

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application no. 432/2023

IN THE MATTER OF:

Radhey Shyam Sehara

..... Applicant

Versus

State of Uttar Pradesh & Ors

..... Respondents

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Krishnamohan K Menon, Gautam Dhamija, Dania Nayar, Parul Sachdeva, Parth Dixit

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NEW DELHI
DATE:07.02.2024

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Krishnamohan K Menon, Gautam Dhamija, Dania Nayyar, Parul Sachdeva, Parth Dixit



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NEW DELHI
DATE:07.02.2024

A

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application no. 432/2023**

IN THE MATTER OF:

Radhey Shyam Sehara Applicant

Versus

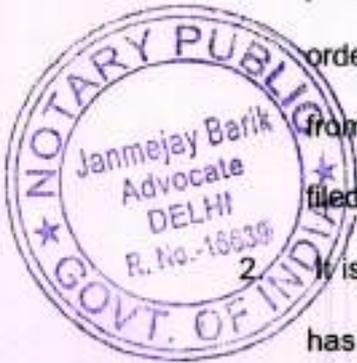
State of Uttar Pradesh & Ors Respondents

REPLY ON BEHALF OF RESPONDENT NO. 8

IT IS MOST RESPECTFULLY SHOWETH:

1. The Answering Respondent is arraigned as Respondent No. 8 in the present proceedings before this Hon'ble Tribunal, arising out of the parent Original Application Dt. 23.3.23. It is submitted that vide the order of this Hon'ble Tribunal Dt. 13.10.23, a reply has been sought from the various respondents therein and the present reply is being filed in pursuance of the same.

2. It is most humbly submitted that although the Answering Respondent has been found to be a compliant entity by the Joint Committee (Hereinafter referred to as 'JC') appointed by this Hon'ble Tribunal vide its order Dt. 01.08.23 (in its report Dt. 10.10.23), this Hon'ble Tribunal was pleased to direct the JC to consider certain additional aspects vide order Dt. 13.10.23. It is submitted that the Answering Respondent has given the necessary compliance details to the JC but



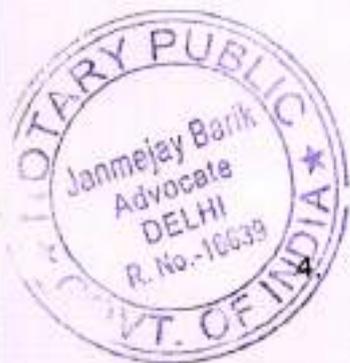
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is not privy to the Final Report of the JC which is within the parlance of this Hon'ble Tribunal. Hence the present reply may be treated as an interim response and this Hon'ble Tribunal be pleased to afford an opportunity to the Answering Respondent to furnish an additional reply in the unlikely event that the JC's 2nd report finds any discrepancies qua the Answering Respondent.

BRIEF FACTS

3. The Answering Respondent (Respondent No. 8) is a company registered under the Companies Act, 1956 having its registered office at Plot No. A-1, Industrial Area, Bazpur Road, Kashipur-244713, District- Udham Singh Nagar, Uttarakhand. The Answering Respondent inter-alia, is engaged in manufacturing of Rectified Spirit / Extra Neutral Alcohol / Absolute Alcohol, Country Liquor & IMFL Bottling and 12 MWH Electricity at Works; E-1, Sector – 15, GIDA, District – Gorakhpur, Uttar Pradesh. The present matter concerns the distillery unit of the Answering Respondent at E-1, Sector-15, Gorakhpur Industrial Development Authority (GIDA), NH-28 near Sahjanwa, District Gorakhpur, UP.

The parent Original Application has been registered based on a letter petition Dt. 23.3.23 received by post by this Hon'ble Tribunal, wherein the applicant, purportedly being the National President of Paryavaran Kranti Sena, has alleged disposal of industrial effluents in River Ami, which is a tributary of River Ganga near gram panchayat Adilapur,

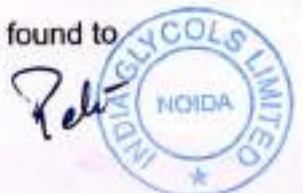
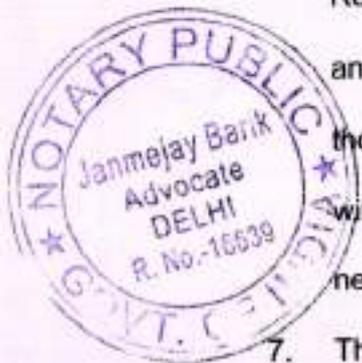


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Bhadsar Amtora, Vikas Khand: Piprauli, Janpad, Gorakhpur (U.P.).

The allegations were directed against M/s Gallant Sariya Udyog, M/s Ambey Kapada Udyog, M/s Rungta Agencies, M/s India Glycols & M/s Bathwal Lauri, located at GIDC, Gorakhpur.

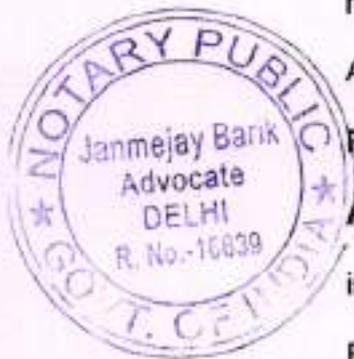
5. This Hon'ble Tribunal, was pleased to register the said letter as O.A. 432/2023 and pass Order Dt. 1.8.23 directing the constitution of a Joint Committee (JC) comprising of Uttar Pradesh Pollution Control Board (UPPCB) and District Magistrate (DM), Gorakhpur and directed the same to verify the factual position and take appropriate remedial action by following due course of law, after giving opportunity of being heard to the concerned project proponents. The factual and action taken report was directed to be filed before this Hon'ble Tribunal.
6. In terms of the order Dt. 1.8.23 passed by this Hon'ble Tribunal in OA No. 432/2023, the Joint Committee visited the units of the alleged non-compliant industries on various occasions and conducted the examination process. Specifically, as regards the Answering Respondent, the JC made site visits, examined the unit of the answering Respondent, situs of alleged pollution and made a thorough examination. The Answering Respondent duly co-operated with the authorities and assisted in the process and supplied the necessary documentation in this regard.
7. The JC filed the Joint Committee Report Dt. 10.10.23 (along with the Action Taken Report) before the Hon'ble Tribunal. In terms of the said Report of JC, the unit of the answering Respondent has been found to



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be fully compliant with respect to the provisions of Water (Prevention and Control of Pollution) Act, 1974.

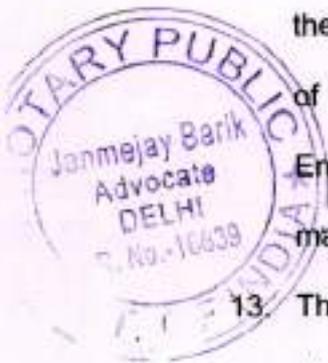
8. Thereafter, while considering the JC Report Dt. 10.10.23 on 13.10.23, this Hon'ble Tribunal took note of the report and inter-alia the compliant status of the Answering Respondent. This Hon'ble Tribunal was of the view that certain other aspects of Environmental Compliances have to be looked into and hence passed the order Dt. 13.10.23 directing the JC to also examine the Environmental Clearance (if any)/CTE/CTO Conditions particularly with respect to plantation/green belt, carrying out of CSR/CER activities, generation and disposal of fly ash and quality of water qua presence of heavy metals. The report of the JC in this regard was directed to be placed before this Hon'ble Tribunal within three months therefrom.
9. This Hon'ble Tribunal, vide the said order, was also pleased to issue notice to and seek response from the private respondent industries mentioned hereinabove, who were impleaded by direction (the Answering being Respondent No. 8). The Notice issued by the Registry of this Hon'ble Tribunal Dt. 30.11.23 was received by the Answering Respondent on 06.12.23. A copy of the Notice Dt. 30.11.23 issued by the registry of this Hon'ble Tribunal to the Answering Respondent is enclosed herewith and marked as **Annexure-R1**.
10. In the meanwhile, the JC had also issued notices to the Answering Respondent Dt 19.10.23 & 21.11.23 which was received by the Answering Respondent on 25.10.23 & 28.11.23, respectively. A copy



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of the Notice Dt.19.10.23 & 21.11.23 issued by the JC to the Answering Respondent is enclosed herewith and marked as **Annexure-R2 (Colly)**.

11. The Answering Respondent duly responded to the same and filed a detailed response Dt. 17.1.24 with the JC enclosing therewith all the relevant documentation and details of environment compliances. A copy of the Response Dt. 17.1.24 filed by the Answering Respondent with the JC is enclosed herewith and marked as **Annexure-R3**.
12. The abovementioned Response was physically handed over by the Answering Respondent at the UPPCB, Regional Office at Gorakhpur on 19.1.24. The same was also served via e-mail upon the Member Secretary, UPPCB; DM, Gorakhpur; & Chairman, Gorakhpur Industrial Development Authority (GIDA) on 23.1.24. A copy of the e-mail Dt. 23.1.24 serving the response of the Answering Respondent upon the above-mentioned authorities is enclosed herewith and marked as **Annexure-R4**. The above Response was also served via email upon the Chief Environmental Officer, UPPCB, Lucknow on 24.1.24. A copy of the email Dt. 24.1.24 serving the response upon the Chief Environmental Officer, UPPCB, Lucknow is enclosed herewith and marked as **Annexure-R5**.
13. The JC made further site visits and the above submissions were also physically tested by the JC at the site. The Answering Respondent submits that it has demonstrated its full compliances and utmost bona fide before the JC in compliance with the directions of this Hon'ble



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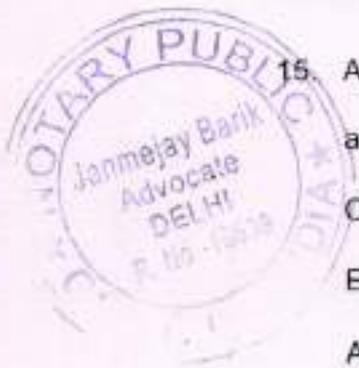
Tribunal. It is submitted that since the Answering Respondent is not privy to the final supplementary report of the JC which is likely to be placed before this Hon'ble Tribunal on or before 8.2.24 (as directed), the present reply be treated as a preliminary response and the Answering Respondent be given an opportunity to file an additional reply before this Hon'ble Tribunal in the unlikely event that the JC finds any discrepancy in the environment related compliances at the end of the answering respondent.

SUBMISSIONS

14. It is submitted that noting the subject areas on which the compliance status of the Answering Respondent is sought by this Hon'ble Tribunal vide its order Dt. 13.10.23, the Answering Respondent submits that it is a fully compliant entity in view of the following submissions which are independent and without prejudice to each other:

Environmental Clearance (EC) obtained

15. As per EIA Notification S.O. 1533 (E) Dt. 14th September, 2006 (and amendments.) issued by Ministry of Environment, Forest & Climate Change under the provisions of the Environment Protection Act, 1986, Environmental Clearance is applicable to Distilleries henceforth. The Answering Respondent applied for Environmental Clearance inter-alia



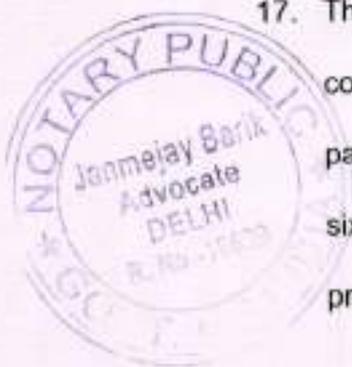
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vide letter Dt. 3.6.2005 and the same was granted to the Answering Respondent vide Ministry of Environment & Forests (MOEF&CC) Letter No. J - 11011 / 198 / 2005 - IA. II (1) dated 22.8.2005 for 200 KLPD. As per the Environmental Clearance, the spent wash generation was allowed at the rate of 11 kl/kl of alcohol and the ZLD scheme was approved on Evaporation /Concentration of spent wash partly followed by incineration and partly through bio-composting. A copy of the Environmental Clearance Dt. 22.8.05 is enclosed herewith and marked as **Annexure-R6**.

16. The Zero Liquid Discharge (ZLD) scheme mentioned in the abovementioned EC was revised totally on Evaporation and incineration technology and the NOC for the same was granted vide an amendment to EC by MoEF letter No.: J - 11011 / 198 / 2005 - IA. II dated 10.2.2006. A copy of the MoEF Letter Dt. 10.2.2006 amending the EC is enclosed herewith and marked as **Annexure-R7**.

Compliance with Environmental Clearance terms

17. The Answering Respondent has been taking best efforts to duly comply with the terms and conditions of the EC abovementioned. As a part of this process, the Answering Respondent has been submitting six monthly compliance reports to MOEF&CC Regional Office as per protocol. Copies of the six-monthly compliance reports submitted to



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MOEF&CC regional office by the Answering Respondent for last two years is enclosed herewith and marked as Annexure-R8.

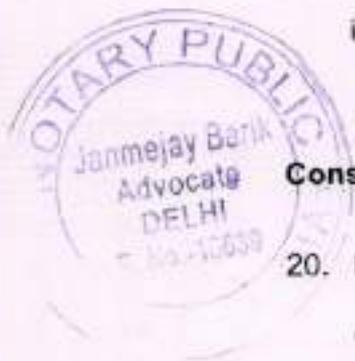
Consent To Establish (CTE)

18. The Answering Respondent had been granted the Consent to Establish (CTE) by UPPCB vide Consent Order No. F47538 / C - 6 / NOC / IGL / GKP dated 14.6.2005 by permitting the setting up of 200 KLPD Distillery Plant at E-1, Sector - 15, GIDA, Gorakhpur Uttar Pradesh. A copy of the CTE Dt. 14.6.05 issued by the UPPCB is enclosed herewith and marked as Annexure-R9.

19. It is further submitted that as per the MOEF&CC Notification S.O. 980 (E) dated 2.3.21, the Answering Respondent had applied for the necessary consent for expansion of its production capacity from 200 KLPD to 260 KLPD based on molasses and grains as raw material from UPPCB and the same was granted by the UPPCB vide letter No.: 12 / UP HO C6 / EIA / GORAKHPUR / 221 dated 01.7.21. A copy of the letter Dt. 1.7.21 issued by the UPPCB amending the CTE terms is enclosed herewith and marked as Annexure-R10.

Consent To Operate (CTO)

20. It is submitted that the Answering Respondent is regularly obtaining Consent to Operate (CTO) since its inception from UPPCB for the operation of plant. The latest consent to operate was issued by the



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UPPCB vide letter Dt. 20.12.23 and covers the period from 1.1.24 to 31.12.28. Copies of the latest Consolidated Consents & Authorization (CCA) which is valid up to 31-12-2028 is enclosed herewith and marked as **Annexure-R11**.

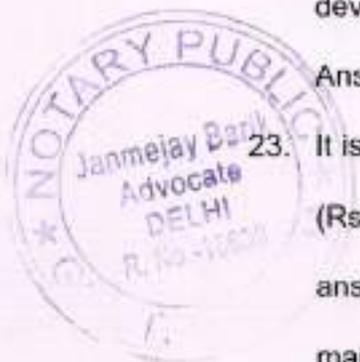
Compliance with Consent to Operate / CCA

21. It is submitted that the Answering Respondent is regularly complying with the conditions of Consent to Operate / CCA and submitting the periodical report to UPPCB. The copies of compliance report of CTO (which was valid up to 31-12-2023) and the latest letter Dt. 8.2.23 submitted in last one year are enclosed herewith and marked as **Annexure-R12**.

CSR / CER compliances and activities

22. The Answering Respondent is committed to improve the quality of life of surrounding community through CSR and focuses on health, education, women empowerment and rural infrastructure development. The cost incurred in last three year in this regard by the Answering Respondent is Rs. 1,36,90,561/-.

23. It is submitted further that Rupees Ninety-Four Crore Seventy-Six Lac (Rs. 94,76,00,000/-) is invested / incurred every year by the answering respondent under CER for installation / operation & maintenance of various pollution mitigation measures, energy saving



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equipment, reduction in groundwater consumption, waste minimization and green belt development. The CSR/CER Expenses details are enclosed herewith and marked as **Annexure-R13**.

Ash Generation & Disposal: -

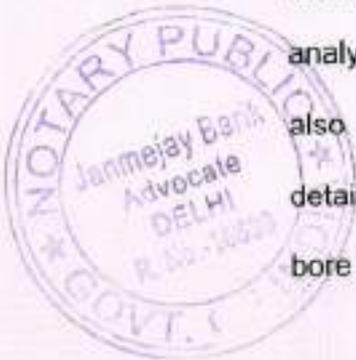
24. The Answering Respondent submits further that the Ash generated from plant operation is being disposed-off scientifically as per guidelines of Central Pollution Control Board (CPCB). The Details of ash generated / disposed - off during financial year 2022-2023 & 2023-2024 are enclosed herewith and marked as **Annexure-R14**.

Green belt: -

25. The Answering Respondent has developed approximately 16 acres green belt in and around the premises with consultation of local DFO. The Copies of the Map for the green plantations & Photographs of green belt are enclosed herewith and marked as **Annexure-R15**.

Water Quality Monitoring: -

26. The Answering Respondent is also complying with the water quality monitoring requirements and engages in regular sampling and analysis of the same from recognized laboratories and the same is also duly reported to the monitoring authorities. The copy of the detailed water analysis report from MOEF approved lab for company's bore well is enclosed herewith and marked as **Annexure-R16**.



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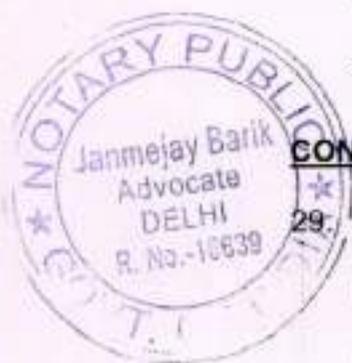
Overview on Company's Operation & ETP: -

27. The Answering Respondent adopted state-of-art-manufacturing techniques such as Fed Batch Fermentation with MPR Distillation and operation efficiently control by DCS thus thereby energy saving, water saving, waste minimization and Zero Liquid Discharge by MEE followed by incineration & CPU. A brief overview of the abovementioned process is enclosed herewith and marked as **Annexure-R17**.

28. It is submitted further that as per latest guidelines of Central Pollution Control Board (CPCB), Online (Internet Based) Continuous Emission / Effluent Monitoring System is installed and connected to UPPCB / Central Pollution Control Board Server and 24 x 7 uninterrupted data / images are being shared with the UPPCB's / CPCB's Online Continuous Emission / Effluent Monitoring System. The details of the Online (Internet Based) Continuous Emission / Effluent Monitoring System installed by the Answering Respondent and connected to UPPCB / Central Pollution Control Board Server is enclosed herewith and marked as **Annexure-R18**.

CONCLUSION/PRAYER

29. In view of the above, it is most humbly submitted that the Answering Respondent is duly compliant with all the Environment related Laws, Rules and Regulations and any allegation to the contrary in the parent



Original Application is devoid of merit. Hence it is most humbly prayed that this Hon'ble Tribunal be pleased to close the present proceedings qua the Answering Respondent and discharge/release the Answering Respondent from the present proceedings.

30. In the alternative, it is most humbly submitted that in the unlikely event that the JC's 2nd report (which is likely to be furnished before this Hon'ble Tribunal as per the directions of this Hon'ble Tribunal in its order Dt. 13.10.23) points out any discrepancies qua the Answering Respondent, the present reply may be treated as an interim reply and this Hon'ble Tribunal be pleased to grant a fresh opportunity to the Answering Respondent to respond to such discrepancies/anomalies

(if any).

I Identify the Deponent ...
has signed in my presence

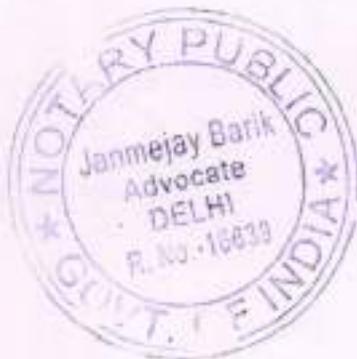
Filed on 07.02.24

Place: New Delhi

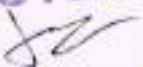

Krishnamohan K Menon / 
~~Dhamija, Dania, Nayyar, Parul~~
Sachdeva, Parth Dixit for Mimansa
Law Offices,

ADVOCATES FOR THE
RESPONDENT NO. 8

MIMANSA LAW OFFICES
C-6/50, SDA, NEW DELHI-110016



07 FEB 2024

ATTESTED

NOTARY PUBLIC INDIA

07 FEB 2024



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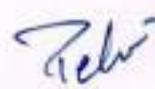
...Respondent(s)

AFFIDAVIT

I, Peter Paul Dungdung, aged 49 years, Authorized representative of M/s India Glycols Ltd., Office at E-1, Sector -15, Gorakhpur Industrial Development Area, Gorakhpur, U.P. - 273209, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the Authorized Representative of Respondent No. 8 in Original Application No. 432/2023. I am conversant with the facts and circumstances of the case and as such competent to swear the present Affidavit.
2. That I contents of the Accompanying reply are facts true to my knowledge and also contain submissions and prayers to this Hon'ble Tribunal based on legal advice and the same is believed to be true and correct.
3. That the Annexures filed along with the Accompanying Reply are true copies of their respective originals.

Identify the Deponent who has signed in my presence


DEPONENT 

07 FEB 2024

VERIFICATION

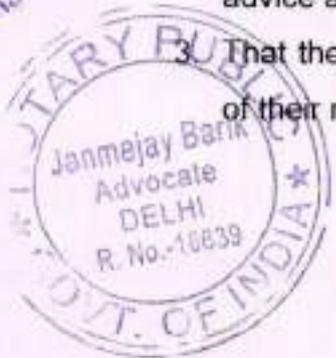
Verified aton thisday of 2024 that the contents of the present affidavit are true and correct and nothing material has been concealed therefrom ,

ATTESTED

07 FEB 2024


DEPONENT 

NOTARY PUBLIC INDIA



Dispatch No- 1549-1582
BY EMAIL

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 432/2023

Radhey Shyam Sehara Versus State of U.P. & Ors.

To

1. State of Uttar Pradesh
Through Chief Secretary,
Government of Uttar Pradesh
Email: cgup@nic.in (Respondent No. 1)
2. The Chairman,
Gorakhpur Industrial Development Authority
Email: ceogida-up@up.gov.in (Respondent No. 2)
3. District Magistrate, Gorakhpur
Email: dmgor@nic.in (Respondent No. 3)
4. UPPCB
through its Member Secretary
Building No. TC-12V Vibhuti Khand, Gombi Nagar Lucknow - 226010
Email: ms@uppcb.in (Respondent No. 4)
5. M/s Gallant Sariya Udyog (M/s Gallant Ispat Ltd.),
Plot No. A. L-5, Sector- 23, GIDA, Gorakhpur- 273209 (Respondent No. 5)
6. M/s Ambey Kapada Udyog (M/s Ambey Processer)
FL- 2 & FL-3, Sector-13, GIDA, Gorakhpur-273209 (Respondent No. 6)
7. M/s Rungta Agencies (M/s Rungta Industries Pvt. Ltd.)
BL-1, Sector- 15, GIDA, Gorakhpur- 273209 (Respondent No. 7)
8. M/s India Glycols Ltd
E-1, Sector- 13, GIDA, Gorakhpur- 273209 (Respondent No. 8)

NOTICE

Whereas the above titled Application was listed before the Hon'ble Tribunal on 13.10.2023 (copy of order, petition and report is enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

"5. In the facts and circumstance of the case we also consider it appropriate to seek response from (1) the State of U.P. through Chief Secretary, Government of Uttar Pradesh, (2) the Chairman, Gorakhpur Industrial Development Authority, (3) the District Magistrate, Gorakhpur, (4) the UPPCB, through its Member Secretary (5) M/s Gallant Sariya Udyog (M/s Gallant Ispat Ltd.), (6) M/s Ambey Kapada Udyog (M/s Ambey Processer) (7) M/s Rungta Agencies (M/s Rungta Industries Pvt. Ltd.) and (8) M/s India Glycols Ltd who are impleaded as respondents no. 1 to 8.

6. The Registry is directed to prepare and attach memo of parties with the application and to issue notices to respondents no. 1 to 8 requiring them to file their reply/response within three months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

7. List for further consideration on 08.02.2024."

2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on 08.02.2024, at Faridkot House, Copernicus Marg, New Delhi-110001 through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, and file reply/responses, as per directions of the Hon'ble Tribunal vide Order dated 13.10.2023.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

4. Given under my hand and the seal of this Hon'ble Tribunal, on this 30th November, 2023.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)

30/11/2023
Consultant (Judicial), NGT



ANNEXURE R-2

कार्यालय जिलाधिकारी, गोरखपुर

पत्र सं-684/सां-328/एन.पी.टी.को.ए.नं-432/2023

दिनांक-19-10-23

सेवा में,

- | | |
|--|--|
| 1. अध्यक्ष महोदय,
गोरखपुर औद्योगिक विकास प्राधिकरण,
गोरखपुर। | 2. सदस्य सचिव महोदय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ। |
| 3. मेसर्स गैलेन्ट इस्पात लि०,
प्लॉट नं०- ए०एल०-5,
सेक्टर-23, गीडा,
गोरखपुर। | 4. मेसर्स अम्बे प्रोसेसर्स,
एफ०एल०-3,
सेक्टर-13, गीडा,
गोरखपुर। |
| 5. मेसर्स रूंगटा इण्डस्ट्रीज प्रा०लि०,
बी०एल०-1, सेक्टर-15,
गीडा, गोरखपुर। | 6. ✓ मेसर्स इण्डिया ग्लाइकॉल्स लि०,
ई०एल०-1, सेक्टर-13,
गीडा, गोरखपुर। |

विषय:- मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं० 432/2023 राधे श्याम सेहरा बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 13.10.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण में मा० एन०जी०टी०, नई दिल्ली द्वारा पारित आदेश दिनांक 13.10.2023 का संदर्भ ग्रहण करने का कष्ट करें। उपरोक्त जारी आदेश की छायाप्रति संलग्न कर इस आशय से प्रेषित है कि प्रकरण में नियत समय में वांछित विभागीय कार्यवाही/पक्ष प्रस्तुत करना चाहेंगे कृत कार्यवाही का विवरण/आख्या अधोहस्ताक्षरी को भी प्रस्तुत करना सुनिश्चित करें।
संलग्नक- यथोक्त।

भवदीय

17/10
जिलाधिकारी,
गोरखपुर।

प्रतिलिपि- निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. अपर जिलाधिकारी (नगर), गोरखपुर।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर।

जिलाधिकारी,
गोरखपुर।



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
Regional Office
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या : 767/ रिट-खा. 320/2023

दिनांक : 21/11/23

सेवा में,

मेसर्स इण्डिया ग्लाइकॉल्स लि०,
ई०एल०-१, सेक्टर-१३
गीडा, गोरखपुर।

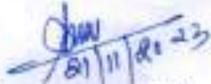
विषय:-

मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं० 432/2023 राधे श्याम सेहरा बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 13.10.2023 के अनुपालन के सम्बन्ध में।

होदय,

उपरोक्त विषयक प्रकरण में मा० एन०जी०टी०, नई दिल्ली द्वारा पारित आदेश दिनांक 13.10.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के अनुपालन के अनुक्रम में आपको निर्देशित किया जाता है कि आपकी इकाई को पर्यावरण निदेशालय, लखनऊ से प्राप्त इन्वायरनमेन्टल क्लियरेंस (ई०सी०) में अधिरोपित शर्तों की बिन्दुवार अनुपालन की अद्यतन आख्या एक सप्ताह में इस कार्यालय को उपलब्ध कराया जाना सुनिश्चित करें, जिसका सत्यापन कर, मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं० 432/2023 राधे श्याम सेहरा बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 13.10.2023 के अनुपालन में प्रस्तुत की जा सके।

भवदीय


(अनिल कुमार शमी)
क्षेत्रीय अधिकारी

प्रतिलिपि- निम्नलिखित को सूचनार्थ सादर प्रेषित-

1. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. अपर जिलाधिकारी (नगर), गोरखपुर।

क्षेत्रीय अधिकारी

ANNEXURE R-3

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1Z2
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

Date: 17th Jan. 2024

To

HON'BLE NATIONAL GREEN TRIBUNAL
 FARIDKOT HOUSE, COPERNICUS MARG,
 NEW DELHI - 110001

Reference: Letter received vide dispatch No. 1549 – 1550, dated 30-11-2023 received on 06-12-2023 from Hon'ble NGT.

Subject: Reply by R-8; M/s India Glycols Ltd.

Dear Sir,

We, India Glycols Limited E- 1 Sector – 15 GIDA Gorakhpur R-8 (Respondent No. 8), is submitting status report on aspects which has mentioned in the Hon'ble NGT Order of dated 13-10-2023.

1: Environmental Clearance (EC):-

As per EIA Notification Environmental Clearance is applicable to Distilleries henceforth M/s India Glycols Limited, E-1 Sector – 15, GIDA, Gorakhpur, U.P obtained Environmental Clearance vide MOEF&CC Letter No. J -11011 / 198 / 2005 - IA. II (I) dated 22nd August 2005 for 200 KLPD. As per the Environmental Clearance the spent wash generation was allowed at the rate of 11 kl/kl of alcohol and the ZLD scheme was approved on Evaporation



REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashipur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)
 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192

HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.) Tel. : 0120-3090100, 3090200

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

/Concentration of spent wash partly followed by incineration and partly through bio-composting.

Environmental Clearance attached as **Annexure – 1**.

The Zero Liquid Discharge (ZLD) scheme was revised totally on Evaporation and incineration technology the scheme was approved by MOEF&CC vide their letter No.: J -11011 / 198 / 2005 - IA. II (I) dated 10th February, 2006.

Environmental Clearance attached as **Annexure – 2**.

2: Compliance to Environmental Clearance:-

The Company is complying with the conditions of environmental clearance and submitting six monthly compliance report to MOEF&CC Regional Office as per protocol. The six monthly compliance reports submitted to MOEF&CC regional office for last two years are attached as **Annexure – 3**.

3: Consent To Establish (CTE):-

M/s India Glycols Limited obtained Consent to Establish from Uttar Pradesh Pollution Control Board in the Year 2005 vide Consent Order No. F47538 / C – 6 / NOC / IGL / GKP dated 14 – 6 - 2005 for set up of 200 KLPD Distillery Plant at E-1, Sector – 15, GIDA, Gorakhpur Uttar Pradesh.

NOC attached as **Annexure – 4**.

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 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192

HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.) Tel : 0120-3090100, 3090200

www.indiaglycols.com

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sectot-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

As per MOEF&CC Notification S.O. 980 (E) dated 2nd March 2021, M/s India Glycols Limited obtained Consent To Establish (CTE) for enhancement in production capacity from 200 KLPD to 260 KLPD based on molasses and grains as raw material from Uttar Pradesh Pollution Control Board vide letter No. : 12 / UP HO C6 / EIA /

GORAKHPUR / 221 dated 01-07-2021 and attached as **Annexure – 5.**

4: Consent To Operate:-

M/s India Glycols Limited is regularly obtaining Consent to Operate (CTO) since its inception from Uttar Pradesh Pollution Control Board for the operation of plant. Latest Consolidated Consents & Authorization (CCA) which is valid up to 31-12-2028 attached as **Annexure – 6.**

5: Compliance to Consent To Operate / CCA:-

M/s India Glycols Limited is regularly complying with the conditions of Consent to Operate / CCA and submitting report to Uttar Pradesh Pollution Control Board. The copies of compliance report of CTO (which was valid up to 31-12-2023) submitted in last one year are attached as **Annexure – 7.**

6: CSR / CER:-

M/s India Glycols Limited is committed to improve the quality of life of surrounding community through CSR and focusing on health,

REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashipur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)
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HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.) Tel. : 0120-3090100, 3090200

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR19B3PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

education, women empowerment and rural infrastructure development the cost incurred in last three year is Rupees One Crore Thirty Six Lac Ninety Thousand Five Hundred Sixty One (Rs. 13690561.00).

However, Rupees Ninety Four Crore Seventy Six Lac invested / incurred every year under CER for installation / operation &

maintenance of various pollution mitigation measures, energy saving equipment, reduction in groundwater consumption, waste minimization and green belt development.

CSR/CER Expenses details attached as **Annexure – 8**.

7: Ash Generation & Disposal:-

Ash generated from plant operation is being disposed-off scientifically as per guidelines of CPCB. Details of ash generated / disposed – off during financial year 2022-2023 & 2023 -2024 attached as **Annexure – 9**.

8: Green belt:-

M/s India Glycols Limited E-1 Sector – 15 GIDA Gorakhpur has developed approximately 16 acres green belt in and around the premises with consultation of local DFO.

Photo graphs of green belt attached as **Annexure – 10**.

REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashipur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)
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HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.) Tel. : 0120-3090100, 3090200

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

9: Water Quality Monitoring:-

The detailed water analysis report from MOEF approved lab for company's bore well is attached as **Annexure – 11**.

10: Overview on Company's Operation & ETP:-

M/s India Glycols Limited E-1 Sector – 15 GIDA Gorakhpur adopted state-of-art-manufacturing techniques such as Fed Batch Fermentation with MPR Distillation and operation efficiently control by DCS thus thereby energy saving, water saving, waste

minimization and Zero Liquid Discharge by MEE followed by incineration & CPU. Brief overview is attached as **Annexure – 12**. However as per latest guidelines of Central Pollution Control Board Online Continuous Emission / Effluent Monitoring System installed and connected to Uttar Pradesh Pollution Control Board / Central Pollution Control Board Server and 24 x 7 uninterrupted data / images sharing to UPPCB / CPCB.

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sectors-15, GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax : 0551-2580352

Online Continuous Emission / Effluent Monitoring System attached as

Annexure – 13.

We hope that above is sufficient to clarify our position.

With best regards,

Yours faithfully
 for India Glycols Ltd.


 Shailendra K Pandey
 Head – Distillery



(Shailendra.K.Pandey@india-glycols.com)

CC:

- 1: Regional Office Uttar Pradesh Pollution Control Board
Gorakhpur
- 2: Uttar Pradesh Pollution Control Board LUCKNOW
- 3: CPCB Head Office & Zonal Office
- 4: D M Gorakhpur

REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashiapur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)
 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192

HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.) Tel. : 0120-3090100, 3090200

PAN : AAACI7246P
 GSTIN : 09AAACI7246P122
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15 GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53, 54, 55, 56, Fax 0551-2580352

Ref. No. 199/161L/61RF/2022-23

February 8th, 2023.

To,

The Chief Environmental Officer (Circle – VI)
 Uttar Pradesh Pollution Control Board
 TC – 12 V, VIBHUTI KHAND, GOMTI Nagar
 LUCKNOW – 226010
 Uttar Pradesh

Reference: Water Consent Order Ref. No. – 146262 / UPPCB / Gorakhpur (UPPCBRO) / CTO / Water / Gorakhpur / 2021 dated 03-01-2022 & Air Consent Order Ref. No. 146249 / UPPCB / GORAKHPUR (UPPCBRO) / CTO / AIR / GORAKHPUR / 2021 of dated 03-01-2022.

Subject: Compliance of CTOs Conditions

Dear Sir,

The Water Consent Order Ref. No. – 146262 / UPPCB / Gorakhpur (UPPCBRO) / CTO / Water / Gorakhpur / 2021 dated 03-01-2022, it's mandatory condition No – 14 directing us that " Unit shall identify recipient drains / rivulets and their upstream & downstream locations in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at upstream & downstream location through recognized lab under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB."

We have identified recipient drains upstream & downstream locations in Aami River with consultation of UPPCB Regional Office Gorakhpur.

Monitoring Report of upstream & downstream locations by approved lab recognized under Environment (Protection) Act, 1986 for month of **January, 2023** is attached as **Annexure – 1.**

REGISTERED OFFICE

A-1, Industrial Area, Bazpur Road, Kashipur - 244713, Distt. - Udham Singh Nagar (Uttarakhand)
 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192

HEAD OFFICE

Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagar (U.P.), Tel. : 0120-3090100, 3090200,
 Fax : 0120-3090111, 3090211, E-mail : iglho@indiaglycols.com, URL : www.indiaglycols.com

Peter Paul**ANNEXURE R-4**

From: Anil Kumar Shahi
Sent: 01 February 2024 10:01
To: Peter Paul
Cc: Dr.Ashutosh Gautam; Ankur Jain
Subject: Fw: Status Report by R-8 (Respondent - 8) M/s India Glycols Limited E-1 Sector - 15 GIDA Gorakhpur, U.P; regarding Hon'ble NGT Order in O.A.No. 432/2023
Attachments: R-8, Status Report.pdf

for kind information please.

regards,

From: Anil Kumar Shahi
Sent: Tuesday, January 23, 2024 11:50 AM
To: ms@uppcb.in <ms@uppcb.in>; dmgor@nic.in <dmgor@nic.in>; ceogida-up@up.gov.in <ceogida-up@up.gov.in>
Subject: Status Report by R-8 (Respondent - 8) M/s India Glycols Limited E-1 Sector - 15 GIDA Gorakhpur, U.P; regarding Hon'ble NGT Order in O.A.No. 432/2023

Dear Sirs,

In reference of Hon'ble NGT Order of dated 13-10-2023 regarding O.A. No. 432/2023 Radhey Shyam Sehara VS State of U.P & Ors. we, M/s India Glycols Limited, E-1, Sector - 15, GIDA, District - Gorakhpur, Uttar Pradesh, Respondent no. 8 (R-8) is submitting status report which has already submitted / received by Uttar Pradesh Pollution Control Board, Regional Office , Gorakhpur on dated 19-01-2024, for kind information & perusal please.

with best regards,

T.C

Annexure R-5

Peter Paul

From: Anil Kumar Shahi
Sent: 01 February 2024 10:02
To: Peter Paul
Cc: Dr.Ashutosh Gautam; Ankur Jain
Subject: Fw: Status Report by R-8 (Respondent - 8) M/s India Glycols Limited E-1 Sector - 15 GIDA Gorakhpur, U.P; regarding Hon'ble NGT Order in O.A.No. 432/2023
Attachments: R-8, Status Report.pdf

for kind information please.

Regards,

From: Anil Kumar Shahi <sahi.ak@indiaglycols.com>
Sent: Wednesday, January 24, 2024 11:23 AM
To: ceo6@uppcb.com <ceo6@uppcb.com>
Subject: Fw: Status Report by R-8 (Respondent - 8) M/s India Glycols Limited E-1 Sector - 15 GIDA Gorakhpur, U.P; regarding Hon'ble NGT Order in O.A.No. 432/2023

Dear Sir,

In reference of Hon'ble NGT Case O.A. No. 432/2023 Radhey Shyam Sehara versus State of U.P & Ors. we, M/s India Glycols Ltd. E-1, Sector - 15, GIDA, District - Gorakhpur, Uttar Pradesh Respondent No. - 8 (R-8) submitting status report however the same has been already submitted to UPPCB Regional Office, Gorakhpur, MS UPPCB, DM GORAKHPUR & Chairman GIDA.

with best regards,

From: Anil Kumar Shahi
Sent: Tuesday, January 23, 2024 11:50 AM
To: ms@uppcb.in <ms@uppcb.in>; dmgor@nic.in <dmgor@nic.in>; ceogida-up@up.gov.in <ceogida-up@up.gov.in>
Subject: Status Report by R-8 (Respondent - 8) M/s India Glycols Limited E-1 Sector - 15 GIDA Gorakhpur, U.P; regarding Hon'ble NGT Order in O.A.No. 432/2023

Dear Sirs,

In reference of Hon'ble NGT Order of dated 13-10-2023 regarding O.A. No. 432/2023 Radhey Shyam Sehara VS State of U.P & Ors. we, M/s India Glycols Limited, E-1, Sector - 15, GIDA, District - Gorakhpur, Uttar Pradesh, Respondent no. 8 (R-8) is submitting status report which has already submitted / received by Uttar Pradesh Pollution Control Board, Regional Office , Gorakhpur on dated 19-01-2024, for kind information & perusal please.

with best regards,

ANNEXURE R-6

No.J-11011/198/2005-IA.II(I)
 Government of India
 Ministry of Environment and Forests
 I.A. division

Telfax 24363973
 E mail: plahujarai@yahoo.com
 Paryavaran Bhavan, CGO Complex,
 Lodi Road, New Delhi- 110003
 Dated the 22nd August, 2005

To

The Asstt. General Manager
 M/s India Glycols Limited
 A-1, Industrial Area,
 Bazpur Road,
 Kashipur-244713

Sub: 200 KLPD distillery unit at Gorakhpur Industrial Development Area, Gorakhpur by M/s India Glycols Limited- reg. environmental clearance.

Sir,

This has reference to your letter no. AG/E C/ M OEF/2005/1493 dated 3rd June, 2005 along with EIA/EMP report, CD on the above mentioned project. The Ministry of Environment and Forests has examined the proposal. It is noted that proposal is for distillery unit for manufacturing of 200 KLPD of industrial alcohol in district Gorakhpur of Uttar Pradesh. The unit will be in operation for 330 days in a year. Land area required for the project is 60 acres. The project does not involve forest land and displacement of people. Water requirement of 4821 m³/d will be met from the ground water source. About 1320m³/d of effluent will be recycled back for the evaporator and Reverse Osmosis Plant. Therefore, fresh water requirement will be 3501m³/d.

It is noted that the project will be based on batch process. The spent wash generation from the distillery unit will be 10-11m³/kl of alcohol produced. The company will install evaporator for effluent concentration and bio methanation plant for bio gas recovery. It is also proposed to install Reverse Osmosis Plant to reduce the effluent quantity for bio methanation. The molasses and the press mud requirement shall be met from the nearby sugar unit. The ETP sludge (.02 TPD) and yeast sludge (40TPD) after fermentation process will be used for bio-composting process for the manufacture of manure. Public hearing panel has considered the project in the meeting held on 20.4.2005. The Uttar Pradesh Pollution Control Board has granted NOC on 14.6.2005. Total cost of the project is Rs.50 crores.

2.0. The Ministry of Environment and Forests hereby accords environmental clearance to above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance of the following specific and general conditions:

A. SPECIFIC CONDITIONS:

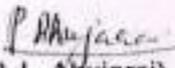
- i. The industry shall ensure that the treated effluent and stack emissions from the unit are within the norms stipulated under the EPA rules or SPCB whichever is more stringent. In case of process disturbances/failure of pollution control equipments adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.

-2-

- ii. The spent wash generation from the proposed unit shall be 2200m³/d. The distillery unit shall be operated on direct evaporation of effluent and bio methanation of effluent. Out of 200 KLPD distillery unit, about 1320m³/d of effluent shall be generated from 120KLPD distillery and 880m³/d from 80KLPD distillery. About 1320m³/d of effluent from 120KLPD distillery shall be evaporated and 264m³/d of concentrate shall be obtained. Out of 264m³/d of concentrate, 20m³/d will be used in the boiler and condensate from the evaporator after treatment shall be used in the process. The concentrate (244m³/d) from the evaporator shall be bio composted with the press mud. The effluent generation from 80KLPD distillery shall be 880m³/d and after bio methanation will be passed through reverse osmosis plant. The permeate (440m³/d) from the Reverse Osmosis Plant shall be used in the process and rejects (440m³/d) will be bio composted with press mud.
- iii. Land and other requirements for treatment of spent wash with press mud shall be as per the CPCB guidelines. The company shall earmark an area of 18 acres for bio composting, storage of press mud and biocompost. The spent wash shall be stored in impervious lagoons not more than 30 days.
- iv. The company must monitor the ground water quality by setting up of monitoring wells around the composting and spent wash storage lagoons on a regular basis and submit half- yearly reports to SPCB and the Ministry.
- v. As reflected in the EIA /EMP , green belt in an area of 15 acres shall be provided to mitigate the effects of fugitive emission all around the plant as per the CPCB guidelines in consultation with the local DFO.
- vi. Occupational health surveillance programme shall be undertaken as regular exercise for all the employees. The first aid facilities in the occupational health centre shall be strengthened and the medical records of each employee should be maintained separately.
- vii. The company shall obtain permission for ground water drawl from the Central Ground water Board.
- B. GENERAL CONDITIONS:**
- i. The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.
- ii. No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.
- iii. Ambient Air Quality Monitoring Stations should be set up in the down wind direction as well as where maximum ground level concentration of SPM, SO₂, NO_x, are anticipated in consultation with the State Pollution Control Board.
- iv. Adequate number of influent and effluent quality monitoring stations should be set up in consultation with the State Pollution Control Board. Regular monitoring should be carried out for relevant parameters.

-3-

- v. The overall noise levels in and around the plant area should be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
-
- vi. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA report.
- vii. A separate environmental management cell equipped with full fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds both recurring and non recurring to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.
- viii. The implementation of the project vis-à-vis environmental action plans will be monitored by Ministry's Regional Office at Lucknow /State Pollution Control Board/Central Pollution Control Board. A six monthly compliance status report alongwith the monitored data should be submitted to the monitoring agencies.
- ix. The Project Proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board/ Committee and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>. This should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.
- x. The Project Authorities should inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.
- 3.0. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
- 4.0. The Ministry reserves the right to stipulate additional conditions if found necessary. The company will implement these conditions in a time bound manner.
- 5.0. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules.


(Dr. P. L. Ahujara)
Director

-4-

Copy to:

1. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
2. The Chairman, Uttar Pradesh State Pollution Control Board, 111 Floor, PICUP Bhavan, Vibhuti Khand, Lucknow-226020.

3. The Chief Conservator of Forests, Regional Office(Central Region), B-1/72, Sector K, Aliganj, Lucknow-226020
4. Secretary, State Deptt. of Environment, Government of Uttar Pradesh , Room NO 13, New Buildings, Vidhan Bhavan, Lucknow -226001 , UP.
5. JS(CCI-I), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
6. Monitoring Cell , Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
7. Guard File.
8. Monitoring File.
9. Record File.

/

(Dr. P. L. Ahujara)
Director

ANNEXURE R7




No.J-11011/198/2005-IA.II(I)
Government of India
Ministry of Environment and Forests
I.A. division

Telfax 24363973
E mail: plahujarai@yahoo.com
Paryavaran Bhavan, CGO Complex,
Lodi Road, New Delhi- 110003
Dated the February 10, 2006

To
The Asstt. General Manager
M/s India Glycols Limited
A-1, Industrial Area,
Bazpur Road,
Kashipur-244713

Sub: 200 KLPD distillery unit at Gorakhpur Industrial Development Area, Gorakhpur
by M/s India Glycols Limited- reg revision of ETP scheme for achieving zero
discharge.

Sir,

This has reference to your letter no. M OEF/EC/2005/1968 dated 24th October, 2005 and 7th February, 2006 and subsequent communication dated 9th February, 2006 requesting the Ministry for consideration of revised effluent treatment scheme to achieve zero discharge of spent wash from the proposed 200KLPD distillery unit for which environmental clearance was accorded on 22nd August, 2005 based on installation of evaporator for effluent concentration, bio methanation plant for bio gas recovery, reverse osmosis plant and treatment of rejects from the RO plant with press mud for bio composting. It is noted that the revised effluent treatment scheme involves concentration of spent wash in the evaporator and incineration of concentrated spent wash to achieve zero discharge. The steam obtained from the boilers shall be used for power generation. The solid waste obtained in the form of potash shall be used as fertilizer.

2.0. The proposal for revised effluent treatment scheme has been examined. As per the commitment given by you to comply with the revised effluent treatment scheme in the form of affidavit vide your letter dated 7th February, 2006 and letter no. OGL/MoEF/gkp/etprev/240 dated 9th February, 2005, Ministry conveys its 'No objection' for the revised effluent treatment scheme and amendment of specific conditions no. ii and iii in the environmental clearance order of even no. dated 22nd August, 2005 subject to the following specific conditions:

- i. The spent wash generation from the proposed 200 KLPD unit shall be 2200 m³/d i.e. @ 11kl/d of alcohol produced. The spent wash shall be evaporated in the evaporator by reducing the quantity of spent wash to 2-3 kl/d of alcohol produced. The concentrated spent wash shall be incinerated in the boiler to achieve zero discharge. The steam generated from the boiler shall be used for power generation. The condensate from the evaporator shall be recycled in the plant process. Solid waste recovered in the form of potash shall be used as fertilizer.
- ii. As per the undertaking given in the form of affidavit by M/s India Glycols Limited vide letter no. IGL/MoEF /GKP/etprev dated 7th February, 2006 if new technology installed does not work to the satisfaction of SPCB/CPCB/M OEF and does not meet the standards stipulated, the project authorities shall close down the plant immediately.

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3.0. All the other specific and general conditions as specified in Ministry's environmental clearance letter of even number dated 22nd August, 2005 shall remain the same and complied with.

Yours faithfully,

P. Ahujara
(Dr. P. L. Ahujara)
Director

Copy to:

1. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
2. The Chairman, Uttar Pradesh State Pollution Control Board, 111 Floor, PICUP Bhavan, Vibhuti Khand, Lucknow-226020.
3. The Chief Conservator of Forests, Regional Office(Central Region), B-1/72, Sector K, Aliganj, Lucknow-226020.
4. Secretary, State Deptt. of Environment, Government of Uttar Pradesh, Room NO 13, New Buildings, Vidhan Bhavan, Lucknow -226001, UP.
5. JS(CCI-I), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi - 110003.
6. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
7. Guard File.
8. Monitoring File.
9. Record File.

P. Ahujara
(Dr. P. L. Ahujara)
Director

ANNEXURE R-8 (Colly)

[Back](#)

View Compliance Report at Project Proponent

Proposal Details

Proposal No	J-11011/198/2005-(A,III)	Category	Industrial Projects - 3
Proposal Name	India Glycols Limited E-1 Sector - 15 GIDA District Gorakhpur Uttar Pradesh		
Plot / Survey/ Khasra No.	Village(s)		
State	UTTAR PRADESH	District	GORAKHPUR
MoEF File No	J-11011/198/2005-(A,III)	Name of the Entity/ Corporate Office	India Glycols Limited
Entity Name as per PAN	NA	Entity details mentioned above is correct?	Agree
		Sub-District(s)	NA
		Entity's PAN	

Covering Letter

[Click to View](#)

Compliance Reporting Details

Reporting Year 2023 **Reporting Period** 01 Dec(01 Apr - 30 Sep)

Remark(if any) Six Monthly Compliance Report for period April 2023 to September 2023 is being submitted.

Details of Production and Project Area

Date of Commencement of Project/Activity 01-03-2006

	Project Area as per EC Granted (ha.)	Actual Project Area in Possession(ha.)
Private	0	0
Revenue Land	0	0
Forest	0	0
Others	24,231	24,231
Total	24,231	24,231

PRODUCTION CAPACITY

Sr.No.	Name of the Product	Units	As per EC Granted	As per CTO Granted	CTO ID	Valid Up To	Production during last financial year
1	Rectified Spirit / Extra Neutral Alcohol / Absolute Alcohol	Kilo liters per Day (KLD)	200	260	14592612	31-12-2023	40502.5806

Conditions

Specific Conditions

Sr.No.	Condition Type	Condition Details	Status of Compliance, Remarks/Reason and Supporting Documents
1	WASTE MANAGEMENT	<p>The spent wash generation from the proposed 200 KLPD unit shall be 2200 m³/d i.e. @ 11k/kl of alcohol produced, the spent wash shall be evaporated in the evaporator by reducing the quantity of spent wash to 2-3k/kl of alcohol produced. The concentrated spent wash shall be incinerated in the boiler to achieve zero discharge. The steam generated from the boiler shall be used for power generation. The condensate from the evaporator shall be recycled in the plant process. Solid waste recovered in the form of potash shall be used as fertilizer.</p>	<p>Molasses spent wash generation at the tune of 7.28 kl / kl of alcohol produced during April 2023 to September 2023 from Molasses based Distillery Operation. Generated spent wash concentrated through Multi Effect Evaporator and volume reduced at the tune of 2.54 kl / kl of alcohol production. Concentrated Spent Wash from MEE, burnt into Incineration Boiler and high pressure / temperature steam generated passes through TG Set and by which Electricity / Power generated and utilized for plant operation while exhaust steam that is low pressure and temperature utilized for plant operation. However condensates from MEE treated through CPU and treated water utilized in industrial activities thus there by Zero Liquid Discharge Status. Whereas, grain spent generation at the tune of 4 kl / kl of alcohol produced during April 2023 to September 2023 from Grains based Distillery Operation. Generated spent wash concentrated through Integrated Evaporator and further volume reduced at the tune of 0.46 kl / kl of alcohol produced. Concentrated spent wash from Integrated Evaporator subjected to Dryer along with WDGS and finally converted into DDGS which is being sold to cattle feed manufacturer for further uses. Condensate treated through CPU and treated CPU water recycle and reused in various plant operation thus thereby ZLD. Sewage generated from domestic uses treated through STP and treated water used for green belt development within the premises. Compiled Attachment: Click to View</p>
2	WASTE MANAGEMENT	<p>As per the undertaking given in the form of affidavit by M/s India Glycols Limited vide letter no. KSL/MofE/GK/etprev dated 7th February, 2006</p>	<p>India Glycols Limited is one of them who had adopted new emerges technology MEE + Incineration Boiler + CPU for achieves the Zero Liquid Discharge since beginnings from the date of installation. However, system working satisfactorily as per the regulatory authorities and now it is approved ZLD techniques for spent wash treatment & utilization. Henceforth, system is verified and working</p>

<p>If new technology installed does not work to the satisfaction of SPCB/CPCB/MoEF and does not meet the standards stipulated, the authorities shall close down the plant immediately.</p>	<p>as per guidelines for ZLD. Complied. Attachment: NA</p>
<p>3</p> <p>AIR QUALITY MONITORING AND PRESERVATION</p>	<p>The industry shall ensure that the treated effluent and stack emissions from the unit are within the norms stipulated under the EPA rules or SPCB whichever is more stringent, in case of process disturbance / failure of pollution control equipment adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.</p>
<p>PPS Submission</p>	<p>Unit always ensuring the stack emission are always within the prescribed limit, as per Online Continuous Effluent & Emission Monitoring System (OCEMS) PM Analyzer installed on Incineration Boilers Stack by which 24 x 7 PM emission data continuously transmitting to Central Pollution Control Board / Uttar Pradesh Pollution Control Board server. Apart from that isokinetic sampling monitoring also carried by NABL. Approved lab and report submitted to Uttar Pradesh Pollution Control Board time to time. Whereas, regarding effluent, our is Zero Liquid Discharge through MEE + Incineration Boilers + CPU for molasses distillery and IE + Dryer + CPU for grains distillery. Flow data from various flow station also transmitted 24 x 7 to CPCB / UP PCB Server. However STP for sewage treatment. Complied. Attachment: Click to View</p>
<p>4</p> <p>GREENBELT</p>	<p>As reflected in EIA / EMP, green belt in an area 15 acres shall be provided to mitigate the effects of fugitive emission all around the plant as per the CPCB guidelines in consultation with local DFO.</p>
<p>PPS Submission</p>	<p>Unit has developed green belt as reflected in EIA / EMP with consultation of Uttar Pradesh Pollution Control Board Regional Office Gorakhpur and enhanced every year / replace the mortality by new trees / plants under green belt development. Complied. Attachment: NA</p>

5	Human Health Environment	Occupational health surveillance programme shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health center shall be strengthened and the medical records of each employee should be maintained separately.	PPs Submission	Unit undertaken Occupational Health Surveillance as regular basis for health check of employees and record maintained. Health record of employees during April, 2023 to September, 2023 is attached. Complied Attachment: Click to View
6	WATER QUALITY MONITORING AND PRESERVATION	The company shall obtain permission for ground water drawl from the Central Ground Water Board.	PPs Submission	Unit has obtained No Objection Certificates for abstraction of ground water for all uses. from CGWA & UPGW. Copy of NOC attached. Complied Attachment: Click to View

General Conditions

Sr.No.	Condition Heading	Condition Details	Status of Compliance, Remarks/Reason and Supporting Documents
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1	Statutory compliance	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	PPs Submission	Unit is strictly adhering all the stipulation laid time to time for distillery plant operation by Uttar Pradesh Pollution Control Board. As per latest guidelines for standalone distillery achieving Zero Liquid Discharge by MEE + Incineration Boilers + CPU for Molasses Distillery and IE + Dryer + CPU for grains distillery. Whereas, for emission monitoring online PM emission monitoring by installed PM Analyzer on Incineration Boilers Stacks and continuous PM Emission data 24 x 7 transmitting to CPCB / UP PCB Server. However STP for sewage treatment, thus by the above unit's always complying with guidelines for distillery operation. Complied Attachment: Click to View
2	Statutory compliance	No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest	PPs Submission	Unit assuring that no further expansion or modification in the plant carried out without prior approval of MOEF&CC. Complied Attachment: NA
3	AIR QUALITY MONITORING AND PRESERVATION	Ambient Air Quality Monitoring Stations should be set up in the down wind directions as well as where maximum ground level concentration of SPM, SO ₂ , NO _x are anticipated in consultation with the State Pollution Control Board.	PPs Submission	Unit is carried out Ambient Air Quality Monitoring by NABL. Approved lab of three stations within the premises which has set with consultation of Uttar Pradesh Pollution Control Board Regional Office Gorakhpur. Copy of AAQ Monitoring Report attached. Complied Attachment: Click to View
4	WASTE MANAGEMENT	Adequate number of influent and effluent quality monitoring stations should be set up in consultation with the	PPs Submission	Unit has set up monitoring stations however unit's Zero Liquid Discharge by MEE + Incineration Boilers + CPU for molasses distillery and IE + Dryer + CPU for grains distillery, thus therefore effluent flow data from various strategic location continuously transmitting to CPCB / UP PCB Server. Whereas, AAQ, Stack

clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board / Committee and may also be seen at website of the Ministry of Environment and Forest at <http://envfor.nic.in>. This should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional Office

Complied
Attachment NA

Document Upload

Last Site Visit Report (if available)	Click to View	Last Site Visit Report Date (if available)	Additional Attachment (if any)	Click to View
Additional Remarks (if any)	M/s India Glycols Limited is located at Plot No. E-1, Sector - 15, GIDA, District - Gorakhpur, PIN - 273209, Uttar Pradesh since 2005-2006 and engage in production of Rectified Spirit / Extra Neutral Alcohol / Absolute Alcohol by using molasses + grains as main raw materials. Company adopted advance techniques for pollution control such as Multi Effect Evaporator (MEE) for concentration of spent wash and concentrated spent wash burnt into incineration boilers along with supporting fuel coal / rice husk. PM Analyzer installed with incineration boilers stack for continuous PM Emission monitoring and 24 x 7 data transmitting to CPCB / UPPCB Server.			

I India Glycols Limited hereby give undertaking that the data and information given in the filed compliance and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information found to be false or misleading at any stage, the clearance given to the project will be revoked at our risk and cost. In addition to above, I hereby give undertaking that no activity such as change in project layout, construction, expansion, etc. has been taken up without due approval.

Cover Letter From IRO

Cover Letter From NA
IRO

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View Compliance Report at Project Proponent

Proposal Details

Proposal No	J-11011/198/2005- IA.II(I)	Category	Industrial Projects - 3
Proposal Name	India Glycols Limited E-1 Sector - 15 GIDA District Gorakhpur Uttar Pradesh		
Plot / Survey/ Khasra No.		Village(s)	
State	UTTAR PRADESH	District	GORAKHPUR
MoEF File No	J-11011/198/2005- IA.II(I)	Name of the Entity/ Corporate Office	India Glycols Limited
Entity Name as per PAN	NA	Entity details mentioned above is correct ?	Agree
		Entity's PAN	NA
		Sub-District(s)	

Covering Letter

Covering Letter NA

Compliance Reporting Details

Reporting Year 2023 **Reporting Period** 01 Jun(01 Oct - 31 Mar)

Remark(if any) Six monthly compliance report.

Details of Production and Project Area

Date of Commencement of Project/Activity 01-03-2006

	Project Area as per EC Granted(ha.)	Actual Project Area in Possession(ha.)
Private	0	0
Revenue Land	0	0
Forest	0	0
Others	60	60
Total	60	60

PRODUCTION CAPACITY

Sr.No.	Name of the Product	Units	As per EC Granted	As per CTO Granted	CTO ID	Valid Up To	Production during last financial year
1	Rectified Spirit / Extra Neutral Alcohol / Absolute Alcohol	Kilo liters per Day (KLD)	200	260	14592612	03-01-2022	56555.665

Conditions

Specific Conditions

Sr.No.	Condition Type	Condition Details	Status of Compliance, Remarks/Reason and Supporting Documents
1	WASTE MANAGEMENT	<p>The spent wash generation from the proposed 250 KLPD unit shall be 2200 m³/d i.e. @ 11K/d of alcohol produced. the spent wash shall be evaporated in the evaporator by reducing the quantity of spent wash to 2-3K/d of alcohol produced. The concentrated spent wash shall be incinerated in the boiler to achieve zero discharge. The steam generated from the boiler shall be used for power generation. The condensate from the evaporator shall be recycled in the plant process. Solid waste recovered in the form of potash shall be used as fertiliser.</p>	<p>PP's Submission</p> <p>Unit spent wash generation at the tune of 7.5 K/d of alcohol production which is subjected to evaporator plant for concentration and concentrated spent wash used as fuel in incineration boiler and condensate from evaporator plant treated through CPU and recycle / reused thus thereby Zero Discharge. As per OCEMS Guidelines Spent wash generation, Evaporator Inlet and Outlet flow stations flow data continuously transmitting to CPCB / UPPCB Server. Complied</p> <p>Attachment: Click to View</p>

<p>2</p> <p>WASTE MANAGEMENT</p> <p>As per the undertaking given in the form of affidavit by M/s India Glycols Limited vide letter no. IGL/MoEF/GSP/et/05v dated 7th February 2005 if new technology installed does not work to the satisfaction of SPCB/CPCB/MoEF and does not meet the standards stipulated, the authorities shall close down the plant immediately.</p>	<p>PP's Submission</p> <p>Unit ETP Scheme revised and affidavit submitted for successful running of new emerges technology of concentration through Evaporator Plant and burnt concentrated spent wash into Incineration boiler this technology successfully worked and verified by regulatory agencies. Complied Attachment Click to View</p>	<p>PP's Submission</p> <p>Unit is environmental conscious organization and always taken care for stack emission which are always found well within the prescribed standards, however as per OCEMS guidelines PM Analyzer installed for continuous PM emission monitoring / data transmission to CPCB / LPPCB Server. Complied Attachment Click to View</p>
<p>3</p> <p>AIR QUALITY MONITORING AND PRESERVATION</p> <p>The industry shall ensure that the treated effluent and stack emissions from the unit are within the norms stipulated under the EPA rules or SPCB whichever is more stringent. In case of process disturbance / failure of pollution control equipment adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.</p>	<p>PP's Submission</p> <p>As reflected in EIA, 15 acre land covered under green belt with local species of plant and trees and enhanced every year.</p>	<p>4</p> <p>GREENBELT</p> <p>As reflected in EIA / EMP, green belt in an area 15 acres shall be provided to mitigate the effects of</p>

		fugitive emission all around the plant as per the CPCB guidelines in consultation with local DFO	Complied Attachment: Click to View
5	Human Health Environment	Occupational health surveillance programme shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health center shall be strengthened and the medical records of each employee should be maintained separately.	PPS Submission Unit is in practice for health check of all employees under Occupational Health Surveillance and record maintained. Complied Attachment: Click to View
6	WATER QUALITY MONITORING AND PRESERVATION	The company shall obtain permission for ground water draw from the Central Ground Water Board	PPS Submission Unit obtained permission for ground water abstraction from concerned authorities. Complied Attachment: Click to View

General Conditions

Sr.No.	Condition Heading	Condition Details	Status of Compliance, Remarks/Reason and Supporting Documents
1	Statutory compliance	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	PPS Submission Unit assure that and strictly adhere all the stipulation made time to time for Distillery Plant. Complied Attachment: Click to View

2	<p>Statutory compliance</p>	<p>No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest.</p>	<p>PPs Submission</p>	<p>Unit assure that no further expansion or modification shall be carried out without prior approval. Complied Attachment: Click to view</p>
3	<p>AIR QUALITY MONITORING AND PRESERVATION</p>	<p>Ambient Air Quality Monitoring Stations should be set up in the down wind directions as well as where maximum ground level concentration of SPM, SO₂, NO_x, are anticipated in consultation with the State Pollution Control Board.</p>	<p>PPs Submission</p>	<p>Unit set up Ambient Air Quality Monitoring Stations for Ambient Air Quality Monitoring and carried by NABL Approved in every six month interval. Complied Attachment: Click to view</p>
4	<p>WASTE MANAGEMENT</p>	<p>Adequate number of influent and effluent quality monitoring stations should be set up in consultation with the State Pollution Control Board. Regular monitoring should be carried out for relevant parameters.</p>	<p>PPs Submission</p>	<p>Unit is zero discharge. Complied Attachment: Click to view</p>
5	<p>Noise Monitoring & Prevention.</p>	<p>The overall noise levels in and around the plant area should be kept well within the standards (85dB(A) by providing noise control measures including acoustic hoods, silencers, enclosures etc on all sources of noise</p>	<p>PPs Submission</p>	<p>Unit assure that noise level always found well within the prescribed standards by adoption of control measures. Complied Attachment: Click to view</p>

<p>generation. The ambient noise levels should confirm to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).</p>			
<p>6 Statutory compliance</p> <p>The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA report.</p>	<p>PFs Submission</p> <p>Noted and complied. Complied Attachment: Click to View</p>		
<p>7 Statutory compliance</p> <p>A separate environmental management cell equipped with full fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds recurring and non recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not</p>	<table border="1"> <tr> <td data-bbox="603 1048 805 1272"> <p>PFs Submission</p> </td> <td data-bbox="603 353 805 1048"> <p>Unit constituted separate environmental management cell and it is working for condions implanations, compliance & monitoring activities. Complied Attachment: Click to View</p> </td> </tr> </table>	<p>PFs Submission</p>	<p>Unit constituted separate environmental management cell and it is working for condions implanations, compliance & monitoring activities. Complied Attachment: Click to View</p>
<p>PFs Submission</p>	<p>Unit constituted separate environmental management cell and it is working for condions implanations, compliance & monitoring activities. Complied Attachment: Click to View</p>		

diverted for any other purpose.	
<p>5 Statutory compliance</p> <p>The implementation of the project vis-à-vis environmental action plans will be monitored by Ministry's Regional Office Lucknow / State Pollution Control Board / Central Pollution Control Board. A six monthly compliance status report along with the monitored data should be submitted to monitoring agencies.</p>	<p>PPs Submission</p> <p>Unit always submitting six monthly compliance report to Ministry's Regional Office Lucknow. Complied Attachment: Click to View</p>
<p>9 Statutory compliance</p> <p>The project proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board / Committee and may also be seen at website of the Ministry of Environment and Forest at http://env/oinic.in. This should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality</p>	<p>PPs Submission</p> <p>Unit has advertised in two newspapers and cutting already submitted to Ministry's Regional Office Lucknow. Complied Attachment: Click to View</p>

concerned and a copy of the same should be forwarded to the Regional Office

Document Upload

Last Site Visit Report (if available)

[Click to View](#)

Last Site Visit Report Date (if available)

12-12-2022

Additional Attachment (if any)

[Click to View](#)

Additional Remarks (if any)

Unit is regular submitting six monthly compliance report to Ministry's Regional Office Lucknow.

I India Glycols Limited hereby give undertaking that the data and information given in the filed compliance and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information found to be false or misleading at any stage, the clearance given to the project will be revoked at our risk and cost. In addition to above, I hereby give undertaking that no activity such as change in project layout, construction, expansion, etc. has been taken up without due approval.

Cover Letter From IRO

Cover Letter From IRO

NA

[Back](#)

EC Conditions Six Monthly Compliance Report

(by Project Proponent)



Proposal No : J-11011/198/2005-IA.II(i)

1. Name of the Entity / Corporate Office :

File No. :	J-11011/198/2005-IA.II(i)	Proposal Name :	200 KLPD Distillery Unit at Gorakhpur Industrial Development Area, Gorakhpur by M/s India Glycols Limited
Date Of EC. :	22 Aug 2005	EC Letter :	
Name of the Entity / Corporate Office :	WE CARE TO NATURE	Email Address :	anilshahi.1234@gmail.com
Address :	C-6 Prakash City	Mobile No :	9690022667

2. Proponent Details :

Proponent Name :	India	Designation :	Manager Environment
Telephone No. :	0-5512580351	Mobile No. :	+91 9690022667
Fax No. :	0-0551258352	Email Address :	anilshahi.1234@gmail.com
Website :		Pin Code :	273209
State :	Uttar Pradesh	District :	Gorakhpur
Village/Town :			

3. Compliance Letter/Report (Proponent):

Compliance Period :	2022 / 01 Dec (01 April - 30 Sep)	Compliance Submission Date :	13 Dec 2022 11:42:09:527
Remarks :	Six Monthly Compliance of Environmental Clearance conditions is being submitted along with duly filled Data sheet and relevant annexures for period April 2022 to September 2022.		
Site Visit Report :		Site Visit Date :	12 Aug 2022
ATR Report :	N/A	ATR Date :	N/A
Additional Attachment (If Any) :		Additional Remarks (If Any) :	Six Monthly Compliance of Environmental Clearance conditions along with relevant annexures for perio

4. Summary Status of Compliance :

Total Condition :	16		
Complied :	14	Being Complied :	2
Not Complied :	0	Partially Complied :	0
Agreed to Comply :	0		

5. Details of Production and Project Area :

Date of Commencement of Project/Activity :	01 Mar 2005	Project Area as Per EC Granted (In Case of Mine Lease):	0
Actual Project Area(In Case of Mine Lease):	0		

PRODUCTION CAPACITY :				
S.No	Name of the Product	Units	As per EC granted	Production during last financial year
1	RS/ENA/AA	Kilo liters per Day (KLD)	200	25593.78 KBL

6. Specific Conditions (Proponent) :

S.No	Condition	Self Declaration	Remarks / Reason	Supporting Documents	Observation of IRO
1	Land and other requirements for treatment of spent wash with press mud shall be as per the CPCB guidelines. The company shall earmark an area of 18 acres for bio composting, storage of press mud and bio compost. The spent wash shall be stored in impervious lagoons not more than 30 days.	Complied	ETP Proposal has been revised and ours is MEE followed Incineration Boiler and CPU achieving ZLD however no bio composting.	N/A	
2	As reflected in EIA / EMP, green belt in an area of 15 acre shall be provided to mitigate the effects of fugitive emissions all around the plant as per CPCB guidelines in consultation with Local DFO.	Complied	Unit has developed green belt consultation with Uttar Pradesh Pollution Control Board Regional Office Gorakhpur and enhancing every year.	N/A	
3	Occupational Health Surveillance Program shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health centre shall be strengthened and the medical records of each employee should be maintained separately.	Complied	Unit has practice of health check of employees on regular basis under Occupational Health Surveillance and record being maintained.		
4	The company must monitor the groundwater quality by setting up of monitoring wells around the composting and spent wash storage lagoons on a regular basis and submit half yearly reports to SPCB and the Ministry.	Being Complied	Unit has practice for groundwater quality monitoring by approved lab sample taken from tube well within premises.		
5	The spent wash generation from the proposed unit shall be 2200 m ³ /d. The distillery unit shall be operated on direct evaporation of effluent and bio methanation of effluent. Out of 200 KLPD distillery unit, about 1320 m ³ /d of effluent shall be generated from 120 KLPD distillery and 880 m ³ /d from 80 KLPD distillery. About 1320 m ³ /d of effluent from 120 KLPD distillery shall be evaporated and 264 m ³ /d of concentrated shall be obtained. Out of 264 m ³ /d of concentrate, 20 m ³ /d will be used in the boiler.	Being Complied	Unit has ETP Scheme as MEE for evaporation of spent wash and concentrated spent wash burnt into incineration boiler however condensate treated through CPU and treated water recycle and reused.		
6	The company shall obtain permission for groundwater withdrawal from the Central Ground Water Board	Complied	Unit has obtained permission for abstraction of groundwater from Central Ground Water Board and Ground Water Department of Uttar Pradesh.		
7	The industry shall ensure that the treated effluent and stack	Complied	Unit always taken care for emission		

emissions from the unit are within the Norms stipulated under EPA Rules or SPCB whichever is more stringent. In case of process disturbance / failure of pollution control equipment adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.		well within the prescribed limit whereas trade effluent subjected to ZLD and sewage treated through STP.		
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7. General Conditions (Proponent) :

S.No	Condition	Self Declaration	Remarks / Reason	Supporting Documents	Observation of IRO
1	The project authorities should inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.	Complied	Unit has informed to Uttar Pradesh Regional Office Gorakhpur and Ministry Regional Office Lucknow regarding Financial Closures even though project is yet not closed financially.	N/A	
2	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	Complied	Unit assure that and always adhere the stipulations made by UPPCB and State Government for protection of surrounding environment.		
3	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in EIA Report.	Complied	Unit has implemented all the recommendation of EMP and EIA under safeguard of surrounding environment.		
4	Ambient Air Quality Monitoring Stations should be set up in the down wind direction as well as where maximum ground level concentration of SPM, SO ₂ NO _x are anticipated in consultation with the State Pollution Control Board.	Complied	Unit has set three Ambient Air Quality Monitoring Stations as consultation with UPPCB Regional Office Gorakhpur and monitoring is being carried by approved lab on six monthly basis.		
5	The project proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board / Committee and may also be seen at website of the Ministry of Environment and Forest at http://envfor.nic.in in this should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one s	Complied	Unit has already informed to public regarding EC accorded through published in two newspapers and cutting of the same has been submitted.	N/A	
6	Adequate number of influent and effluent quality monitoring stations should be set up in	Complied	Unit complied as advised		

	consultation with the State Pollution Control Board. Regular monitoring should be carried out for relevant parameters.				
7	A separate environmental management cell equipped with full - fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted fo	Complied	Unit has constituted separate Environmental Management Cell headed by Head Operation and experts and technical staff for implementation of conditions and directions and compliances.	N/A	
8	The implementation of project vis-à-vis environmental action plan will be monitored by Ministry's Regional Office at Lucknow / State Pollution Control Board. A six monthly compliance status report along with the monitored data should be submitted to the monitoring agencies.	Complied	Regular monitoring by Ministry Regional Office Lucknow and Six Monthly Compliance Report regular being submitted.		
9	No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest.	Complied	Unit assure that without prior approval no further expansion or modification carried out.	N/A	
<input checked="" type="checkbox"/> I ' WE CARE TO NATURE ' hereby give undertaking that the specific / general condition is entered by me is correct.					

E-Sign

WE CARE TO NATURE

Date : 13 Dec 2022 11:42:09:577

**Note : N/A - Not Available

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Ministry, 1234@gmail.com Login



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Form for Uploading Six Monthly Compliance Report

Proposal Details

<p>Proposal No <input type="text" value="AG/EC/MOEF/2005/1493 dated 3rd June 1"/></p> <p>Category <input type="text" value="Industrial Projects - 2"/></p> <p>Name of the Entity / Corporate Office <input type="text" value="WE CARE TO NATURE"/></p> <p>Entity's PAN <input type="text" value="AAACIT246F"/></p> <p>Entity Name as per PAN <input type="text" value="INDIA GLYCOLS LTD"/></p> <p>Entity details mention above is correct? <input checked="" type="radio"/> Agree <input type="radio"/> Disagree</p> <p><small>(In case of wrong or improper entry of PAN/Entity Name, the compliance report is liable to get returned)</small></p>	<p>Project Name <input type="text" value="288 KLR Distillery Unit at Gorskpur Industrial Development Area, Gorskpur By M/s India Glycols Limited"/></p> <p>MCET File No <input type="text" value="J-11011/190/2005(A,RII)"/></p> <p>E-KYC <small>(Please click on E-KYC for Correction / Incorporate Registration Details)</small></p>
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Compliance Letter/Report

Reporting Year **Reporting Period**

Remarks (if any) 300 Character(s)

**Note : If EC Conditions are not available below, Click here to upload EC Condition. [UPLOAD EC CONDITION](#)

Details of Production and Project Area

Date of Commencement of Project/Activity: <input type="text" value="03/01/2005"/>	Project Area as Per EC Granted (In Case of Mine Lease): <input type="text" value="00"/>
Actual Project Area (In Case of Mine Lease): <input type="text" value="00"/>	

PRODUCTION CAPACITY			
Name of the Product	Units	As per EC granted	Production during last financial year
	Select		
1	MS/EHA/AA	Kilo liters per Day (KLD)	25585.70 KLD
2	MS/EHA/AA	Kilo liters per Day (KLD)	29257.53 KLD

Specific Condition

Sr No.	Condition Type	Condition Details	Self Declaration	Remarks / Reason	Supporting Documents	Enter Self Compliance
1	WATER QUANTITY IN CONTAINERS AND P-RESERVATION	The company must monitor the groundwater quality by setting up of monitoring wells around the composting and spent wash storage lagoons on a regular basis and submit half yearly reports to SPCB and the Ministry.	Being Complied	No composting under ETP Scheme is however MIT followed by Incineration Boilers and CRP for T.D. To be Well water monitoring is being carried out by approved lab.	<input type="text" value="0012022001940001"/> <input type="text" value="0012022001940001"/> <input type="text" value="0012022001940001"/>	<input type="button" value="OK"/>



Sl. No.	Condition Type	Condition Details	Self Declaration	Remarks / Reason	Supporting Documents	Enter Self Compliance
3	GREENBELT	As reflected in EIA / EMP, green belt in an area of 25 acres shall be provided to mitigate the effects of fugitive emissions all around the plant as per CPCB guidelines in consultation with Local DFO.	Complied	Sufficient green belt developed and enhanced every year.		
4	Human Health Environment	Occupational Health Surveillance Program shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health centre shall be strengthened and the medical records of each employee should be maintained separately.	Being Complied	Unit has practice to check up of employees health and maintaining records under OHS.	10000240R250016.pdf	
5	Statutory compliance	The company shall obtain permission for groundwater withdrawal from the Central Ground Water Board.	Complied	NOG for abstraction of groundwater has been obtained.	10000220424904010000020R250016.pdf 10000220424904010000020R250016.pdf	
6	WASTE MANAGEMENT	The spent wash generation from the proposed unit shall be 2300 m ³ /d. The distillery unit shall be operated on direct evaporation of effluent and bio-methanation of effluent. Out of 200 KLD distillery unit about 1000 m ³ /d of effluent shall be generated from 100 KLD distillery and 800 m ³ /d from 80 KLD distillery. About 1000 m ³ /d of effluent from 100 KLD distillery shall be evaporated and 264 m ³ /d of concentrate shall be obtained. Out of 264 m ³ /d of concentrate, 20 m ³ /d will be used in the boiler and condensate from the evaporator after its treatment shall be used in the process. The Concentrate (244 m ³ /d) from the evaporator shall be bio-composted with the press mud. The effluent generated from 80 KLD distillery shall be 800 m ³ /d and after bio-methanation will be passed through reverse osmosis plant. The permeate (440 m ³ /d) from the reverse osmosis plant shall be used in the process and rejects (440 m ³ /d) will be bio-composted with press mud.	Being Complied	Spent wash concentrated through MEE and concentrated spent wash SOP burnt into Incineration Boilers other streams treated through CPU and treated water recycle and reused and saving water.		
7	Statutory compliance	Land and other requirements for treatment of spent wash with press mud shall be as per the CPCB guidelines. The company shall earmark an area of 16 acres for bio-composting, storage of press mud and bio-compost. The spent wash shall be stored in impervious lagoons not more than 30 days.	Complied	Unit has installed MEE followed by Incineration Boilers and CPU for treated effluent and STP for sewage.		

General Condition*

Sr. No.	Condition Type	Condition Details	Self Declaration	Remarks / Reason	Supporting Documents	Enter Self Compliance
1	MISCELLANEOUS	The project authorities should inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of final development work.	Complied	Unit has already informed to the public regarding project development and cutting of newspaper is submitted.		
2	Statutory compliance	No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest.	Complied	Unit assure that without prior approval no expansion or modification carried out.		
3	MISCELLANEOUS	A separate environmental management cell equipped with full-fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated here. The funds so provided shall not be diverted for any other purpose.	Complied	Unit has constituted separate EM C. headed by Head Plant Operation and technical experts and take care of implementation of control measures and compliances etc.		

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE
MONITORING REPORT
PART - I
DATA - SHEET

1	Project Type	Distillery Plant
2	Name of project	M/s India Glycols Limited E - 1, Sector - 15, GIDA, District Gorakhpur - 273209 Uttar Pradesh
3	Environmental Clearance No.	J-11011/198/2005-IA.II(I) 22 nd Aug. 2005
		J-11011/198/2005-IA.II(I) 10 th Feb. 2006
		J-11011/512/2007-IA.II(I) 12 th Sept. 2007 - Not Implemented
4	District	Gorakhpur
	State	Uttar Pradesh
5a	Address of concerned project Chief Engineer (with PIN Code and Telephone /Telex /Fax No)	S.K.PANDEY Distillery Head M/s India Glycols Limited E - 1, Sector - 15, GIDA District Gorakhpur - 273209, U. P Telephone No- 05512580351 Fax No - 05512580352
5b	Address of executive project Engineer (with PIN Code and Telephone/Telex/Fax No)	A. P. Mishra Plant Head M/s India Glycols Limited E - 1, Sector - 15, GIDA District Gorakhpur - 273209, U. P Telephone No- 05512580351 Fax No - 05512580352
6a	Salient feature of project	India Glycols Limited set up a distillery plant for production of Alcohol with advanced techniques such as Fed Batch Fermentation with High Brix and MPR Distillation along with Re-boiler & DCS Control thus there by higher alcohol recovery with reduction in wastewater generation and saving of raw water.
6b	Salient feature of the environmental management	As per proposal, unit has installed MEE followed by incineration & CPU for trade effluent & STP for sewage thus there by achieving ZLD Status.

7	Break up of area	60 Acre
a	Submerged area (forest & non – forest)	NA
b	Others	Notified Industrial Area, GIDA
8	Break of project affected population with enumeration of those loosing houses/dwelling unit only, both dwelling unit and agriculture land less labours /artisans.	NA
a	SC/ST	NA
b	others	NA
c	Number of Villages affected	NA
d	Name and other particulars of identified area for settlement	NA
e	Compensation package	NA
f	Budget	NA
g	Status	NA
9	Financial details	
a	Project cost as originally planned and subsequent revised estimated and the Year of assessment	50.0 CRORE
b	Allocation made for environmental management plan with item wise and year wise break up	25.0 CRORE
c	Benefit cost ratio / internal rate of return and year of assessment	-
d	Whether (c) includes the cost of environmental management as shown in (b) above	-
10	Forest land requirement	
a	The status of approval of a diversion of forest land for forest use	-
b	The status of compensatory afforestation	-
c	The status of clear felling	-
d	Comments on the viability and sustainability of compensatory afforestation program in the light of actual filed experienced so far	-
11	The status of clear felling in non – forest area	-

12	Status of construction	
a	Date of commencement /actual & /or planned	September, 2005
b	Date of completion actual / or planned	March – April, 2006
13	Reason for delay of the project is yet to start	No delay project start as per schedule
14	Date of Site visit	
a	Date of which project was monitored by the Regional Office of previous Occasion, if any	June, 2022
b	Date of site visit for this monitoring report	Dec, 2022

ENVIRONMENTAL CLEARANCE COMPLIANCE

Name of Project: **M/s India Glycols Limited**
 E - 1, SECTOR - 15, GIDA,
 Gorakhpur - 273209 UTTAR PRADESH

Project Code: UP-85-207-2006 & UP-93-245-2007

Environmental Clearance Letter No:
 J-11011/198/2005-IA.II (I) 22nd Aug. 2005
 J-11011/198/2005-IA.II (I) 10th Feb. 2006
 J-11011/512/2007-IA.II (I) 12th Sept. 2007

Period of compliance: **April, 2022 - Sept., 2022**

} Implemented / complying
 → **Not Implemented**

• **Compliance of specific conditions**

i	The industry shall ensure that the treated effluent and stack emissions from the unit are within the Norms stipulated under EPA Rules or SPCB whichever is more stringent. In case of process disturbance / failure of pollution control equipment adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.	Unit assure that Effluent and Emission as per the Standards prescribed henceforth for effluent subjected to MEE followed by Incineration & CPU and sewage treated through STP. ESP with adequate height stack installed with Incineration boilers. OCEMS installed as per CPCB guidelines for online monitoring of flow & emissions. Emission Monitoring online / offline Report as per Annexure - 1 .
ii	The spent wash generation from proposed 200 KLPD Unit shall be 2200 m ³ /day i.e. @ 11 KL/KL of alcohol production. The spent wash shall be evaporated in the evaporator by reducing the quantity of spent wash to 2 - 3 KL/KL of alcohol produced. The concentrated spent wash shall be incinerated in the boiler to achieve zero discharge. The condensate from the evaporator shall be recycled in the plant process. Solid recovered in the form of potash shall be used as fertilizer.	As per proposal, spent wash concentrated through MEE and concentrated spent wash i.e. SLOP incinerated through Incineration Boilers and other streams effluents subjected to CPCU for treatment and treated water recycled and reused by which saving of fresh water.
iii	As per the undertaking given in the form of affidavit by M/s India Glycols Limited, vide letter No. IGL / MoEF / etprev, date 7 th Feb. 2006 if new technology does not work to the satisfaction of SPCB / CPCB / MoEF and does not meet the Standards stipulated, the project authorities shall close down the plant immediately.	As the affidavit submitted and executed by concerned Authorities, System working well with satisfaction.

iv	The company must monitor the groundwater quality by setting up of monitoring wells around the composting and spent wash storage lagoons on a regular basis and submit half yearly reports to SPCB and the Ministry.	No composting, ETP Scheme revised and revision approved by MoEF&CC vide their letter No. J-11011/198/2005-IA.II (I) 10 th Feb. 2006 henceforth ours is MEE followed by incineration and CPU for trade effluent and STP for sewage and achieving ZLD. Tube Well water analysis report as per Annexure – 2 .
v	As reflected in EIA / EMP, green belt in an area of 15 acre shall be provided to mitigate the effects of fugitive emissions all around the plant as per CPCB guidelines in consultation with Local DFO.	As per EIA / EMP recommendations, we have already developed green belt and enhanced every year.
vi	Occupational Health Surveillance Program shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health centre shall be strengthened and the medical records of each employee should be maintained separately.	Under the Occupational Health Surveillance, Employees health check is in practice and records maintained. Details as per Annexure 3 .
vii	The company shall obtain permission for groundwater withdrawal from the Central Ground Water Board.	We have obtained permission for groundwater abstraction from CGWA and also with UP Groundwater Department. Details as per Annexure 4 .

• **Compliance of General Conditions**

i	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	Unit always comply all the direction & stipulations made by Uttar Pradesh Pollution Control Board time to time.
ii	No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest.	Unit assure that no expansion or modification will be carried out without prior approval in the plant.
iii	Ambient Air Quality Monitoring Stations should be set up in the down wind direction as well as where maximum ground level concentration of SPM, SO ₂ , NO _x are anticipated in consultation with the State Pollution Control Board.	Unit already set up three locations within the premises for monitoring of Ambient Air Quality with consultation to UPPCB Regional Office Gorakhpur. Ambient Air Quality Monitoring report by NABL Approved lab during the period is as per Annexure 5 .
iv	Adequate number of influent and effluent quality monitoring stations should be set up in consultation with the State Pollution Control Board. Regular monitoring should	Unit has installed ETP system such as MEE followed by Incineration & CPU for trade effluent and STP for sewage. Henceforth effluent quality monitoring is not

	be carried out for relevant parameters.	In scope as being ZLD.
v	The overall noise level in and around the plant area should be kept well within the Standards (85 dBA) by providing noise control measures etc. on all sources of noise generation. The ambient noise level should confirm to the Standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	Unit always care on noise level, major sources for noise generation are DG Sets / mechanical installations equipped with Enclosures, Acoustic Hood, Silencers and Anti - vibrating Pads thus thereby noise level always maintained well within the prescribed standards of CPCB for noise. Noise monitoring report as per Annexure 6 .
vi	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in EIA Report.	Unit always comply with all the environmental protections measures as recommended by EIA / EMP Report.
vii	A separate environmental management cell equipped with full - fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.	Unit has separate Environmental Management Cell (EMC) headed by Plant Head for implementation of environmental protection measures, compliance of conditions & directions stipulated time to time by regulatory authorities. Environmental Management Cell is as per Annexure 7 .
viii	The implementation of project vis-à-vis environmental action plan will be monitored by Ministry's Regional Office at Lucknow / State Pollution Control Board. A six monthly compliance status report along with the monitored data should be submitted to the monitoring agencies.	Unit regular submitting six monthly compliance report to Ministry's Regional Office Lucknow by e-mail and through Parivesh Portal two times once in Month of June and next in December every Year.
ix	The project proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board / Committee and may also be seen at website of the Ministry of Environment and Forest at http://envfor.nic.in this should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers	Unit already informed public via advertisement in News Papers and cutting of News Papers already submitted to Ministry's Regional Office Lucknow.

	that are widely circulated in the region of which one shall be in the vernacular language of locality concerned and copy of the same should be forwarded to the Regional Office.	
x	The project authorities should inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.	Unit assure that Financial Closure shall be communicated to Ministry's Regional Office.
3	The Ministry may revoke or suspend the clearance, if implemented of any of the above conditions is not satisfactory.	Noted
4	The Ministry reserve the right to stipulate additional conditions if found necessary. The company will implement these conditions in a time bound manner.	Noted
5	The above conditions will be enforced, inert – alia under the provisions of the Water (Prevention and Control of Pollution) Act, 1986 and the public liability insurance Act, 1991 along with their amendments and rules.	Noted

ENVIRONMENTAL CLEARANCE COMPLIANCE

Name of Project: **M/s India Glycols Limited**
 E – 1, Sector – 15, GIDA, Gorakhpur U.P

Project Code: UP– 85 -207– 2006 & UP – 93 – 245 - 2007

Environmental Clearance Letter No:

J-11011/198/2005-IA.II (I) 22nd Aug. 2005 -----> Complying the EC Conditions

J-11011/198/2005-IA.II (I) 10th Feb. 2006

J-11011/512/2007 – IA.II (I) 12th Sept. 2007 -----> Not Implemented

Period of compliance: **April, 2022 – September, 2022**

Compliance of specific conditions

- i. Unit assure that Effluent and Emission as per the Standards prescribed henceforth for effluent subjected to MEE followed by Incineration & CPU and sewage treated through STP.
 ESP with adequate height stack installed with incineration boilers.
 OCEMS installed as per CPCB guidelines for online monitoring of flow & emissions.
 Emission Monitoring online / offline Report as per **Annexure – 1**.
- ii. As per proposal, spent wash concentrated through MEE and concentrated spent wash i.e. SLOP incinerated through Incineration Boilers and other streams effluents subjected to CPCU for treatment and treated water recycled and reused by which saving of fresh water.
- iii. As the affidavit submitted and executed by concerned Authorities, System working well with satisfaction.
- iv. No composting, ETP Scheme revised and revision approved by MoEF&CC vide their letter No. J-11011/198/2005-IA.II (I) 10th Feb. 2006 henceforth ours is MEE followed by incineration and CPU for trade effluent and STP for sewage and achieving ZLD.
 Tube Well water analysis report as per **Annexure – 2**.
- v. As per EIA / EMP recommendations, we have already developed green belt and enhanced every year.
- vi. Under the Occupational Health Surveillance, Employees health check is in practice and records maintained.
 Details as per **Annexure 3**.
- vii. We have obtained permission for groundwater abstraction from CGWA and also with UP Groundwater Department.
 Details as per **Annexure 4**.

• Compliance of General Conditions

- i. Unit always comply all the direction & stipulations made by Uttar Pradesh Pollution Control Board time to time.

- ii. Unit assure that no expansion or modification will be carried out without prior approval in the plant.
 - iii. Unit already set up three locations within the premises for monitoring of Ambient Air Quality with consultation to UPPCB Regional Office Gorakhpur.
Ambient Air Quality Monitoring report by NABL Approved lab during the period is as per **Annexure 5**.
 - iv. Unit has installed ETP system such as MEE followed by Incineration & CPU for trade effluent and STP for sewage.
Henceforth effluent quality monitoring is not in scope as being ZLD.
 - v. Unit always care on noise level, major sources for noise generation are DG Sets / mechanical installations equipped with Enclosures, Acoustic Hood, Silencers and Anti – vibrating Pads thus thereby noise level always maintained well within the prescribed standards of CPCB for noise.
Noise monitoring report as per **Annexure 6**.
 - vi. Unit always comply with all the environmental protections measures as recommended by EIA / EMP Report.
 - vii. Unit has separate Environmental Management Cell (EMC) headed by Plant Head for implementation of environmental protection measures, compliance of conditions & directions stipulated time to time by regulatory authorities.
Environmental Management Cell is as per **Annexure 7**.
 - viii. Unit regular submitting six monthly compliance report to Ministry's Regional Office Lucknow by e-mail and through Parivesh Portal two times once in Month of June and next in December every Year.
 - ix. Unit already informed public via advertisement in News Papers and cutting of News Papers already submitted to Ministry's Regional Office Lucknow.
 - x. Unit assure that Financial Closure shall be communicated to Ministry's Regional Office.
3. Noted
 4. Noted
 5. Noted

PAN : AAACI7246P
 GSTIN : 09AAACI7246P1ZZ
 CIN of the Company
 L24111UR1983PLC009097



ISO 9001 : 2008
 ISO 22000 : 2005



INDIA GLYCOLS LIMITED

E-1, Sector-15 GIDA, GORAKHPUR-273209 Phone : 0551-2580351, 53,54,55,56, Fax: 0551-2580352
 June 1st 2022

To

Ministry of Environment, Forest & Climate Change
 REGIONAL OFFICE (CENTRAL REGION)
 KENDRIYA BHAWAN, VTH FLOOR, SECTOR - H, ALIGANJ
LUCKNOW

Subject: Six Monthly Compliance of Environmental Clearance Conditions – reg.

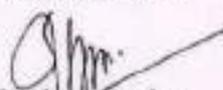
Dear Madam / Sir,

Please find annexed six monthly compliance of Environmental Clearance Condition duly filled with data sheet & relevant annexures for period **October 2021 to March 2022** by M/s India Glycols Ltd. E-1, Sector-15, GIDA, Gorakhpur, U.P.

With best regards,

Yours faithfully

for India Glycols Ltd.


Shailendra K. Pandey
 (Distillery Head)

Email: Shailendra.K.Pandey@indiaglycols.com

Enclosures –

- Data Sheet
- Condition wise compliance of Environmental Clearance
- Annexures (relevant)

REGISTERED OFFICE : A-1, Industrial Area, Bazpur Road, Kashipur - 244 713, Distt. - Udham Singh Nagar (Uttarakhand)
 Phone : +91 5947 269000 / 275320, +91 9411108202, Fax : 05947-275315, 275192
HEAD OFFICE : Plot No. 2-B, Sector-126, NOIDA - 201 304, Dist. Gautam Budh Nagae (U.P.), Tel : 0120-3080100, 3080200,
 Fax : 0120-3080111, 3080211, E-mail : iglho@indiaglycols.com, URL : www.indiaglycols.com

**GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE
MONITORING REPORT
PART - I**

DATA - SHEET

1	Project Type	Distillery Plant
2	Name of project	M/s India Glycols Limited E - 1, Sector - 15, GIDA, District Gorakhpur - 273209 Uttar Pradesh
3	Environmental Clearance No.	J-11011/198/2005-IA.II(I) 22 nd Aug. 2005
		J-11011/198/2005-IA.II(I) 10 th Feb. 2006
		J-11011/512/2007-IA.II(I) 12 th Sept. 2007 - <u>Not Implemented</u>
4	District	Gorakhpur
	State	Uttar Pradesh
5a	Address of concerned project Chief Engineer (with PIN Code and Telephone /Telex /Fax No)	S.K.PANDEY Distillery Head M/s India Glycols Limited E - 1, Sector - 15, GIDA District Gorakhpur - 273209, U. P Telephone No- 05512580351 Fax No - 05512580352
5b	Address of executive project Engineer (with PIN Code and Telephone/Telex/Fax No)	A. P. Mishra Plant Head M/s India Glycols Limited E - 1, Sector - 15, GIDA District Gorakhpur - 273209, U. P Telephone No- 05512580351 Fax No - 05512580352
6a	Salient feature of project	India Glycols Limited set up a distillery plant for production of 200 KLD Alcohol having advanced techniques of Fed Batch Fermentation with High Brix and MPR Distillation with Re-boiler and DCS Control thus there by 9.0 - 10.0 % alcohol recovery with reduction in wastewater generation and saving of raw water.
6b	Salient feature of the environmental management	As per proposal, we have installed MEE followed by Incineration & CPU for trade effluent and STP for sewage thus there by achieving ZLD Status.
7	Break up of area	60 Acre

a	Submerged area (forest & non – forest)	NA
b	Others	Notified Industrial Area, GIDA
8	Break of project affected population with enumeration of those loosing houses/dwelling unit only, both dwelling unit and agriculture land less labours /artisans.	NA
a	SC/ST	NA
b	others	NA
c	Number of Villages affected	NA
d	Name and other particulars of identified area for settlement	NA
e	Compensation package	NA
f	Budget	NA
g	Status	NA
9	Financial details	
a	Project cost as originally planned and subsequent revised estimated and the Year of assessment	50.0 CRORE
b	Allocation made for environmental management plan with item wise and year wise break up	25.0 CRORE
c	Benefit cost ratio / internal rate of return and year of assessment	-
d	Whether (c) includes the cost of environmental management as shown in (b) above	-
10	Forest land requirement	
a	The status of approval of a diversion of forest land for forest use	-
b	The status of compensatory afforestation	-
c	The status of clear felling	-
d	Comments on the viability and sustainability of compensatory afforestation program in the light of actual filed experienced so far	-
11	The status of clear felling in non – forest area	-
12	Status of construction	

a	Date of commencement /actual & /or planned	September, 2005
b	Date of completion actual / or planned	March – April, 2006
13	Reason for delay of the project is yet to start	No delay project start as per schedule
14	Date of Site visit	
a	Date of which project was monitored by the Regional Office of previous Occasion, if any	December, 2021
b	Date of site visit for this monitoring report	June, 2022

ENVIRONMENTAL CLEARANCE COMPLIANCE

Name of Project: **M/s India Glycols Limited**
 E – 1, SECTOR – 15, GIDA,
 Gorakhpur –273209 UTTAR PRADESH

Project Code: UP– 85-207–2006 & UP–93 –245–2007

Environmental Clearance Letter No:
 J-11011/198/2005-IA.II (I) 22nd Aug. 2005
 J-11011/198/2005-IA.II (I) 10th Feb. 2006
 J-11011/512/2007-IA.II (I) 12th Sept. 2007

Period of compliance: **October, 2021 – March, 2022**

} Implemented / complying
 → **Not Implemented**

• **Compliance of specific conditions**

i	The industry shall ensure that the treated effluent and stack emissions from the unit are within the Norms stipulated under EPA Rules or SPCB whichever is more stringent. In case of process disturbance / failure of pollution control equipment adopted by the unit, the respective unit should be shut down and should not be restarted until the control measures are rectified to achieve the desired efficiency.	We, India Glycols Ltd assure that Effluent and Emission as per the guidelines henceforth for effluent i.e. spent wash treated through MEE followed by Incineration & CPU however sewage subjected to STP. ESP and adequate height stack for Incineration boilers. As per OCEMS guidelines online monitoring system installed for spent wash & MEE outlet flow data and PM Emission transmitting to CPCB / SPCB server. Details of Spent wash, MEE online flow data and PM Emission online data is as per Annexure 1, 1(a) & 1(b) .
ii	The spent wash generation from proposed 200 KLPD Unit shall be 2200 m ³ /day i.e. @ 11 KL/KL of alcohol production. The spent wash shall be evaporated in the evaporator by reducing the quantity of spent wash to 2 – 3 KL/KL of alcohol produced. The concentrated spent wash shall be incinerated in the boiler to achieve zero discharge. The condensate from the evaporator shall be recycled in the plant process. Solid recovered in the form of potash shall be used as fertilizer.	Average production during the period is at the tune of 141.72 KBL, spent wash generation at on 1010.54 m ³ per day and ratio of spent wash generation is 7.13 m ³ per KBL of alcohol production, whereas spent wash which is having total solids average 16 - 17% concentrated through Falling Film type Evaporator and finally get concentrated at on average solids having 50% around 325.51 m ³ SLOP generated & burnt into incineration boilers per day. 810.24 m ³ per day condensate from MEE treated through CPU and recycle / reused details as per Annexure 2 & 2a .
iii	As per the undertaking given in the form of affidavit by M/s India Glycols Limited, vide letter No. IGL / MoEF / etprev, date 7 th	As the affidavit submitted and executed by concerned Authorities, System working well with satisfaction.

	Feb. 2006 if new technology does not work to the satisfaction of SPCB / CPCB / MoEF and does not meet the Standards stipulated, the project authorities shall close down the plant immediately.	
iv	The company must monitor the groundwater quality by setting up of monitoring wells around the composting and spent wash storage lagoons on a regular basis and submit half yearly reports to SPCB and the Ministry.	No composting, ETP Scheme revised by MoEF vides their letter No. J-11011/198/2005-IA.II (I) 10 th Feb. 2006 and ours is MEE followed by incineration and CPU for trade effluent and STP for sewage thus thereby achieving ZLD. However groundwater quality of tube well water by NABL Approved Lab is as per Annexure 7 .
v	As reflected in EIA / EMP, green belt in an area of 15 acre shall be provided to mitigate the effects of fugitive emissions all around the plant as per CPCB guidelines in consultation with Local DFO.	As per EIA / EMP recommendations, we have already developed green belt in around 15 acre lands which is enhanced every year to replace the mortality.
vi	Occupational Health Surveillance Program shall be undertaken as regular exercise for all employees. The first aid facilities in the occupational health centre shall be strengthened and the medical records of each employee should be maintained separately.	Under the Occupational Health Surveillance, Employees health check is in practice and records maintained. Details as per Annexure 3 .
vii	The company shall obtain permission for groundwater withdrawal from the Central Ground Water Board.	We have obtained permission for groundwater abstraction from CGWA and also with UP Groundwater Department. Details as per Annexure 4, 4(a), 4(b) & 4(c) .

• **Compliance of General Conditions**

i	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	We India Glycols Limited always obey / comply with the direction / stipulations made by Uttar Pradesh Pollution Control Board time to time.
ii	No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forest.	We, India Glycols Limited assure that no expansion or modification will be carried out without prior approval in the plant.
iii	Ambient Air Quality Monitoring Stations should be set up in the down wind direction as well as where maximum ground level concentration of SPM, SO ₂ , NO _x are anticipated in consultation with the State Pollution Control Board.	We, India Glycols Limited already set up three locations within the premises for monitoring of Ambient Air Quality with consultation to UPPCB Regional Office Gorakhpur. Ambient Air Quality Monitoring report by NABL Approved lab during the period is as per Annexure 5, 5(a) & 5 (b) .

iv	Adequate number of influent and effluent quality monitoring stations should be set up in consultation with the State Pollution Control Board. Regular monitoring should be carried out for relevant parameters.	We, India Glycols Limited adopted ZLD Scheme by system MEE followed by Incineration & CPU for trade effluent and STP for sewage. Henceforth effluent quality monitoring is not in scope as being ZLD.
v	The overall noise level in and around the plant area should be kept well within the Standards (85 dBA) by providing noise control measures etc. on all sources of noise generation. The ambient noise level should conform to the Standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	We, India Glycols Limited always care on noise level, however major noise pollution sources are DG Sets and other mechanical installations which are already equipped with Enclosures, Acoustic Hood, Silencers and Anti - vibrating Pads thus thereby noise level always maintained well within the prescribed standards. Noise monitoring report as per Annexure 6, 6(a), 6(b), 6(c) & 6(d) .
vi	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in EIA Report.	We, India Glycols Limited always comply with all the environmental protections measures as recommended by EIA / EMP Report.
vii	A separate environmental management cell equipped with full - fledged laboratory facilities must be set up to carry out the environmental management and monitoring functions. The project authorities will provide separate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.	We, India Glycols Limited have the separate Environmental Management Cell headed by Plant Head for implementation of environmental protection measures, compliance of conditions / directions stipulated time to time by regulatory authorities. Environmental Management Cell is as per Annexure 8 .
viii	The implementation of project vis-à-vis environmental action plan will be monitored by Ministry's Regional Office at Lucknow / State Pollution Control Board. A six monthly compliance status report along with the monitored data should be submitted to the monitoring agencies.	We, India Glycols Limited regular submitting six monthly compliance report Ministry's Regional Office Lucknow by e-mail once in June & next in December Month of every Year.
ix	The project proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control	We, India Glycols Limited already informed public via advertisement in News Papers and cutting of News Papers already submitted to Ministry's Regional Office Lucknow.

	Board / Committee and may also be seen at website of the Ministry of Environment and Forest at http://envfor.nic.in this should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of locality concerned and copy of the same should be forwarded to the Regional Office.	
x	The project authorities should inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.	We, India Glycols Limited assure the Financial Closure shall be communicated to Ministry's Regional Office as & when financially closed the project.
3	The Ministry may revoke or suspend the clearance, if implemented of any of the above conditions is not satisfactory.	Noted
4	The Ministry reserve the right to stipulate additional conditions if found necessary. The company will implement these conditions in a time bound manner.	Noted
5	The above conditions will be enforced, inert - alia under the provisions of the Water (Prevention and Control of Pollution) Act, 1986 and the public liability insurance Act, 1991 along with their amendments and rules.	Noted

ENVIRONMENTAL CLEARANCE COMPLIANCE

Name of Project: **M/s India Glycols Limited**
 E – 1, Sector – 15, GIDA, Gorakhpur U.P

Project Code: UP – 85 -207– 2006 & UP – 93 – 245 - 2007

Environmental Clearance Letter No:

J-11011/198/2005-IA.II (I) 22nd Aug. 2005 -----> Implemented & regular complying

J-11011/198/2005-IA.II (I) 10th Feb. 2006

J-11011/512/2007 – IA.II (I) 12th Sept. 2007 -----> **Not Implemented**

Period of compliance: **October, 2021 – March, 2022**

Compliance of specific conditions

- i. We, India Glycols Ltd assure that Effluent and Emission as per the guidelines henceforth for effluent i.e. spent wash treated through MEE followed by Incineration & CPU however sewage subjected to STP.
 ESP and adequate height stack for Incineration boilers.
 As per OCEMS guidelines online monitoring system installed for spent wash & MEE outlet flow data and PM Emission transmitting to CPCB / SPCB server.
 Details of Spent wash, MEE online flow data and PM Emission online data is as per **Annexure 1, 1(a) & 1(b)**.
- ii. Average production during the period is at the tune of 141.72 KBL, spent wash generation at on 1010.54 m3 per day and ratio of spent wash generation is 7.13 m3 per KBL of alcohol production, whereas spent wash which is having total solids average 16 -17% concentrated through Falling Film type Evaporator and finally get concentrated at on average solids having 50% around 325.51 m3 SLOP generated & burnt into incineration boilers per day. 810.24 m3 per day condensate from MEE treated through CPU and recycle / reused details as per **Annexure 2 & 2a**.
- iii. As the affidavit submitted and executed by concerned Authorities, System working well with satisfaction.
- iv. No composting, ETP Scheme revised by MoEF vides their letter No. J-11011/198/2005-IA.II (I) 10th Feb. 2006 and ours is MEE followed by incineration and CPU for trade effluent and STP for sewage thus thereby achieving ZLD.
 However groundwater quality of tube well water by NABL Approved Lab is as per **Annexure 7**.
- v. As per EIA / EMP recommendations, we have already developed green belt in around 15 acre lands which is enhanced every year to replace the mortality.
- vi. Under the Occupational Health Surveillance, Employees health check is in practice and records maintained.

Details as per **Annexure 3**.

- vii We have obtained permission for groundwater abstraction from CGWA and also with UP Groundwater Department.

Details as per **Annexure 4, 4(a), 4(b) & 4(c)**.

• **Compliance of General Conditions**

- i. We India Glycols Limited always obey / comply with the direction / stipulations made by Uttar Pradesh Pollution Control Board time to time.
 - ii We, India Glycols Limited assure that no expansion or modification will be carried out without prior approval in the plant.
 - iii. We, India Glycols Limited already set up three locations within the premises for monitoring of Ambient Air Quality with consultation to UPPCB Regional Office Gorakhpur.
Ambient Air Quality Monitoring report by NABL Approved lab during the period is as per **Annexure 5, 5(a) & 5 (b)**.
 - iv. We, India Glycols Limited adopted ZLD Scheme by system MEE followed by Incineration & CPU for trade effluent and STP for sewage.
Henceforth effluent quality monitoring is not in scope as being ZLD.
 - v. We, India Glycols Limited always care on noise level, however major noise pollution sources are DG Sets and other mechanical installations which are already equipped with Enclosures, Acoustic Hood, Silencers and Anti – vibrating Pads thus thereby noise level always maintained well within the prescribed standards.
Noise monitoring report as per **Annexure 6, 6(a), 6(b), 6(c) & 6(d)**.
 - vi. We, India Glycols Limited always comply with all the environmental protections measures as recommended by EIA / EMP Report.
 - vii. We, India Glycols Limited have the separate Environmental Management Cell headed by Plant Head for implementation of environmental protection measures, compliance of conditions / directions stipulated time to time by regulatory authorities.
Environmental Management Cell is as per **Annexure 8**.
 - viii. We, India Glycols Limited regular submitting six monthly compliance report Ministry's Regional Office Lucknow by e-mail once in June & next in December Month of every Year.
 - ix. We, India Glycols Limited already informed public via advertisement in News Papers and cutting of News Papers already submitted to Ministry's Regional Office Lucknow.
 - x. We, India Glycols Limited assure the Financial Closure shall be communicated to Ministry's Regional Office as & when financially closed the project.
3. Noted
 4. Noted
 5. Noted



Real Time Data Acquisition And Monitoring

Site Name: M/s.India Glycols Limited.

Report: Average Report

From Date: 01-01-2022T10:33:10Z To Date: 30-04-2022T10:36:33Z

Description	Spentwash_Outlet-Flow(m3/hr)	Spentwash_Outlet-Totalizer Flow(m3/Day)
Prescribed Standards	0 -	0 - 0
Maximum Data	59.16	NA
Minimum Data	0.63	NA
Geometric Mean	44.29	NA
Median	49.67	NA
Standard Deviation	14.34	NA
Maximum Value At Time	2022-01-28 00:00:00	NA
Minimum Value At Time	2022-04-26 00:00:00	NA
Valid Data Points	113	0
Total Data Points	119	119
Data Availability %	94.96%	0.0%

Sl No.	Time	Spentwash_Outlet-Flow(m3/hr)	Spentwash_Outlet-Totalizer Flow(m3/Day)
1	2022-01-01 00:00:00	50.54	NA
2	2022-01-02 00:00:00	41.75	NA
3	2022-01-03 00:00:00	5.47	NA
4	2022-01-04 00:00:00	2.83	NA
5	2022-01-05 00:00:00	3.89	NA
6	2022-01-06 00:00:00	2.10	NA
7	2022-01-07 00:00:00	14.04	NA
8	2022-01-08 00:00:00	41.33	NA
9	2022-01-09 00:00:00	45.10	NA
10	2022-01-10 00:00:00	46.43	NA
11	2022-01-11 00:00:00	51.31	NA
12	2022-01-12 00:00:00	53.12	NA
13	2022-01-13 00:00:00	NA	NA
14	2022-01-14 00:00:00	NA	NA
15	2022-01-15 00:00:00	NA	NA
16	2022-01-16 00:00:00	NA	NA
17	2022-01-17 00:00:00	NA	NA
18	2022-01-18 00:00:00	48.12	NA
19	2022-01-19 00:00:00	53.63	NA
20	2022-01-20 00:00:00	50.06	NA
21	2022-01-21 00:00:00	51.10	NA
22	2022-01-22 00:00:00	44.30	NA
23	2022-01-23 00:00:00	52.42	NA

St No.	Time	Spentwash_Outlet-Flow(m3/hr)	Spentwash_Outlet-Totalizer Flow(m3/Day)
24	2022-01-24 00:00:00	55.33	NA
25	2022-01-25 00:00:00	57.12	NA
26	2022-01-26 00:00:00	57.30	NA
27	2022-01-27 00:00:00	57.94	NA
28	2022-01-28 00:00:00	59.16	NA
29	2022-01-29 00:00:00	58.51	NA
30	2022-01-30 00:00:00	57.57	NA
31	2022-01-31 00:00:00	52.94	NA
32	2022-02-01 00:00:00	56.04	NA
33	2022-02-02 00:00:00	53.65	NA
34	2022-02-03 00:00:00	48.21	NA
35	2022-02-04 00:00:00	52.65	NA
36	2022-02-05 00:00:00	21.13	NA
37	2022-02-06 00:00:00	24.32	NA
38	2022-02-07 00:00:00	50.50	NA
39	2022-02-08 00:00:00	52.13	NA
40	2022-02-09 00:00:00	57.00	NA
41	2022-02-10 00:00:00	55.58	NA
42	2022-02-11 00:00:00	56.15	NA
43	2022-02-12 00:00:00	57.21	NA
44	2022-02-13 00:00:00	57.05	NA
45	2022-02-14 00:00:00	52.61	NA
46	2022-02-15 00:00:00	50.51	NA
47	2022-02-16 00:00:00	50.16	NA
48	2022-02-17 00:00:00	48.97	NA
49	2022-02-18 00:00:00	50.20	NA
50	2022-02-19 00:00:00	50.13	NA
51	2022-02-20 00:00:00	48.49	NA
52	2022-02-21 00:00:00	11.30	NA
53	2022-02-22 00:00:00	45.09	NA
54	2022-02-23 00:00:00	37.19	NA
55	2022-02-24 00:00:00	47.24	NA
56	2022-02-25 00:00:00	50.37	NA
57	2022-02-26 00:00:00	53.93	NA
58	2022-02-27 00:00:00	53.56	NA
59	2022-02-28 00:00:00	45.85	NA
60	2022-03-01 00:00:00	46.71	NA
61	2022-03-02 00:00:00	50.00	NA
62	2022-03-03 00:00:00	50.33	NA
63	2022-03-04 00:00:00	50.36	NA
64	2022-03-05 00:00:00	50.61	NA
65	2022-03-06 00:00:00	50.60	NA

Sl No.	Time	Spentwash_Outlet-Flow(m3/hr)	Spentwash_Outlet-Totalizer Flow(m3 Day)
66	2022-03-07 00:00:00	50.40	NA
67	2022-03-08 00:00:00	50.40	NA
68	2022-03-09 00:00:00	50.64	NA
69	2022-03-10 00:00:00	43.48	NA
70	2022-03-11 00:00:00	45.14	NA
71	2022-03-12 00:00:00	49.67	NA
72	2022-03-13 00:00:00	48.62	NA
73	2022-03-14 00:00:00	47.52	NA
74	2022-03-15 00:00:00	NA	NA
75	2022-03-16 00:00:00	39.40	NA
76	2022-03-17 00:00:00	43.94	NA
77	2022-03-18 00:00:00	49.40	NA
78	2022-03-19 00:00:00	51.60	NA
79	2022-03-20 00:00:00	39.09	NA
80	2022-03-21 00:00:00	53.59	NA
81	2022-03-22 00:00:00	53.45	NA
82	2022-03-23 00:00:00	51.95	NA
83	2022-03-24 00:00:00	45.52	NA
84	2022-03-25 00:00:00	42.27	NA
85	2022-03-26 00:00:00	44.70	NA
86	2022-03-27 00:00:00	50.48	NA
87	2022-03-28 00:00:00	52.72	NA
88	2022-03-29 00:00:00	54.36	NA
89	2022-03-30 00:00:00	54.60	NA
90	2022-03-31 00:00:00	54.36	NA
91	2022-04-01 00:00:00	52.33	NA
92	2022-04-02 00:00:00	52.11	NA
93	2022-04-03 00:00:00	46.98	NA
94	2022-04-04 00:00:00	47.73	NA
95	2022-04-05 00:00:00	49.08	NA
96	2022-04-06 00:00:00	49.16	NA
97	2022-04-07 00:00:00	49.46	NA
98	2022-04-08 00:00:00	49.20	NA
99	2022-04-09 00:00:00	12.88	NA
100	2022-04-10 00:00:00	34.37	NA
101	2022-04-11 00:00:00	39.49	NA
102	2022-04-12 00:00:00	29.67	NA
103	2022-04-13 00:00:00	44.06	NA
104	2022-04-14 00:00:00	38.03	NA
105	2022-04-15 00:00:00	41.03	NA
106	2022-04-16 00:00:00	45.71	NA

Sl No.	Time	Spentwash_Outlet-Flow(m3/hr)	Spentwash_Outlet-Totalizer Flow(m3/Day)
107	2022-04-17 00:00:00	49.43	NA
108	2022-04-18 00:00:00	50.14	NA
109	2022-04-19 00:00:00	49.63	NA
110	2022-04-20 00:00:00	51.12	NA
111	2022-04-21 00:00:00	51.88	NA
112	2022-04-22 00:00:00	51.27	NA
113	2022-04-23 00:00:00	19.85	NA
114	2022-04-24 00:00:00	37.43	NA
115	2022-04-25 00:00:00	3.63	NA
116	2022-04-26 00:00:00	0.63	NA
117	2022-04-27 00:00:00	9.08	NA
118	2022-04-28 00:00:00	15.08	NA
119	2022-04-29 00:00:00	17.65	NA

Report Details: IGLG | 2022-05-18 10:40:13 | Average Report



Real Time Data Acquisition And Monitoring

Site Name: M/s.India Glycols Limited.

Report: Average Report

From Date: 01-01-2022T10:33:10Z To Date: 30-04-2022T10:36:33Z

Description	Evaporator_Outlet-Flow(m3/hr)	Evaporator_Outlet-Totalizer Flow(m3/Day)
Prescribed Standards	0 -	0 - 0
Maximum Data	30.24	NA
Minimum Data	0.27	NA
Geometric Mean	13.62	NA
Median	13.76	NA
Standard Deviation	7.68	NA
Maximum Value At Time	2022-02-19 00:00:00	NA
Minimum Value At Time	2022-04-26 00:00:00	NA
Valid Data Points	113	0
Total Data Points	119	119
Data Availability %	94.96%	0.0%

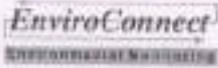
Sl No.	Time	Evaporator_Outlet-Flow(m3/hr)	Evaporator_Outlet-Totalizer Flow(m3/Day)
1	2022-01-01 00:00:00	13.55	NA
2	2022-01-02 00:00:00	14.92	NA
3	2022-01-03 00:00:00	0.42	NA
4	2022-01-04 00:00:00	0.45	NA
5	2022-01-05 00:00:00	0.40	NA
6	2022-01-06 00:00:00	0.44	NA
7	2022-01-07 00:00:00	3.09	NA
8	2022-01-08 00:00:00	14.50	NA
9	2022-01-09 00:00:00	21.83	NA
10	2022-01-10 00:00:00	21.27	NA
11	2022-01-11 00:00:00	18.47	NA
12	2022-01-12 00:00:00	23.69	NA
13	2022-01-13 00:00:00	NA	NA
14	2022-01-14 00:00:00	NA	NA
15	2022-01-15 00:00:00	NA	NA
16	2022-01-16 00:00:00	NA	NA
17	2022-01-17 00:00:00	NA	NA
18	2022-01-18 00:00:00	10.24	NA
19	2022-01-19 00:00:00	22.67	NA
20	2022-01-20 00:00:00	15.64	NA
21	2022-01-21 00:00:00	11.56	NA
22	2022-01-22 00:00:00	17.23	NA
23	2022-01-23 00:00:00	6.80	NA

Sl No.	Time	Evaporator_Outlet-Flow(m3/hr)	Evaporator_Outlet-Totalizer Flow(m3 Day)
24	2022-01-24 00:00:00	8.56	NA
25	2022-01-25 00:00:00	21.35	NA
26	2022-01-26 00:00:00	12.57	NA
27	2022-01-27 00:00:00	17.00	NA
28	2022-01-28 00:00:00	13.56	NA
29	2022-01-29 00:00:00	26.37	NA
30	2022-01-30 00:00:00	24.88	NA
31	2022-01-31 00:00:00	18.77	NA
32	2022-02-01 00:00:00	27.73	NA
33	2022-02-02 00:00:00	1.03	NA
34	2022-02-03 00:00:00	0.62	NA
35	2022-02-04 00:00:00	23.18	NA
36	2022-02-05 00:00:00	17.82	NA
37	2022-02-06 00:00:00	7.57	NA
38	2022-02-07 00:00:00	26.78	NA
39	2022-02-08 00:00:00	15.91	NA
40	2022-02-09 00:00:00	0.30	NA
41	2022-02-10 00:00:00	9.34	NA
42	2022-02-11 00:00:00	24.00	NA
43	2022-02-12 00:00:00	20.60	NA
44	2022-02-13 00:00:00	23.15	NA
45	2022-02-14 00:00:00	11.82	NA
46	2022-02-15 00:00:00	19.41	NA
47	2022-02-16 00:00:00	11.96	NA
48	2022-02-17 00:00:00	16.67	NA
49	2022-02-18 00:00:00	15.81	NA
50	2022-02-19 00:00:00	30.24	NA
51	2022-02-20 00:00:00	19.23	NA
52	2022-02-21 00:00:00	14.19	NA
53	2022-02-22 00:00:00	10.17	NA
54	2022-02-23 00:00:00	14.60	NA
55	2022-02-24 00:00:00	17.48	NA
56	2022-02-25 00:00:00	17.87	NA
57	2022-02-26 00:00:00	18.73	NA
58	2022-02-27 00:00:00	11.71	NA
59	2022-02-28 00:00:00	14.04	NA
60	2022-03-01 00:00:00	18.50	NA
61	2022-03-02 00:00:00	13.76	NA
62	2022-03-03 00:00:00	12.68	NA
63	2022-03-04 00:00:00	5.78	NA
64	2022-03-05 00:00:00	13.68	NA
65	2022-03-06 00:00:00	6.19	NA

Sl No.	Time	Evaporator_Outlet-Flow(m ³ /hr)	Evaporator_Outlet-Totalizer Flow(m ³ -Day)
66	2022-03-07 00:00:00	6.18	NA
67	2022-03-08 00:00:00	3.11	NA
68	2022-03-09 00:00:00	4.97	NA
69	2022-03-10 00:00:00	3.07	NA
70	2022-03-11 00:00:00	12.86	NA
71	2022-03-12 00:00:00	6.11	NA
72	2022-03-13 00:00:00	7.57	NA
73	2022-03-14 00:00:00	9.87	NA
74	2022-03-15 00:00:00	NA	NA
75	2022-03-16 00:00:00	0.30	NA
76	2022-03-17 00:00:00	17.44	NA
77	2022-03-18 00:00:00	20.01	NA
78	2022-03-19 00:00:00	21.29	NA
79	2022-03-20 00:00:00	7.57	NA
80	2022-03-21 00:00:00	14.81	NA
81	2022-03-22 00:00:00	13.66	NA
82	2022-03-23 00:00:00	22.43	NA
83	2022-03-24 00:00:00	10.04	NA
84	2022-03-25 00:00:00	22.11	NA
85	2022-03-26 00:00:00	21.73	NA
86	2022-03-27 00:00:00	14.82	NA
87	2022-03-28 00:00:00	3.57	NA
88	2022-03-29 00:00:00	10.09	NA
89	2022-03-30 00:00:00	9.61	NA
90	2022-03-31 00:00:00	10.25	NA
91	2022-04-01 00:00:00	11.04	NA
92	2022-04-02 00:00:00	29.59	NA
93	2022-04-03 00:00:00	19.30	NA
94	2022-04-04 00:00:00	29.46	NA
95	2022-04-05 00:00:00	16.96	NA
96	2022-04-06 00:00:00	26.41	NA
97	2022-04-07 00:00:00	16.20	NA
98	2022-04-08 00:00:00	26.61	NA
99	2022-04-09 00:00:00	1.74	NA
100	2022-04-10 00:00:00	5.39	NA
101	2022-04-11 00:00:00	16.31	NA
102	2022-04-12 00:00:00	22.59	NA
103	2022-04-13 00:00:00	13.85	NA
104	2022-04-14 00:00:00	2.42	NA
105	2022-04-15 00:00:00	20.35	NA
106	2022-04-16 00:00:00	13.01	NA

GI No.	Time	Evaporator_Outlet-Flow(m3/hr)	Evaporator_Outlet-Totalizer Flow(m3:Day)
107	2022-04-17 00:00:00	16.28	NA
108	2022-04-18 00:00:00	9.09	NA
109	2022-04-19 00:00:00	11.40	NA
110	2022-04-20 00:00:00	16.27	NA
111	2022-04-21 00:00:00	6.88	NA
112	2022-04-22 00:00:00	21.47	NA
113	2022-04-23 00:00:00	12.53	NA
114	2022-04-24 00:00:00	6.18	NA
115	2022-04-25 00:00:00	0.30	NA
116	2022-04-26 00:00:00	0.27	NA
117	2022-04-27 00:00:00	0.30	NA
118	2022-04-28 00:00:00	8.75	NA
119	2022-04-29 00:00:00	5.19	NA

Report Details: IGLG | 2022-05-18 10:38:38 | Average Report



LOGO



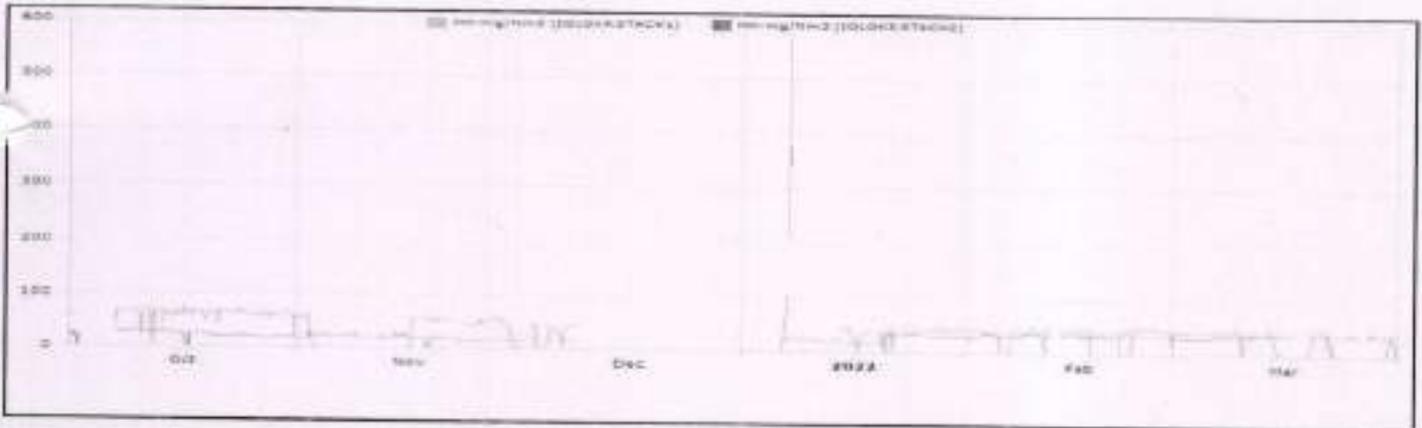
**Forbes Marshall
Multi Station Report**

From : 01-10-2021 00:00:00

To : 31-03-2022 23:55:00

Interval : 1 Hour

Function : Average



Flag legends: A - Average with less data, C - Calibration mode, M - Maintenance mode, S - Data under scrutiny
 B - Bad data, H - High permissible limit crossed, L - Low permissible limit crossed, P - Processed Data, V - Corrected Data, D - Delayed Data, R - Analyzer drift

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
01-10-2021 00:00:00	60.35	31.02				
01-10-2021 01:00:00	60.16	30.31				
01-10-2021 02:00:00	61.56	30.50				
01-10-2021 03:00:00	62.73	31.02				
01-10-2021 04:00:00	62.05	30.91				
01-10-2021 05:00:00	63.22	30.69				
01-10-2021 06:00:00	65.96	30.67				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
01-10-2021 07:00:00	67.22	30.31				
01-10-2021 08:00:00	67.06	30.36				
01-10-2021 09:00:00	64.47	30.31				
01-10-2021 10:00:00	60.42	28.62				
01-10-2021 11:00:00	59.47	26.95				
01-10-2021 12:00:00	60.20	27.95				
01-10-2021 13:00:00	63.96	20.21				
01-10-2021 14:00:00	64.31	29.90				
01-10-2021 15:00:00	60.63	30.37				
01-10-2021 16:00:00	60.49	30.56				
01-10-2021 17:00:00	63.01	30.48				
01-10-2021 18:00:00	64.11	30.86				
01-10-2021 19:00:00	64.34	31.12				
01-10-2021 20:00:00	63.56	31.44				
01-10-2021 21:00:00	56.10	31.59				
01-10-2021 22:00:00	59.93	30.75				
01-10-2021 23:00:00	61.68	31.59				
02-10-2021 00:00:00	60.18	20.05				
02-10-2021 01:00:00	60.17	0.00				
02-10-2021 02:00:00	60.92	0.00				
02-10-2021 03:00:00	59.56	0.00				
02-10-2021 04:00:00	59.00	0.00				
02-10-2021 05:00:00	57.77	0.00				
02-10-2021 06:00:00	57.14	0.00				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
02-10-2021 07:00:00	59.21	0.00				
02-10-2021 08:00:00	59.89	0.00				
02-10-2021 09:00:00	58.40	25.77				
02-10-2021 10:00:00	58.00	28.55				
02-10-2021 11:00:00	58.64	30.85				
02-10-2021 12:00:00	60.76	31.66				
02-10-2021 13:00:00	56.10	31.82				
02-10-2021 14:00:00	59.55	30.86				
02-10-2021 15:00:00	60.31	31.17				
02-10-2021 16:00:00	62.57	30.94				
02-10-2021 17:00:00	61.32	31.08				
02-10-2021 18:00:00	62.89	30.81				
02-10-2021 19:00:00	63.22	30.69				
02-10-2021 20:00:00	62.38 <	30.50 <				
07-10-2021 10:00:00	68.66	33.20				
07-10-2021 11:00:00	66.51	33.86				
07-10-2021 12:00:00	67.32	32.57				
07-10-2021 13:00:00	70.47	33.33				
07-10-2021 14:00:00	45.43	32.42				
07-10-2021 15:00:00	53.43	32.23				
07-10-2021 16:00:00	70.19	31.92				
07-10-2021 17:00:00	72.63	31.46				
07-10-2021 18:00:00	71.24	30.19				
07-10-2021 19:00:00	68.78	29.91				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
07-10-2021 20:00:00	72.25	30.72				
07-10-2021 21:00:00	74.31	30.60				
07-10-2021 22:00:00	75.25	30.14				
07-10-2021 23:00:00	74.10	30.28				
08-10-2021 00:00:00	72.46	30.76				
08-10-2021 01:00:00	73.37	30.65				
08-10-2021 02:00:00	76.23	31.08				
08-10-2021 03:00:00	76.82	30.99				
08-10-2021 04:00:00	74.62	31.04				
08-10-2021 05:00:00	73.19	30.96				
08-10-2021 06:00:00	71.73	30.90				
08-10-2021 07:00:00	69.88	31.09				
08-10-2021 08:00:00	69.67	31.07				
08-10-2021 09:00:00	75.07	31.38				
08-10-2021 10:00:00	73.66	32.66				
08-10-2021 11:00:00	67.25	33.03				
08-10-2021 12:00:00	66.46	32.61				
08-10-2021 13:00:00	70.02	32.90				
08-10-2021 14:00:00	67.79	32.31				
08-10-2021 15:00:00	69.59	31.89				
08-10-2021 16:00:00	72.50	31.25				
08-10-2021 17:00:00	72.70	31.17				
08-10-2021 18:00:00	72.61	31.11				
08-10-2021 19:00:00	73.24	30.81				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
08-10-2021 20:00:00	74.51	30.46				
08-10-2021 21:00:00	74.11	30.11				
08-10-2021 22:00:00	73.79	30.12				
09-10-2021 23:00:00	70.77	30.43				
09-10-2021 00:00:00	67.93	30.85				
09-10-2021 01:00:00	63.82	31.34				
09-10-2021 02:00:00	62.18	31.49				
09-10-2021 03:00:00	62.67	31.50				
09-10-2021 04:00:00	63.78	31.37				
09-10-2021 05:00:00	65.02	31.41				
09-10-2021 06:00:00	66.80	31.80				
09-10-2021 07:00:00	64.04	30.99				
09-10-2021 08:00:00	66.18	31.59				
09-10-2021 09:00:00	71.31	32.21				
09-10-2021 10:00:00	69.37	33.17				
09-10-2021 11:00:00	70.16	33.06				
09-10-2021 12:00:00	71.79	33.63				
09-10-2021 13:00:00	71.14	33.57				
09-10-2021 14:00:00	73.64	33.43				
09-10-2021 15:00:00	67.82	33.66				
09-10-2021 16:00:00	68.02	33.11				
09-10-2021 17:00:00	68.71	31.25				
09-10-2021 18:00:00	68.66	31.67				
09-10-2021 19:00:00	68.23	31.89				

Calendar	PM Avg	PM Avg				
Plant	IGLGRP	IGLGRP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
09-10-2021 20:00:00	68.37	31.11				
09-10-2021 21:00:00	68.87	30.99				
09-10-2021 22:00:00	70.96	30.63				
09-10-2021 23:00:00	68.31	30.74				
10-10-2021 00:00:00	65.95	30.81				
10-10-2021 01:00:00	66.43	31.50				
10-10-2021 02:00:00	68.05	32.04				
10-10-2021 03:00:00	67.05	32.77				
10-10-2021 04:00:00	69.21	31.77				
10-10-2021 05:00:00	71.19	31.63				
10-10-2021 06:00:00	72.18	31.45				
10-10-2021 07:00:00	71.68	31.39				
10-10-2021 08:00:00	68.89	32.04				
10-10-2021 09:00:00	67.25	33.00				
10-10-2021 10:00:00	66.17	34.26				
10-10-2021 11:00:00	67.04	34.55				
10-10-2021 12:00:00	62.78	34.60				
10-10-2021 13:00:00	60.97	34.11				
10-10-2021 14:00:00	68.05	34.07				
10-10-2021 15:00:00	35.85	33.23				
10-10-2021 16:00:00	22.09	32.88				
10-10-2021 17:00:00	29.25	32.13				
10-10-2021 18:00:00	27.40	31.10				
10-10-2021 18:00:00	43.68	31.00				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
10-10-2021 20:00:00	50.99	30.76				
10-10-2021 21:00:00	67.61	30.60				
10-10-2021 22:00:00	71.32	30.50				
10-10-2021 23:00:00	73.74	30.79				
11-10-2021 00:00:00	73.81	30.77				
11-10-2021 01:00:00	71.39	30.65				
11-10-2021 02:00:00	71.29	31.24				
11-10-2021 03:00:00	73.87	31.13				
11-10-2021 04:00:00	75.92	31.17				
11-10-2021 05:00:00	76.65	30.68				
11-10-2021 06:00:00	76.93	30.42				
11-10-2021 07:00:00	77.75	30.73				
11-10-2021 08:00:00	76.75	30.96				
11-10-2021 09:00:00	76.98	32.24				
11-10-2021 10:00:00	74.22	33.36				
11-10-2021 11:00:00	75.87	33.89				
11-10-2021 12:00:00	75.63	34.14				
11-10-2021 13:00:00	66.46	34.98				
11-10-2021 14:00:00	70.25	34.58				
11-10-2021 15:00:00	71.12	33.22				
11-10-2021 16:00:00	73.07	31.99				
11-10-2021 17:00:00	70.88	31.25				
11-10-2021 18:00:00	68.04	30.51				
11-10-2021 19:00:00	68.01	30.46				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
11-10-2021 20:00:00	73.59	30.09				
11-10-2021 21:00:00	75.58	30.05				
11-10-2021 22:00:00	77.94	30.13				
11-10-2021 23:00:00	76.39	30.31				
12-10-2021 00:00:00	78.94	30.21				
12-10-2021 01:00:00	53.86	30.03				
12-10-2021 02:00:00	30.44	29.92				
12-10-2021 03:00:00	24.41	29.37				
12-10-2021 04:00:00	21.72	29.87				
12-10-2021 05:00:00	20.69	30.00				
12-10-2021 06:00:00	13.49	29.44				
12-10-2021 07:00:00	3.71	28.48				
12-10-2021 08:00:00	4.89	30.44				
12-10-2021 09:00:00	7.80	31.46				
12-10-2021 10:00:00	26.38	32.31				
12-10-2021 11:00:00	62.52	33.56				
12-10-2021 12:00:00	69.63	33.99				
12-10-2021 13:00:00	72.05	34.05				
12-10-2021 14:00:00	76.58	33.55				
12-10-2021 15:00:00	54.17	33.06				
12-10-2021 16:00:00	58.22	32.94				
12-10-2021 17:00:00	62.06	32.19				
12-10-2021 18:00:00	65.57	31.50				
12-10-2021 19:00:00	60.16	30.71				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
12-10-2021 20:00:00	59.37	31.05				
12-10-2021 21:00:00	59.06	30.66				
12-10-2021 22:00:00	58.45	29.81				
12-10-2021 23:00:00	58.31	30.01				
13-10-2021 00:00:00	57.19	29.94				
13-10-2021 01:00:00	58.20	29.71				
13-10-2021 02:00:00	59.03	29.79				
13-10-2021 03:00:00	61.23	29.65				
13-10-2021 04:00:00	62.19	29.74				
13-10-2021 05:00:00	63.22	29.79				
13-10-2021 06:00:00	62.88	29.50				
13-10-2021 07:00:00	62.44	29.97				
13-10-2021 08:00:00	62.42	30.99				
13-10-2021 09:00:00	63.67	32.29				
13-10-2021 10:00:00	62.98	33.03				
13-10-2021 11:00:00	62.92	33.29				
13-10-2021 12:00:00	65.33	34.43				
13-10-2021 13:00:00	67.15	34.51				
13-10-2021 14:00:00	71.86	34.44				
13-10-2021 15:00:00	71.39	34.07				
13-10-2021 16:00:00	56.79	32.55				
13-10-2021 17:00:00	39.47	31.03				
13-10-2021 18:00:00	59.23	30.44				
13-10-2021 19:00:00	59.91	29.92				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
13-10-2021 20:00:00	64.68	29.46				
13-10-2021 21:00:00	66.58	28.67				
13-10-2021 22:00:00	67.33	28.93				
13-10-2021 23:00:00	65.02	28.72				
14-10-2021 00:00:00	63.59	28.44				
14-10-2021 01:00:00	62.84	28.97				
14-10-2021 02:00:00	62.61	29.18				
14-10-2021 03:00:00	59.69	28.50				
14-10-2021 04:00:00	58.45	28.19				
14-10-2021 05:00:00	59.38	28.12				
14-10-2021 06:00:00	61.29	27.75				
14-10-2021 07:00:00	62.38	28.88				
14-10-2021 08:00:00	62.06	30.39				
14-10-2021 09:00:00	61.96	30.95				
14-10-2021 10:00:00	61.75	31.34				
14-10-2021 11:00:00	61.84	31.57				
14-10-2021 12:00:00	61.12	32.33				
14-10-2021 13:00:00	63.97	32.13				
14-10-2021 14:00:00	67.27	31.74				
14-10-2021 15:00:00	69.24	31.11				
14-10-2021 16:00:00	68.61	30.78				
14-10-2021 17:00:00	66.00	29.97				
14-10-2021 18:00:00	65.19	29.62				
14-10-2021 19:00:00	63.94	28.80				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
14-10-2021 20:00:00	64.69	28.43				
14-10-2021 21:00:00	64.55	27.62				
14-10-2021 22:00:00	61.40	27.39				
14-10-2021 23:00:00	62.82	26.66				
15-10-2021 00:00:00	62.60	26.05				
15-10-2021 01:00:00	61.22	25.93				
15-10-2021 02:00:00	61.88	26.12				
15-10-2021 03:00:00	61.02	26.28				
15-10-2021 04:00:00	62.85	27.34				
15-10-2021 05:00:00	61.89	26.36				
15-10-2021 06:00:00	62.94	26.07				
15-10-2021 07:00:00	62.83	26.91				
15-10-2021 08:00:00	64.75	27.32				
15-10-2021 09:00:00	66.55	27.95				
15-10-2021 10:00:00	68.49	28.89				
15-10-2021 11:00:00	63.31	30.35				
15-10-2021 12:00:00	57.31	30.89				
15-10-2021 13:00:00	64.34	31.15				
15-10-2021 14:00:00	69.67	31.35				
15-10-2021 15:00:00	69.24	30.15				
15-10-2021 16:00:00	66.04	28.47				
15-10-2021 17:00:00	64.60	27.81				
15-10-2021 18:00:00	62.96	27.41				
15-10-2021 19:00:00	62.21	27.79				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
15-10-2021 20:00:00	61.51	26.90				
15-10-2021 21:00:00	62.30	26.12				
15-10-2021 22:00:00	58.43	26.30				
15-10-2021 23:00:00	57.67	26.03				
16-10-2021 00:00:00	59.89	26.16				
16-10-2021 01:00:00	56.23	25.97				
16-10-2021 02:00:00	56.73	25.88				
16-10-2021 03:00:00	56.44	25.78				
16-10-2021 04:00:00	58.18	25.96				
16-10-2021 05:00:00	61.64	26.08				
16-10-2021 06:00:00	64.03	26.44				
16-10-2021 07:00:00	63.31	27.74				
16-10-2021 08:00:00	69.37	28.62				
16-10-2021 09:00:00	71.51	29.05				
16-10-2021 10:00:00	71.89	29.70				
16-10-2021 11:00:00	75.18	30.67				
16-10-2021 12:00:00	75.06	30.62				
16-10-2021 13:00:00	74.81	30.69				
16-10-2021 14:00:00	77.33	30.76				
16-10-2021 15:00:00	71.89	30.69				
16-10-2021 16:00:00	61.21	30.47				
16-10-2021 17:00:00	61.76	30.18				
16-10-2021 18:00:00	62.96	28.29				
16-10-2021 19:00:00	61.97	28.36				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
16-10-2021 20:00:00	61.90	26.49				
16-10-2021 21:00:00	62.97	27.98				
16-10-2021 22:00:00	61.96	28.07				
16-10-2021 23:00:00	60.81	28.86				
17-10-2021 00:00:00	61.80	28.56				
17-10-2021 01:00:00	61.73	28.00				
17-10-2021 02:00:00	64.12	27.53				
17-10-2021 03:00:00	64.06	25.49				
17-10-2021 04:00:00	64.44	0.00				
17-10-2021 05:00:00	67.63	0.00				
17-10-2021 06:00:00	68.07	9.96				
17-10-2021 07:00:00	67.49	28.73				
17-10-2021 08:00:00	68.21	29.01				
17-10-2021 09:00:00	71.54	29.90				
17-10-2021 10:00:00	74.29	30.44				
17-10-2021 11:00:00	73.90	30.85				
17-10-2021 12:00:00	73.76	31.06				
17-10-2021 13:00:00	71.00	29.39				
17-10-2021 14:00:00	65.85	27.35				
17-10-2021 15:00:00	67.79	26.71				
17-10-2021 16:00:00	67.31	25.04				
17-10-2021 17:00:00	64.31	24.87				
17-10-2021 18:00:00	58.88	26.06				
17-10-2021 19:00:00	57.22	27.38				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 100				
17-10-2021 20:00:00	63.37	27.28				
17-10-2021 21:00:00	62.74	27.64				
17-10-2021 22:00:00	64.59	27.25				
17-10-2021 23:00:00	66.89	27.89				
18-10-2021 00:00:00	65.64	28.38				
18-10-2021 01:00:00	67.84	28.38				
18-10-2021 02:00:00	66.97	27.86				
18-10-2021 03:00:00	63.79	27.51				
18-10-2021 04:00:00	64.72	28.24				
18-10-2021 05:00:00	66.59	28.96				
18-10-2021 06:00:00	66.53	28.31				
18-10-2021 07:00:00	69.12	29.15				
18-10-2021 08:00:00	71.56	29.32				
18-10-2021 09:00:00	71.92	29.29				
18-10-2021 10:00:00	69.51	29.31				
18-10-2021 11:00:00	73.38	29.92				
18-10-2021 12:00:00	74.51	29.81				
18-10-2021 13:00:00	74.56	29.17				
18-10-2021 14:00:00	72.54	25.57				
18-10-2021 15:00:00	71.07	26.06				
18-10-2021 16:00:00	71.74	26.49				
18-10-2021 17:00:00	70.59	26.40				
18-10-2021 18:00:00	68.51	26.60				
18-10-2021 19:00:00	68.43	26.23				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
18-10-2021 20:00:00	68.24	26.11				
18-10-2021 21:00:00	70.15	26.36				
18-10-2021 22:00:00	69.60	26.60				
18-10-2021 23:00:00	67.82	28.56				
19-10-2021 00:00:00	66.14	27.48				
19-10-2021 01:00:00	68.60	27.56				
19-10-2021 02:00:00	67.44	27.50				
19-10-2021 03:00:00	70.58	27.40				
19-10-2021 04:00:00	71.26	26.68				
19-10-2021 05:00:00	70.39	27.53				
19-10-2021 06:00:00	66.44	27.19				
19-10-2021 07:00:00	68.07	27.63				
19-10-2021 08:00:00	67.48	27.80				
19-10-2021 09:00:00	63.01	27.79				
19-10-2021 10:00:00	65.80	28.24				
19-10-2021 11:00:00	67.14	27.91				
19-10-2021 12:00:00	62.36	28.79				
19-10-2021 13:00:00	50.64	28.17				
19-10-2021 14:00:00	57.82	28.04				
19-10-2021 15:00:00	63.37 <	28.15				
19-10-2021 16:00:00	64.53 <	27.00				
19-10-2021 17:00:00	65.63 <	26.83				
19-10-2021 18:00:00	66.74 <	26.57 <				
19-10-2021 19:00:00	66.14	25.81				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
19-10-2021 20:00:00	65.22	25.73				
19-10-2021 21:00:00	65.10	25.85				
19-10-2021 22:00:00	64.25 <	25.33 <				
19-10-2021 23:00:00	64.54 <	24.13 <				
20-10-2021 00:00:00	62.36 <	24.42 <				
20-10-2021 01:00:00	62.63 <	24.38 <				
20-10-2021 02:00:00	63.29 <	24.88 <				
20-10-2021 03:00:00	64.20 <	24.60 <				
20-10-2021 04:00:00	67.33 <	25.56 <				
20-10-2021 05:00:00	70.71 <	26.11 <				
20-10-2021 06:00:00	69.12 <	26.29 <				
20-10-2021 07:00:00	64.58 <	20.67 <				
20-10-2021 08:00:00	66.00 <	26.82 <				
20-10-2021 09:00:00	65.35 <	27.67 <				
20-10-2021 10:00:00	64.17 <	29.00 <				
20-10-2021 11:00:00	64.28	29.42				
20-10-2021 12:00:00	62.56	29.31				
20-10-2021 13:00:00	63.75	29.09				
20-10-2021 14:00:00	64.94	28.74				
20-10-2021 15:00:00	66.01	27.86				
20-10-2021 16:00:00	66.44	28.37				
20-10-2021 17:00:00	66.41	28.08				
20-10-2021 18:00:00	64.31	27.01				
20-10-2021 19:00:00	66.57	26.44				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
20-10-2021 20:00:00	65.81	25.47				
20-10-2021 21:00:00	66.11	25.58				
20-10-2021 22:00:00	66.86	25.41				
0-10-2021 23:00:00	69.67	25.36				
21-10-2021 00:00:00	68.85	25.10				
21-10-2021 01:00:00	66.88	24.89				
21-10-2021 02:00:00	67.50	24.96				
21-10-2021 03:00:00	68.44	24.83				
21-10-2021 04:00:00	67.06	24.79				
21-10-2021 05:00:00	70.35	23.77				
21-10-2021 06:00:00	69.34	24.26				
21-10-2021 07:00:00	46.80	24.87				
21-10-2021 08:00:00	50.84	25.69				
21-10-2021 09:00:00	61.99	26.95				
21-10-2021 10:00:00	65.50	26.14				
21-10-2021 11:00:00	65.86	26.57				
21-10-2021 12:00:00	59.58	29.28				
21-10-2021 13:00:00	65.94	28.73				
21-10-2021 14:00:00	68.30	29.07				
21-10-2021 15:00:00	68.29	28.66				
21-10-2021 16:00:00	67.91	28.05				
21-10-2021 17:00:00	69.78	26.99				
21-10-2021 18:00:00	66.89	26.37				
21-10-2021 19:00:00	72.69	26.24				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
21-10-2021 20:00:00	73.14	25.81				
21-10-2021 21:00:00	74.81	26.07				
21-10-2021 22:00:00	72.67	26.26				
21-10-2021 23:00:00	72.42	26.12				
22-10-2021 00:00:00	73.64	25.96				
22-10-2021 01:00:00	70.15	25.90				
22-10-2021 02:00:00	69.11	25.56				
22-10-2021 03:00:00	70.25	25.57				
22-10-2021 04:00:00	70.74	25.58				
22-10-2021 05:00:00	69.33	25.08				
22-10-2021 06:00:00	68.71	24.53				
22-10-2021 07:00:00	68.33	25.25				
22-10-2021 08:00:00	66.44	25.92				
22-10-2021 09:00:00	65.22	27.14				
22-10-2021 10:00:00	66.94	28.02				
22-10-2021 11:00:00	68.08	28.72				
22-10-2021 12:00:00	68.98	29.39				
22-10-2021 13:00:00	71.06	30.46				
22-10-2021 14:00:00	69.08	30.60				
22-10-2021 15:00:00	68.43	30.06				
22-10-2021 16:00:00	68.40	29.37				
22-10-2021 17:00:00	67.48	27.98				
22-10-2021 18:00:00	65.67	27.29				
22-10-2021 19:00:00	64.60	26.80				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
22-10-2021 20:00:00	65.54	26.24				
22-10-2021 21:00:00	69.42	25.88				
22-10-2021 22:00:00	69.35	25.59				
23-10-2021 23:00:00	67.32	25.44				
23-10-2021 00:00:00	62.05	25.54				
23-10-2021 01:00:00	67.39	25.24				
23-10-2021 02:00:00	69.52	25.28				
23-10-2021 03:00:00	68.66	25.03				
23-10-2021 04:00:00	67.16	24.72				
23-10-2021 05:00:00	67.33	22.89				
23-10-2021 06:00:00	66.31	22.80				
23-10-2021 07:00:00	66.74	24.30				
23-10-2021 08:00:00	68.68	25.69				
23-10-2021 09:00:00	68.73	26.26				
23-10-2021 10:00:00	69.53	27.18				
23-10-2021 11:00:00	64.28	27.67				
23-10-2021 12:00:00	64.14	26.17				
23-10-2021 13:00:00	63.61	26.25				
23-10-2021 14:00:00	62.94	26.45				
23-10-2021 15:00:00	63.66	26.81				
23-10-2021 16:00:00	68.12	28.19				
23-10-2021 17:00:00	71.34	27.62				
23-10-2021 18:00:00	67.56	26.94				
23-10-2021 19:00:00	69.40	26.77				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
23-10-2021 20:00:00	72.44	27.03				
23-10-2021 21:00:00	73.67	26.29				
23-10-2021 22:00:00	70.31	25.79				
23-10-2021 23:00:00	66.76	25.93				
24-10-2021 00:00:00	65.62	25.94				
24-10-2021 01:00:00	67.92	25.83				
24-10-2021 02:00:00	65.41	25.62				
24-10-2021 03:00:00	64.73	25.31				
24-10-2021 04:00:00	62.30	23.24				
24-10-2021 05:00:00	64.07	25.56				
24-10-2021 06:00:00	65.86	25.81				
24-10-2021 07:00:00	66.64	25.86				
24-10-2021 08:00:00	66.34	26.44				
24-10-2021 09:00:00	66.88	27.35				
24-10-2021 10:00:00	63.67	27.97				
24-10-2021 11:00:00	61.50	28.69				
24-10-2021 12:00:00	64.21	29.11				
24-10-2021 13:00:00	64.29	29.72				
24-10-2021 14:00:00	62.91	29.41				
24-10-2021 15:00:00	67.79	29.36				
24-10-2021 16:00:00	72.19	29.03				
24-10-2021 17:00:00	66.33	27.88				
24-10-2021 18:00:00	68.20	26.64				
24-10-2021 19:00:00	66.50	27.28				

Calendar	PM Avg	PM Avg				
Plant	IGLQKP	IGLQKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
24-10-2021 20:00:00	64.62	26.68				
24-10-2021 21:00:00	65.40	27.06				
24-10-2021 22:00:00	65.00	26.20				
24-10-2021 23:00:00	63.06	26.69				
25-10-2021 00:00:00	64.99	26.26				
25-10-2021 01:00:00	66.94	26.26				
25-10-2021 02:00:00	66.74	25.32				
25-10-2021 03:00:00	65.44	24.44				
25-10-2021 04:00:00	66.52	24.93				
25-10-2021 05:00:00	67.06	25.44				
25-10-2021 06:00:00	66.37	25.94				
25-10-2021 07:00:00	67.07	25.80				
25-10-2021 08:00:00	67.47	26.86				
25-10-2021 09:00:00	67.56	27.44				
25-10-2021 10:00:00	68.85	27.23				
25-10-2021 11:00:00	67.63	26.51				
25-10-2021 12:00:00	66.22	27.09				
25-10-2021 13:00:00	64.26	26.98				
25-10-2021 14:00:00	64.48	26.65				
25-10-2021 15:00:00	63.02	25.79				
25-10-2021 16:00:00	61.78	25.40				
25-10-2021 17:00:00	67.44	25.43				
25-10-2021 18:00:00	69.25 <	25.44 <				
25-10-2021 19:00:00	62.34	25.56				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
25-10-2021 20:00:00	59.15	25.54				
25-10-2021 21:00:00	59.74	25.18				
25-10-2021 22:00:00	57.81	23.82				
5-10-2021 23:00:00	55.90	24.10				
26-10-2021 00:00:00	54.13	24.47				
26-10-2021 01:00:00	54.62	23.77				
26-10-2021 02:00:00	55.46	23.12				
26-10-2021 03:00:00	57.04	23.34				
26-10-2021 04:00:00	57.74	22.51				
26-10-2021 05:00:00	58.94	22.99				
26-10-2021 06:00:00	60.26	22.77				
26-10-2021 07:00:00	58.64	24.17				
26-10-2021 08:00:00	61.44	23.94				
26-10-2021 09:00:00	63.46	25.31				
26-10-2021 10:00:00	63.22	26.11				
26-10-2021 11:00:00	62.64	28.16				
26-10-2021 12:00:00	64.56	28.99				
26-10-2021 13:00:00	67.36	28.14				
26-10-2021 14:00:00	69.14	27.37				
26-10-2021 15:00:00	68.09	27.02				
26-10-2021 16:00:00	64.83	25.81				
26-10-2021 17:00:00	65.81	24.70				
26-10-2021 18:00:00	66.20	23.47				
26-10-2021 19:00:00	65.53	23.13				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
26-10-2021 20:00:00	62.94	22.53				
26-10-2021 21:00:00	63.21	22.65				
26-10-2021 22:00:00	62.47	22.09				
6-10-2021 23:00:00	61.04	21.53				
27-10-2021 00:00:00	59.80	21.64				
27-10-2021 01:00:00	59.97	21.14				
27-10-2021 02:00:00	59.04	21.55				
27-10-2021 03:00:00	60.18	20.69				
27-10-2021 04:00:00	58.49	21.78				
27-10-2021 05:00:00	58.68	21.58				
27-10-2021 06:00:00	61.37	20.95				
27-10-2021 07:00:00	62.18	21.81				
27-10-2021 08:00:00	61.68	22.73				
27-10-2021 09:00:00	64.25	23.95				
27-10-2021 10:00:00	62.75	24.88				
27-10-2021 11:00:00	61.75	25.98				
27-10-2021 12:00:00	66.91	26.69				
27-10-2021 13:00:00	67.93	27.81				
27-10-2021 14:00:00	66.31	26.87				
27-10-2021 15:00:00	65.32	26.65				
27-10-2021 16:00:00	63.58	25.95				
27-10-2021 17:00:00	59.43	23.85				
27-10-2021 18:00:00	56.55	22.72				
27-10-2021 19:00:00	58.72	22.64				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m ³	mg/m ³				
Range	0 - 150	0 - 150				
27-10-2021 20:00:00	60.03	22.53				
27-10-2021 21:00:00	61.07	21.34				
27-10-2021 22:00:00	62.94	21.44				
7-10-2021 23:00:00	63.36	21.87				
28-10-2021 00:00:00	63.88	22.00				
28-10-2021 01:00:00	63.65	21.56				
28-10-2021 02:00:00	67.51	22.38				
28-10-2021 03:00:00	71.09	22.42				
28-10-2021 04:00:00	61.54	22.28				
28-10-2021 05:00:00	61.05	21.61				
28-10-2021 06:00:00	56.56	21.56				
28-10-2021 07:00:00	61.45	22.56				
28-10-2021 08:00:00	61.96	25.07				
28-10-2021 09:00:00	60.98	25.53				
28-10-2021 10:00:00	60.22	26.94				
28-10-2021 11:00:00	60.74	27.51				
28-10-2021 12:00:00	61.24	27.94				
28-10-2021 13:00:00	60.63	28.74				
28-10-2021 14:00:00	63.23	27.99				
28-10-2021 15:00:00	62.40	27.07				
28-10-2021 16:00:00	65.33	25.78				
28-10-2021 17:00:00	66.21	25.67				
28-10-2021 18:00:00	65.17	25.79				
28-10-2021 19:00:00	64.68	24.67				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m ³	mg/m ³				
Range	0 - 150	0 - 150				
28-10-2021 20:00:00	64.33	23.98				
28-10-2021 21:00:00	63.95	23.49				
28-10-2021 22:00:00	63.26	23.60				
8-10-2021 23:00:00	62.81	22.87				
29-10-2021 00:00:00	61.74	22.91				
29-10-2021 01:00:00	61.29	22.10				
29-10-2021 02:00:00	61.55	22.13				
29-10-2021 03:00:00	64.38	22.25				
29-10-2021 04:00:00	63.16	22.51				
29-10-2021 05:00:00	63.44	22.25				
29-10-2021 06:00:00	65.01	22.46				
29-10-2021 07:00:00	62.56	22.46				
29-10-2021 08:00:00	63.48	23.15				
29-10-2021 09:00:00	63.55	25.26				
29-10-2021 10:00:00	64.75	27.43				
29-10-2021 11:00:00	64.46	27.65				
29-10-2021 12:00:00	66.23	27.52				
29-10-2021 13:00:00	66.19	27.65				
29-10-2021 14:00:00	65.89	27.94				
29-10-2021 15:00:00	65.09	27.52				
29-10-2021 16:00:00	58.96	26.46				
29-10-2021 17:00:00	62.51	26.72				
29-10-2021 18:00:00	64.18	24.99				
29-10-2021 19:00:00	65.19	24.32				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm ³	mg/Nm ³				
Range	0 - 150	0 - 150				
29-10-2021 20:00:00	63.82	23.49				
29-10-2021 21:00:00	64.14	23.04				
29-10-2021 22:00:00	67.77	22.85				
30-10-2021 23:00:00	66.46	22.70				
30-10-2021 00:00:00	66.75	22.76				
30-10-2021 01:00:00	65.71	22.70				
30-10-2021 02:00:00	62.88	22.53				
30-10-2021 03:00:00	64.44	22.43				
30-10-2021 04:00:00	61.91	22.15				
30-10-2021 05:00:00	63.28	22.17				
30-10-2021 06:00:00	64.58	22.42				
30-10-2021 07:00:00	64.56	23.15				
30-10-2021 08:00:00	63.75	24.91				
30-10-2021 09:00:00	63.42	25.79				
30-10-2021 10:00:00	62.67	26.62				
30-10-2021 11:00:00	64.52	27.33				
30-10-2021 12:00:00	65.34	27.25				
30-10-2021 13:00:00	66.19	25.87				
30-10-2021 14:00:00	67.28	26.50				
30-10-2021 15:00:00	68.86	26.63				
30-10-2021 16:00:00	68.22	26.33				
30-10-2021 17:00:00	65.84	25.58				
30-10-2021 18:00:00	65.79	25.23				
30-10-2021 19:00:00	66.90	24.70				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m ³	mg/m ³				
Range	0 - 150	0 - 150				
30-10-2021 20:00:00	70.66	24.07				
30-10-2021 21:00:00	72.24	23.54				
30-10-2021 22:00:00	71.90	23.06				
0-10-2021 23:00:00	66.27	23.20				
31-10-2021 00:00:00	69.77	23.62				
31-10-2021 01:00:00	66.33	22.97				
31-10-2021 02:00:00	64.96	23.16				
31-10-2021 03:00:00	68.43	22.83				
31-10-2021 04:00:00	65.34	21.48				
31-10-2021 05:00:00	63.81	22.45				
31-10-2021 06:00:00	66.51	22.38				
31-10-2021 07:00:00	66.15	22.56				
31-10-2021 08:00:00	66.72	24.32				
31-10-2021 09:00:00	66.72	25.13				
31-10-2021 10:00:00	71.52	25.68				
31-10-2021 11:00:00	71.30	27.76				
31-10-2021 12:00:00	72.86	27.39				
31-10-2021 13:00:00	57.42	28.14				
31-10-2021 14:00:00	30.08	27.98				
31-10-2021 15:00:00	62.04	26.05				
31-10-2021 16:00:00	64.56	28.12				
31-10-2021 17:00:00	69.31	28.32				
31-10-2021 18:00:00	67.69	24.99				
31-10-2021 19:00:00	68.09	23.52				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
31-10-2021 20:00:00	68.60	21.78				
31-10-2021 21:00:00	68.99	20.61				
31-10-2021 22:00:00	68.96	20.23				
11-10-2021 23:00:00	61.91	19.96				
01-11-2021 00:00:00	54.94	18.46				
01-11-2021 01:00:00	52.90	17.97				
01-11-2021 02:00:00	51.46	17.66				
01-11-2021 03:00:00	53.22	17.14				
01-11-2021 04:00:00	53.09	16.63				
01-11-2021 05:00:00	54.23	16.23				
01-11-2021 06:00:00	54.16	16.27				
01-11-2021 07:00:00	54.83	17.65				
01-11-2021 08:00:00	57.84	19.02				
01-11-2021 09:00:00	63.32	20.09				
01-11-2021 10:00:00	65.10	20.82				
01-11-2021 11:00:00	66.26	21.71				
01-11-2021 12:00:00	64.94 <	22.32 <				
01-11-2021 13:00:00	64.64	22.56				
01-11-2021 14:00:00	64.73	22.44				
01-11-2021 15:00:00	65.04	21.44				
01-11-2021 16:00:00	64.65	20.66				
01-11-2021 17:00:00	64.90	20.76				
01-11-2021 18:00:00	63.87	20.72				
01-11-2021 19:00:00	63.38	20.41				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
01-11-2021 20:00:00	60.37	20.28				
01-11-2021 21:00:00	59.90	19.81				
01-11-2021 22:00:00	60.78	19.69				
01-11-2021 23:00:00	59.12	19.47				
02-11-2021 00:00:00	57.90	19.44				
02-11-2021 01:00:00	58.52	19.55				
02-11-2021 02:00:00	57.05	19.43				
02-11-2021 03:00:00	55.73	18.43				
02-11-2021 04:00:00	54.30	18.75				
02-11-2021 05:00:00	56.30	18.42				
02-11-2021 06:00:00	58.04	17.91				
02-11-2021 07:00:00	60.06	17.53				
02-11-2021 08:00:00	61.43	18.46				
02-11-2021 09:00:00	63.76	19.91				
02-11-2021 10:00:00	60.84	20.92				
02-11-2021 11:00:00	58.14	23.99				
02-11-2021 12:00:00	60.00	26.27				
02-11-2021 13:00:00	60.43	27.29				
02-11-2021 14:00:00	58.75	28.06				
02-11-2021 15:00:00	56.64	27.93				
02-11-2021 16:00:00	57.22	27.92				
02-11-2021 17:00:00	56.61	26.72				
02-11-2021 18:00:00	56.16	28.15				
02-11-2021 19:00:00	54.97	25.74				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
02-11-2021 20:00:00	30.03	24.85				
02-11-2021 21:00:00	17.29	23.48				
02-11-2021 22:00:00	11.92	22.92				
02-11-2021 23:00:00	13.30	23.03				
03-11-2021 00:00:00	14.02	23.11				
03-11-2021 01:00:00	9.56	23.47				
03-11-2021 02:00:00	5.94	23.18				
03-11-2021 03:00:00	2.60	23.12				
03-11-2021 04:00:00	0.54	22.95				
03-11-2021 05:00:00	0.72	22.67				
03-11-2021 06:00:00	1.79	22.70				
03-11-2021 07:00:00	6.58	23.06				
03-11-2021 08:00:00	9.64	22.65				
03-11-2021 09:00:00	10.95	24.93				
03-11-2021 10:00:00	6.43	26.09				
03-11-2021 11:00:00	9.06	27.11				
03-11-2021 12:00:00	11.56	26.82				
03-11-2021 13:00:00	10.98	27.67				
03-11-2021 14:00:00	8.26	27.22				
03-11-2021 15:00:00	6.60	27.57				
03-11-2021 16:00:00	4.79	26.76				
03-11-2021 17:00:00	2.33	26.15				
03-11-2021 18:00:00	0.49	25.68				
03-11-2021 19:00:00	0.00	25.28				

Calendar	PM Avg	PM Avg				
Plant	IGLQKP	IGLQKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 100	0 - 100				
03-11-2021 20:00:00	0.00	25.11				
03-11-2021 21:00:00	0.00	24.59				
03-11-2021 22:00:00	0.00	25.05				
03-11-2021 23:00:00	0.00	24.06				
04-11-2021 00:00:00	0.00	22.28				
04-11-2021 01:00:00	0.00	22.65				
04-11-2021 02:00:00	0.00	22.93				
04-11-2021 03:00:00	0.00	21.94				
04-11-2021 04:00:00	0.00	22.85				
04-11-2021 05:00:00	0.00	22.51				
04-11-2021 06:00:00	0.00	22.02				
04-11-2021 07:00:00	0.00	22.64				
04-11-2021 08:00:00	0.00	23.70				
04-11-2021 09:00:00	0.00	25.94				
04-11-2021 10:00:00	0.00	27.27				
04-11-2021 11:00:00	0.00	28.06				
04-11-2021 12:00:00	0.00	28.44				
04-11-2021 13:00:00	0.00	28.20				
04-11-2021 14:00:00	0.00	28.56				
04-11-2021 15:00:00	0.00	28.43				
04-11-2021 16:00:00	0.00	27.54				
04-11-2021 17:00:00	0.00	27.19				
04-11-2021 18:00:00	0.00	26.37				
04-11-2021 19:00:00	0.00	25.65				

Calendar	PM Avg	PM Avg				
Plant	IGLGKF	IGLGKF				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
04-11-2021 20:00:00	0.00	24.46				
04-11-2021 21:00:00	0.00	24.77				
04-11-2021 22:00:00	0.00	24.74				
04-11-2021 23:00:00	0.00	23.89				
05-11-2021 00:00:00	0.00	23.19				
05-11-2021 01:00:00	0.00	22.17				
05-11-2021 02:00:00	0.00	22.02				
05-11-2021 03:00:00	0.00	21.96				
05-11-2021 04:00:00	0.00	23.48				
05-11-2021 05:00:00	0.00	21.31				
05-11-2021 06:00:00	0.00	21.37				
05-11-2021 07:00:00	0.00	22.63				
05-11-2021 08:00:00	0.00	23.57				
05-11-2021 09:00:00	0.00	25.18				
05-11-2021 10:00:00	0.00	25.74				
05-11-2021 11:00:00	0.00	26.42				
05-11-2021 12:00:00	0.00	26.70				
05-11-2021 13:00:00	0.00	25.92				
05-11-2021 14:00:00	0.00	26.74				
05-11-2021 15:00:00	0.00	26.39				
05-11-2021 16:00:00	0.00	26.00				
05-11-2021 17:00:00	0.00	25.57				
05-11-2021 18:00:00	0.00	24.93				
05-11-2021 19:00:00	0.00	24.88				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
05-11-2021 20:00:00	0.00	24.01				
05-11-2021 21:00:00	0.00	24.24				
05-11-2021 22:00:00	0.00	23.85				
05-11-2021 23:00:00	0.00	23.40				
06-11-2021 00:00:00	0.00	23.36				
06-11-2021 01:00:00	0.00	23.31				
06-11-2021 02:00:00	0.00	22.35				
06-11-2021 03:00:00	0.00	22.52				
06-11-2021 04:00:00	0.00	22.18				
06-11-2021 05:00:00	0.00	22.13				
06-11-2021 06:00:00	0.00	22.56				
06-11-2021 07:00:00	0.00	22.50				
06-11-2021 08:00:00	0.00	24.35				
06-11-2021 09:00:00	0.00	25.68				
06-11-2021 10:00:00	0.00	26.31				
06-11-2021 11:00:00	0.00	27.01				
06-11-2021 12:00:00	0.00	28.55				
06-11-2021 13:00:00	0.00	28.35				
06-11-2021 14:00:00	0.00	28.35				
06-11-2021 15:00:00	0.00	27.33				
06-11-2021 16:00:00	0.00	27.19				
06-11-2021 17:00:00	0.00	26.14				
06-11-2021 18:00:00	0.00	25.52				
06-11-2021 19:00:00	0.00	25.34				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
06-11-2021 20:00:00	0.00	25.37				
06-11-2021 21:00:00	0.00	24.64				
06-11-2021 22:00:00	0.00	23.89				
06-11-2021 23:00:00	0.00	24.33				
07-11-2021 00:00:00	0.00	23.56				
07-11-2021 01:00:00	0.00	22.88				
07-11-2021 02:00:00	0.00	22.64				
07-11-2021 03:00:00	0.00	21.94				
07-11-2021 04:00:00	0.00	21.44				
07-11-2021 05:00:00	0.00	21.93				
07-11-2021 06:00:00	0.00	21.54				
07-11-2021 07:00:00	0.00	22.29				
07-11-2021 08:00:00	0.00	22.86				
07-11-2021 09:00:00	0.00	24.67				
07-11-2021 10:00:00	0.00	26.32				
07-11-2021 11:00:00	0.00	27.67				
07-11-2021 12:00:00	0.00	28.21				
07-11-2021 13:00:00	0.00	27.55				
07-11-2021 14:00:00	0.00	28.14				
07-11-2021 15:00:00	0.00	28.04				
07-11-2021 16:00:00	0.00	26.35				
07-11-2021 17:00:00	0.00	26.41				
07-11-2021 18:00:00	0.00	25.68				
07-11-2021 19:00:00	0.00	25.40				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
07-11-2021 20:00:00	0.00	25.46				
07-11-2021 21:00:00	0.00	25.61				
07-11-2021 22:00:00	0.00	25.53				
7-11-2021 23:00:00	0.00	24.52				
08-11-2021 00:00:00	0.00	23.72				
08-11-2021 01:00:00	0.00	22.96				
08-11-2021 02:00:00	0.00	22.78				
08-11-2021 03:00:00	0.00	22.45				
08-11-2021 04:00:00	0.00	23.46				
08-11-2021 05:00:00	0.00	23.69				
08-11-2021 06:00:00	0.00	23.33				
08-11-2021 07:00:00	0.00	24.59				
08-11-2021 08:00:00	0.00	25.04				
08-11-2021 09:00:00	0.00	25.97				
08-11-2021 10:00:00	0.00	26.63				
08-11-2021 11:00:00	0.00	27.75				
08-11-2021 12:00:00	0.00	28.94				
08-11-2021 13:00:00	0.00	29.63				
08-11-2021 14:00:00	0.00	30.32				
08-11-2021 15:00:00	0.00	30.70				
08-11-2021 16:00:00	0.00	30.76				
08-11-2021 17:00:00	0.00	29.74				
08-11-2021 18:00:00	0.00	29.05				
08-11-2021 19:00:00	0.00	27.84				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m ³	mg/m ³				
Range	0 - 150	0 - 150				
08-11-2021 20:00:00	0.00	26.41				
08-11-2021 21:00:00	0.00	25.32				
08-11-2021 22:00:00	0.00	25.14				
5-11-2021 23:00:00	0.00	25.17				
09-11-2021 00:00:00	0.00	24.76				
09-11-2021 01:00:00	0.00	25.31				
09-11-2021 02:00:00	0.00	25.59				
09-11-2021 03:00:00	0.00	24.17				
09-11-2021 04:00:00	0.00	23.41				
09-11-2021 05:00:00	0.00	21.91				
09-11-2021 06:00:00	0.00	21.29				
09-11-2021 07:00:00	0.00	22.83				
09-11-2021 08:00:00	0.00	25.14				
09-11-2021 09:00:00	0.00	27.66				
09-11-2021 10:00:00	0.00	27.01				
09-11-2021 11:00:00	0.00	27.63				
09-11-2021 12:00:00	0.00	25.41				
09-11-2021 13:00:00	0.00	24.58				
09-11-2021 14:00:00	0.00	24.65				
09-11-2021 15:00:00	0.00	24.33				
09-11-2021 16:00:00	0.00	24.36				
09-11-2021 17:00:00	0.00	23.54				
09-11-2021 18:00:00	0.00	23.06				
09-11-2021 19:00:00	0.00	22.47				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
09-11-2021 20:00:00	0.00	20.07				
09-11-2021 21:00:00	0.00	19.65				
09-11-2021 22:00:00	0.00	19.59				
09-11-2021 23:00:00	0.00	19.69				
10-11-2021 00:00:00	0.00	19.26				
10-11-2021 01:00:00	0.00	19.73				
10-11-2021 02:00:00	0.00	18.65				
10-11-2021 03:00:00	0.00	18.95				
10-11-2021 04:00:00	0.00	18.11				
10-11-2021 05:00:00	0.00	17.80				
10-11-2021 06:00:00	0.00	18.10				
10-11-2021 07:00:00	0.00	18.11				
10-11-2021 08:00:00	0.00	19.41				
10-11-2021 09:00:00	0.00	21.07				
10-11-2021 10:00:00	0.00	21.92				
10-11-2021 11:00:00	0.00	23.56				
10-11-2021 12:00:00	0.00	24.60				
10-11-2021 13:00:00	0.00	25.05				
10-11-2021 14:00:00	0.00	25.19				
10-11-2021 15:00:00	0.00	25.00				
10-11-2021 16:00:00	0.00	23.87				
10-11-2021 17:00:00	0.00	23.13				
10-11-2021 18:00:00	0.00	23.45				
10-11-2021 19:00:00	0.00	22.44				

Calendar	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mg/Nm3	mg/Nm3			
Range	0 - 150	0 - 150			
10-11-2021 20:00:00	0.00	21.18			
10-11-2021 21:00:00	0.00	20.55			
10-11-2021 22:00:00	0.00	19.98			
10-11-2021 23:00:00	0.00	19.71			
11-11-2021 00:00:00	0.00	18.72			
11-11-2021 01:00:00	0.00	18.71			
11-11-2021 02:00:00	0.00	18.74			
11-11-2021 03:00:00	0.00	18.61			
11-11-2021 04:00:00	0.00	18.58			
11-11-2021 05:00:00	0.00	18.36			
11-11-2021 06:00:00	0.00	18.34			
11-11-2021 07:00:00	0.00	19.33			
11-11-2021 08:00:00	0.00	20.86			
11-11-2021 09:00:00	0.00	22.01			
11-11-2021 10:00:00	0.00	22.85			
11-11-2021 11:00:00	0.00	23.76			
11-11-2021 12:00:00	0.00	24.86			
11-11-2021 13:00:00	0.00	24.91			
11-11-2021 14:00:00	0.00	24.81			
11-11-2021 15:00:00	0.00	24.94			
11-11-2021 16:00:00	0.00	24.76			
11-11-2021 17:00:00	0.00	23.47			
11-11-2021 18:00:00	0.00	22.91			
11-11-2021 19:00:00	0.00	22.22			

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
11-11-2021 20:00:00	0.00	22.47				
11-11-2021 21:00:00	0.00	21.85				
11-11-2021 22:00:00	0.00	21.09				
11-11-2021 23:00:00	0.00	21.20				
12-11-2021 00:00:00	0.00	20.67				
12-11-2021 01:00:00	0.00	19.27				
12-11-2021 02:00:00	0.00	18.57				
12-11-2021 03:00:00	0.00	18.18				
12-11-2021 04:00:00	0.00	18.04				
12-11-2021 05:00:00	0.00	18.24				
12-11-2021 06:00:00	0.00	18.09				
12-11-2021 07:00:00	0.00	18.79				
12-11-2021 08:00:00	0.00	20.62				
12-11-2021 09:00:00	0.00	20.99				
12-11-2021 10:00:00	0.00	22.11				
12-11-2021 11:00:00	0.00	24.02				
12-11-2021 12:00:00	0.00	25.61				
12-11-2021 13:00:00	0.00	25.39				
12-11-2021 14:00:00	0.00	25.42				
12-11-2021 15:00:00	0.00	25.09				
12-11-2021 16:00:00	0.00	24.76				
12-11-2021 17:00:00	0.00	23.51				
12-11-2021 18:00:00	0.00	22.97				
12-11-2021 19:00:00	0.00	22.81				

Calendar	PM Avg	PM Avg			
Plant	IGLQKP	IGLQKP			
Station	STACK1	STACK2			
Units	mg/m ³	mg/m ³			
Range	0 - 150	0 - 150			
12-11-2021 20:00:00	0.00	21.52			
12-11-2021 21:00:00	0.00	21.56			
12-11-2021 22:00:00	0.00	21.28			
12-11-2021 23:00:00	0.00	20.24			
13-11-2021 00:00:00	0.00	19.85			
13-11-2021 01:00:00	0.00	19.81			
13-11-2021 02:00:00	0.00	18.70			
13-11-2021 03:00:00	0.00	18.22			
13-11-2021 04:00:00	0.00	18.64			
13-11-2021 05:00:00	0.00	18.51			
13-11-2021 06:00:00	0.00	18.31			
13-11-2021 07:00:00	0.00	19.55			
13-11-2021 08:00:00	0.00	19.57			
13-11-2021 09:00:00	0.00	20.76			
13-11-2021 10:00:00	0.00	22.33			
13-11-2021 11:00:00	0.00	24.23			
13-11-2021 12:00:00	0.00	25.01			
13-11-2021 13:00:00	0.00	24.82			
13-11-2021 14:00:00	0.00	24.28			
13-11-2021 15:00:00	0.00	24.31			
13-11-2021 16:00:00	0.00	25.00			
13-11-2021 17:00:00	0.00	24.42			
13-11-2021 18:00:00	0.00	23.79			
13-11-2021 19:00:00	0.00	23.06			

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/m3 0 - 150	mg/m3 0 - 150				
13-11-2021 20:00:00	0.00	22.13				
13-11-2021 21:00:00	0.00	21.93				
13-11-2021 22:00:00	0.00	21.42				
13-11-2021 23:00:00	0.00	22.12				
14-11-2021 00:00:00	0.00	21.74				
14-11-2021 01:00:00	0.00	21.27				
14-11-2021 02:00:00	0.00	20.91				
14-11-2021 03:00:00	0.00	21.06				
14-11-2021 04:00:00	0.00	21.40				
14-11-2021 05:00:00	0.00	21.41				
14-11-2021 06:00:00	0.00	20.99				
14-11-2021 07:00:00	0.00	21.38				
14-11-2021 08:00:00	0.00	22.27				
14-11-2021 09:00:00	0.00	23.11				
14-11-2021 10:00:00	0.00	24.46				
14-11-2021 11:00:00	0.00	25.24				
14-11-2021 12:00:00	0.00	25.56				
14-11-2021 13:00:00	0.00	23.65				
14-11-2021 14:00:00	0.00	27.46				
14-11-2021 15:00:00	0.00	31.05				
14-11-2021 16:00:00	0.00	29.31				
14-11-2021 17:00:00	0.00	27.83				
14-11-2021 18:00:00	0.00	27.10				
14-11-2021 19:00:00	0.00	27.56				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
14-11-2021 20:00:00	0.00	27.85				
14-11-2021 21:00:00	0.00	26.94				
14-11-2021 22:00:00	0.00	27.56				
14-11-2021 23:00:00	0.00	27.04				
15-11-2021 00:00:00	0.00	27.32				
15-11-2021 01:00:00	0.00	27.32				
15-11-2021 02:00:00	0.00	27.55				
15-11-2021 03:00:00	0.00	30.88				
15-11-2021 04:00:00	0.00	29.06				
15-11-2021 05:00:00	0.00	23.37				
15-11-2021 06:00:00	0.00	20.92				
15-11-2021 07:00:00	0.00	20.67				
15-11-2021 08:00:00	0.00	21.53				
15-11-2021 09:00:00	0.00	22.55				
15-11-2021 10:00:00	0.00	23.82				
15-11-2021 11:00:00	0.00	25.15				
15-11-2021 12:00:00	0.00	25.47				
15-11-2021 13:00:00	0.00	29.31				
15-11-2021 14:00:00	0.00	31.26				
15-11-2021 15:00:00	0.00	35.20				
15-11-2021 16:00:00	0.00	35.99				
15-11-2021 17:00:00	0.00	35.56				
15-11-2021 18:00:00	0.00	35.11				
15-11-2021 19:00:00	0.00	34.59				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
15-11-2021 20:00:00	0.00	32.80				
15-11-2021 21:00:00	0.00	30.94				
15-11-2021 22:00:00	0.00	29.75				
15-11-2021 23:00:00	0.00	28.19				
16-11-2021 00:00:00	0.00	26.92				
16-11-2021 01:00:00	0.00	25.73				
16-11-2021 02:00:00	0.00	25.06				
16-11-2021 03:00:00	0.00	23.93				
16-11-2021 04:00:00	0.00	23.21				
16-11-2021 05:00:00	0.00	22.69				
16-11-2021 06:00:00	0.00	22.42				
16-11-2021 07:00:00	0.00	22.18				
16-11-2021 08:00:00	0.79	22.74				
16-11-2021 09:00:00	6.13	23.61				
16-11-2021 10:00:00	0.02	24.42				
16-11-2021 11:00:00	2.15	25.16				
16-11-2021 12:00:00	42.66	25.70				
16-11-2021 13:00:00	55.94	26.16				
16-11-2021 14:00:00	58.82	26.43				
16-11-2021 15:00:00	57.53	26.02				
16-11-2021 16:00:00	56.46	26.37				
16-11-2021 17:00:00	56.81	26.55				
16-11-2021 18:00:00	56.79	26.34				
16-11-2021 19:00:00	55.71	27.04				

Calendar	PM Avg	PM Avg				
Plant Station	IGLQKP STACK1	IGLQKP STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
16-11-2021 20:00:00	57.22	27.64				
16-11-2021 21:00:00	57.40	27.38				
16-11-2021 22:00:00	60.19	26.33				
16-11-2021 23:00:00	59.04	25.31				
17-11-2021 00:00:00	57.89	24.16				
17-11-2021 01:00:00	54.22	23.05				
17-11-2021 02:00:00	56.47	22.66				
17-11-2021 03:00:00	57.67	22.31				
17-11-2021 04:00:00	57.54	21.60				
17-11-2021 05:00:00	58.42	21.06				
17-11-2021 06:00:00	57.65	20.72				
17-11-2021 07:00:00	56.11	20.49				
17-11-2021 08:00:00	56.61	18.49				
17-11-2021 09:00:00	57.89	19.10				
17-11-2021 10:00:00	58.69 <	20.36 <				
17-11-2021 11:00:00	59.89 <	21.48 <				
17-11-2021 12:00:00	58.95 <	22.27 <				
17-11-2021 13:00:00	58.60 <	22.57 <				
17-11-2021 14:00:00	59.96	22.00				
17-11-2021 15:00:00	58.54 <	21.73 <				
17-11-2021 16:00:00	56.81 <	21.19 <				
17-11-2021 17:00:00	57.47	20.94				
17-11-2021 18:00:00	56.40	20.96				
17-11-2021 19:00:00	56.12	20.48				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
17-11-2021 20:00:00	56.58	20.27				
17-11-2021 21:00:00	56.68	19.84				
17-11-2021 22:00:00	58.63	19.12				
17-11-2021 23:00:00	58.21	18.59				
18-11-2021 00:00:00	58.79	18.76				
18-11-2021 01:00:00	56.74	18.59				
18-11-2021 02:00:00	55.47	18.39				
18-11-2021 03:00:00	54.07	17.92				
18-11-2021 04:00:00	54.23	17.67				
18-11-2021 05:00:00	56.45	17.43				
18-11-2021 06:00:00	56.05	17.36				
18-11-2021 07:00:00	54.93	17.41				
18-11-2021 08:00:00	55.39 <	17.76 <				
18-11-2021 09:00:00	56.95 <	19.11 <				
18-11-2021 10:00:00	58.08 <	20.65 <				
18-11-2021 11:00:00	59.25	21.35				
18-11-2021 12:00:00	60.75	21.85				
18-11-2021 13:00:00	60.31	22.39				
18-11-2021 14:00:00	60.79	22.39				
18-11-2021 15:00:00	60.29	22.33				
18-11-2021 16:00:00	59.85	21.75				
18-11-2021 17:00:00	59.47	21.30				
18-11-2021 18:00:00	59.24	20.92				
18-11-2021 19:00:00	58.16	20.54				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
18-11-2021 20:00:00	57.58	20.18				
18-11-2021 21:00:00	56.13	19.73				
18-11-2021 22:00:00	54.98	19.39				
18-11-2021 23:00:00	54.91	18.95				
19-11-2021 00:00:00	53.96	18.65				
19-11-2021 01:00:00	54.19	11.89				
19-11-2021 02:00:00	52.87	0.00				
19-11-2021 03:00:00	53.42	15.42				
19-11-2021 04:00:00	52.71	18.09				
19-11-2021 05:00:00	52.09	18.00				
19-11-2021 06:00:00	50.40	18.00				
19-11-2021 07:00:00	52.39	18.01				
19-11-2021 08:00:00	55.18	18.66				
19-11-2021 09:00:00	55.76 <	19.53 <				
19-11-2021 10:00:00	56.57 <	20.46 <				
19-11-2021 11:00:00	59.20 <	21.00 <				
19-11-2021 12:00:00	58.86 <	21.33 <				
19-11-2021 13:00:00	60.44 <	21.67 <				
19-11-2021 14:00:00	60.22	22.32				
19-11-2021 15:00:00	59.72	22.19				
19-11-2021 16:00:00	59.66	21.39				
19-11-2021 17:00:00	59.75	20.80				
19-11-2021 18:00:00	59.82	20.32				
19-11-2021 19:00:00	60.81	20.04				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	ng/m3 0 - 150	ng/m3 0 - 150				
19-11-2021 20:00:00	59.04	19.69				
19-11-2021 21:00:00	58.76	19.43				
19-11-2021 22:00:00	59.96	18.65				
19-11-2021 23:00:00	60.77	18.36				
20-11-2021 00:00:00	59.81	18.21				
20-11-2021 01:00:00	58.84	18.07				
20-11-2021 02:00:00	57.84	17.92				
20-11-2021 03:00:00	56.14	17.66				
20-11-2021 04:00:00	53.69	17.74				
20-11-2021 05:00:00	51.29	17.77				
20-11-2021 06:00:00	52.72	18.01				
20-11-2021 07:00:00	54.14	17.95				
20-11-2021 08:00:00	55.07	18.10				
20-11-2021 09:00:00	56.29	18.69				
20-11-2021 10:00:00	60.33 <	20.04 <				
20-11-2021 11:00:00	60.51 <	20.57				
20-11-2021 12:00:00	59.72	21.16				
20-11-2021 13:00:00	58.81	21.27				
20-11-2021 14:00:00	58.96	21.27				
20-11-2021 15:00:00	59.21	21.27				
20-11-2021 16:00:00	57.96 <	21.00 <				
20-11-2021 17:00:00	57.66 <	20.44 <				
20-11-2021 18:00:00	57.51	20.40				
20-11-2021 19:00:00	56.64	19.74				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
20-11-2021 20:00:00	58.22	19.58				
20-11-2021 21:00:00	56.96	18.98				
20-11-2021 22:00:00	57.11 <	18.69				
0-11-2021 23:00:00	56.45 <	18.08				
21-11-2021 00:00:00	56.62	17.68				
21-11-2021 01:00:00	58.12	17.48				
21-11-2021 02:00:00	57.43	17.25				
21-11-2021 03:00:00	58.34	16.85				
21-11-2021 04:00:00	57.43	16.72				
21-11-2021 05:00:00	57.00 <	16.57 <				
21-11-2021 06:00:00	55.33 <	16.09				
21-11-2021 07:00:00	55.67	16.63				
21-11-2021 08:00:00	55.84 <	17.26				
21-11-2021 09:00:00	56.31 <	18.35 <				
21-11-2021 10:00:00	56.10 <	19.56 <				
21-11-2021 11:00:00	58.05 <	20.72 <				
1-11-2021 12:00:00	59.24 <	21.81 <				
21-11-2021 13:00:00	59.67 <	22.50 <				
21-11-2021 14:00:00	60.38 <	22.63 <				
21-11-2021 15:00:00	58.92 <	22.34 <				
21-11-2021 16:00:00	58.20 <	21.97 <				
21-11-2021 17:00:00	56.63 <	21.21 <				
21-11-2021 18:00:00	55.65 <	20.68 <				
21-11-2021 19:00:00	55.18 <	20.47 <				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK3				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
21-11-2021 20:00:00	51.18 <	20.07 <				
21-11-2021 21:00:00	51.28 <	19.55 <				
21-11-2021 22:00:00	53.04 <	19.37 <				
1-11-2021 23:00:00	53.85 <	19.11 <				
22-11-2021 00:00:00	52.20	18.26				
22-11-2021 01:00:00	51.54	17.95				
22-11-2021 02:00:00	53.40	17.57				
22-11-2021 03:00:00	50.83	17.44				
22-11-2021 04:00:00	50.19 <	17.24 <				
22-11-2021 05:00:00	49.63 <	16.63 <				
22-11-2021 06:00:00	50.74	16.51				
22-11-2021 07:00:00	51.36 <	16.73				
22-11-2021 08:00:00	51.50 <	17.38 <				
22-11-2021 09:00:00	56.00 <	18.98 <				
22-11-2021 10:00:00	55.00	19.94				
22-11-2021 11:00:00	56.52 <	20.70 <				
2-11-2021 12:00:00	54.93 <	21.89 <				
22-11-2021 14:00:00	51.41	22.85				
22-11-2021 15:00:00	51.20	22.20				
22-11-2021 16:00:00	50.53 <	21.51				
22-11-2021 17:00:00	50.95 <	21.14 <				
22-11-2021 18:00:00	49.86	20.69				
22-11-2021 19:00:00	50.19	20.43				
22-11-2021 20:00:00	51.19	19.31				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK1				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
22-11-2021 21:00:00	51.83	18.64				
22-11-2021 22:00:00	52.61	18.22				
22-11-2021 23:00:00	51.54	17.64				
3-11-2021 00:00:00	50.31	17.21				
23-11-2021 01:00:00	52.22	16.67				
23-11-2021 02:00:00	49.83	16.32				
23-11-2021 03:00:00	50.54	15.99				
23-11-2021 04:00:00	49.76	15.87				
23-11-2021 05:00:00	48.77	15.53				
23-11-2021 06:00:00	48.51	15.50				
23-11-2021 07:00:00	50.51	15.62				
23-11-2021 08:00:00	52.34	16.26				
23-11-2021 09:00:00	54.32 <	17.38 <				
23-11-2021 10:00:00	54.19	17.86				
23-11-2021 11:00:00	54.22	18.27				
23-11-2021 12:00:00	53.02	19.61				
3-11-2021 13:00:00	54.83	20.56				
23-11-2021 14:00:00	56.56	20.80				
23-11-2021 15:00:00	55.64	20.70				
23-11-2021 16:00:00	55.87	20.31				
23-11-2021 17:00:00	52.77	20.31				
23-11-2021 18:00:00	53.32	19.81				
23-11-2021 19:00:00	53.76	19.27				
23-11-2021 20:00:00	54.75	18.68				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
23-11-2021 21:00:00	53.74	16.29				
23-11-2021 22:00:00	53.15	18.05				
23-11-2021 23:00:00	52.74	17.58				
24-11-2021 00:00:00	49.54	17.17				
24-11-2021 01:00:00	47.57	16.70				
24-11-2021 02:00:00	46.60	16.41				
24-11-2021 03:00:00	45.71	16.21				
24-11-2021 04:00:00	47.46	15.81				
24-11-2021 05:00:00	45.46	15.70				
24-11-2021 06:00:00	45.36	15.62				
24-11-2021 07:00:00	45.82	15.65				
24-11-2021 08:00:00	46.46	16.38				
24-11-2021 09:00:00	48.32	17.46				
24-11-2021 10:00:00	48.38	18.32				
24-11-2021 11:00:00	50.64	19.49				
24-11-2021 12:00:00	50.90	20.44				
24-11-2021 13:00:00	51.95	20.68				
24-11-2021 14:00:00	52.04	20.75				
24-11-2021 15:00:00	51.50	20.78				
24-11-2021 16:00:00	52.37	20.55				
24-11-2021 17:00:00	52.46	20.55				
24-11-2021 18:00:00	52.10	20.08				
24-11-2021 19:00:00	51.71	19.39				
24-11-2021 20:00:00	51.01	18.98				

Calendar	PM Avg	PM Avg				
Plant	IGLOKP	IGLOKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
24-11-2021 21:00:00	48.42	18.61				
24-11-2021 22:00:00	48.41	18.29				
24-11-2021 23:00:00	46.53	17.91				
25-11-2021 00:00:00	47.91	17.71				
25-11-2021 01:00:00	46.76	17.58				
25-11-2021 02:00:00	47.42	17.29				
25-11-2021 03:00:00	46.47	17.00				
25-11-2021 04:00:00	47.12	16.82				
25-11-2021 05:00:00	45.63	17.15				
25-11-2021 06:00:00	46.69	17.13				
25-11-2021 07:00:00	48.07	17.31				
25-11-2021 08:00:00	47.81	17.94				
25-11-2021 09:00:00	46.96	18.79				
25-11-2021 10:00:00	47.78	19.55				
25-11-2021 11:00:00	51.32	20.18				
25-11-2021 12:00:00	54.16	20.51				
25-11-2021 13:00:00	52.26	20.73				
25-11-2021 14:00:00	52.73	21.02				
25-11-2021 15:00:00	53.49	21.09				
25-11-2021 16:00:00	52.17	20.70				
25-11-2021 17:00:00	53.43	20.65				
25-11-2021 18:00:00	49.35	20.57				
25-11-2021 19:00:00	49.05	20.15				
25-11-2021 20:00:00	44.24	19.65				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
25-11-2021 21:00:00	48.43	19.30				
25-11-2021 22:00:00	49.83	18.85				
25-11-2021 23:00:00	45.78	18.45				
26-11-2021 00:00:00	53.97	18.24				
26-11-2021 01:00:00	53.21	17.98				
26-11-2021 02:00:00	52.13	17.61				
26-11-2021 03:00:00	54.01	17.24				
26-11-2021 04:00:00	56.19	17.27				
26-11-2021 05:00:00	50.80	17.08				
26-11-2021 06:00:00	46.08	16.60				
26-11-2021 07:00:00	49.06	17.04				
26-11-2021 08:00:00	49.81	17.56				
26-11-2021 09:00:00	50.54	18.17				
26-11-2021 10:00:00	52.05	18.95				
26-11-2021 11:00:00	54.84	19.94				
26-11-2021 12:00:00	55.09	20.46				
26-11-2021 13:00:00	56.51	20.70				
26-11-2021 14:00:00	58.65	20.74				
26-11-2021 15:00:00	59.75	20.69				
26-11-2021 16:00:00	59.52	20.74				
26-11-2021 17:00:00	57.67	20.70				
26-11-2021 18:00:00	56.43	20.51				
26-11-2021 19:00:00	56.11	20.31				
26-11-2021 20:00:00	55.02	20.26				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
26-11-2021 21:00:00	55.47	20.29				
26-11-2021 22:00:00	55.35	19.80				
26-11-2021 23:00:00	55.47	19.53				
27-11-2021 00:00:00	56.78	19.27				
27-11-2021 01:00:00	56.33	19.28				
27-11-2021 02:00:00	58.08	16.79				
27-11-2021 03:00:00	58.30	18.32				
27-11-2021 04:00:00	55.55	17.93				
27-11-2021 05:00:00	56.49	17.54				
27-11-2021 06:00:00	65.61	17.11				
27-11-2021 07:00:00	57.08	17.22				
27-11-2021 08:00:00	56.96	17.55				
27-11-2021 09:00:00	56.25	18.11				
27-11-2021 10:00:00	55.98	18.81				
27-11-2021 11:00:00	56.41	19.65				
27-11-2021 12:00:00	56.91	20.26				
27-11-2021 13:00:00	55.33	20.50				
27-11-2021 14:00:00	55.79	20.76				
27-11-2021 15:00:00	56.80	20.64				
27-11-2021 16:00:00	57.26	20.77				
27-11-2021 17:00:00	56.54	20.62				
27-11-2021 18:00:00	54.17	20.49				
27-11-2021 19:00:00	51.32	20.06				
27-11-2021 20:00:00	53.46	20.12				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
27-11-2021 21:00:00	56.66	19.78				
27-11-2021 22:00:00	56.69	19.57				
27-11-2021 23:00:00	55.79	19.46				
8-11-2021 00:00:00	57.04	19.08				
28-11-2021 01:00:00	58.81	18.52				
28-11-2021 02:00:00	58.32	18.22				
28-11-2021 03:00:00	58.44	18.11				
28-11-2021 04:00:00	57.86	17.95				
28-11-2021 05:00:00	59.57	17.63				
28-11-2021 06:00:00	57.76	17.59				
28-11-2021 07:00:00	58.32	17.44				
28-11-2021 08:00:00	60.75	17.53				
28-11-2021 09:00:00	61.15	18.07				
28-11-2021 10:00:00	61.83	18.91				
28-11-2021 11:00:00	56.59	20.02				
28-11-2021 12:00:00	60.41	20.69				
8-11-2021 13:00:00	61.85	21.26				
28-11-2021 14:00:00	63.11	21.53				
28-11-2021 15:00:00	55.45	21.50				
28-11-2021 16:00:00	54.75	21.23				
28-11-2021 17:00:00	53.31	20.91				
28-11-2021 18:00:00	54.64	20.61				
28-11-2021 19:00:00	57.38	20.43				
28-11-2021 20:00:00	60.62	19.85				

Calendar	PM Avg	PM Avg				
Plant	IGLQKP	IGLQKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
28-11-2021 21:00:00	62.29	19.35				
28-11-2021 22:00:00	60.98	19.07				
28-11-2021 23:00:00	60.16	18.56				
29-11-2021 00:00:00	57.90	18.35				
29-11-2021 01:00:00	54.97	17.94				
29-11-2021 02:00:00	53.56	17.78				
29-11-2021 03:00:00	49.95	17.51				
29-11-2021 04:00:00	47.89	17.12				
29-11-2021 05:00:00	47.06	17.01				
29-11-2021 06:00:00	47.53	16.75				
29-11-2021 07:00:00	47.92	16.66				
29-11-2021 08:00:00	49.66	17.01				
29-11-2021 09:00:00	51.51	18.06				
29-11-2021 10:00:00	50.89	19.18				
29-11-2021 11:00:00	52.49	20.56				
29-11-2021 12:00:00	53.76	21.09				
29-11-2021 13:00:00	52.54	21.56				
29-11-2021 14:00:00	55.23	21.94				
29-11-2021 15:00:00	56.76	21.68				
29-11-2021 16:00:00	56.56	21.34				
29-11-2021 17:00:00	54.58	21.25				
29-11-2021 18:00:00	54.13	20.69				
29-11-2021 19:00:00	52.39	20.35				
29-11-2021 20:00:00	51.08	19.81				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/m ³ 0 - 150	mg/m ³ 0 - 150				
29-11-2021 21:00:00	49.85	19.60				
29-11-2021 22:00:00	47.54	19.08				
29-11-2021 23:00:00	46.19	19.07				
30-11-2021 00:00:00	44.78	19.08				
30-11-2021 01:00:00	46.81	18.67				
30-11-2021 02:00:00	45.70	18.63				
30-11-2021 03:00:00	46.06	18.70				
30-11-2021 04:00:00	47.62	18.47				
30-11-2021 05:00:00	46.85	17.80				
30-11-2021 06:00:00	40.42	17.40				
30-11-2021 07:00:00	43.14	17.19				
30-11-2021 08:00:00	47.69	17.78				
30-11-2021 09:00:00	47.28	18.48				
30-11-2021 10:00:00	21.28	18.80				
30-11-2021 11:00:00	6.86	19.56				
30-11-2021 12:00:00	7.21	20.16				
30-11-2021 13:00:00	6.14	20.65				
30-11-2021 14:00:00	6.08	21.02				
30-11-2021 15:00:00	3.79	21.04				
30-11-2021 16:00:00	1.33	20.96				
30-11-2021 17:00:00	2.36	20.51				
30-11-2021 18:00:00	1.20	20.32				
30-11-2021 19:00:00	0.35	19.92				
30-11-2021 20:00:00	0.00	19.44				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/hr3	mg/hr3				
Range	0 - 150	0 - 150				
30-11-2021 21:00:00	0.00	19.05				
30-11-2021 22:00:00	0.00	18.51				
30-11-2021 23:00:00	0.00	18.37				
01-12-2021 00:00:00	0.00	18.20				
01-12-2021 01:00:00	0.00	17.77				
01-12-2021 02:00:00	0.00	17.63				
01-12-2021 03:00:00	0.00	17.31				
01-12-2021 04:00:00	0.00	17.27				
01-12-2021 05:00:00	0.00	16.98				
01-12-2021 06:00:00	0.00	16.79				
01-12-2021 07:00:00	0.00	16.68				
01-12-2021 08:00:00	0.00	16.93				
01-12-2021 09:00:00	0.00	17.71				
01-12-2021 10:00:00	0.00	18.37				
01-12-2021 11:00:00	0.00	19.40				
01-12-2021 12:00:00	0.00	20.38				
01-12-2021 13:00:00	0.00	21.14				
01-12-2021 14:00:00	0.00	21.28				
01-12-2021 15:00:00	0.00	21.06				
01-12-2021 16:00:00	0.00	20.72				
01-12-2021 17:00:00	0.00	20.75				
01-12-2021 18:00:00	0.00	20.38				
01-12-2021 19:00:00	0.00	20.05				
01-12-2021 20:00:00	0.00	19.79				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK3				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
01-12-2021 21:00:00	0.00	19.31				
01-12-2021 22:00:00	0.00	19.02				
01-12-2021 23:00:00	0.00	18.66				
2-12-2021 00:00:00	0.00	18.39				
02-12-2021 01:00:00	0.00	18.19				
02-12-2021 02:00:00	0.00	18.07				
02-12-2021 03:00:00	0.00	17.91				
02-12-2021 04:00:00	0.00	17.63				
02-12-2021 05:00:00	0.00	17.69				
02-12-2021 06:00:00	0.00	17.12				
02-12-2021 07:00:00	0.00	17.20				
02-12-2021 08:00:00	0.00	17.40				
02-12-2021 09:00:00	0.00	18.04				
02-12-2021 10:00:00	0.00	18.83				
02-12-2021 11:00:00	0.00	20.10				
02-12-2021 12:00:00	0.00	20.99				
2-12-2021 13:00:00	0.00	21.45				
02-12-2021 14:00:00	0.00	21.84				
02-12-2021 15:00:00	0.00	21.73				
02-12-2021 16:00:00	0.00	21.59				
02-12-2021 17:00:00	0.00	21.19				
02-12-2021 18:00:00	0.00	20.94				
02-12-2021 19:00:00	0.00	20.54				
02-12-2021 20:00:00	0.00	20.30				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m3	mg/m3				
Range	0 - 150	0 - 150				
02-12-2021 21:00:00	0.00	19.98				
02-12-2021 22:00:00	0.00	19.80				
02-12-2021 23:00:00	0.00	19.61				
3-12-2021 00:00:00	0.00	19.40				
03-12-2021 01:00:00	0.00	19.30				
03-12-2021 02:00:00	0.00	18.82				
03-12-2021 03:00:00	0.00	18.79				
03-12-2021 04:00:00	0.00	18.86				
03-12-2021 05:00:00	0.00	18.82				
03-12-2021 06:00:00	0.00	18.33				
03-12-2021 07:00:00	0.00	18.31				
03-12-2021 08:00:00	0.00	18.73				
03-12-2021 09:00:00	0.00	19.07				
03-12-2021 10:00:00	15.11	19.91				
03-12-2021 11:00:00	41.51	20.72				
03-12-2021 12:00:00	50.63	21.16				
3-12-2021 13:00:00	54.16	21.46				
03-12-2021 14:00:00	51.39	21.32				
03-12-2021 15:00:00	49.35	21.22				
03-12-2021 16:00:00	52.99	20.95				
03-12-2021 17:00:00	52.30	20.86				
03-12-2021 18:00:00	51.98	20.37				
03-12-2021 19:00:00	52.00	20.48				
03-12-2021 20:00:00	52.51	20.45				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/ft ³	mg/ft ³				
Range	0 - 150	0 - 150				
03-12-2021 21:00:00	43.42	20.26				
03-12-2021 22:00:00	23.15	20.02				
03-12-2021 23:00:00	12.25	19.55				
4-12-2021 00:00:00	5.78	19.03				
04-12-2021 01:00:00	0.94	18.31				
04-12-2021 02:00:00	0.00	17.96				
04-12-2021 03:00:00	0.00	17.74				
04-12-2021 04:00:00	0.00	17.55				
04-12-2021 05:00:00	0.00	17.46				
04-12-2021 06:00:00	0.00	16.72				
04-12-2021 07:00:00	0.00	16.62				
04-12-2021 08:00:00	0.00	17.35				
04-12-2021 09:00:00	0.00	18.38				
04-12-2021 10:00:00	0.00	19.56				
04-12-2021 11:00:00	0.00	20.17				
04-12-2021 12:00:00	0.00	20.75				
4-12-2021 13:00:00	0.00	21.08				
04-12-2021 14:00:00	0.00	21.41				
04-12-2021 15:00:00	0.00	21.44				
04-12-2021 16:00:00	0.00	21.37				
04-12-2021 17:00:00	0.00	21.05				
04-12-2021 18:00:00	0.00	20.82				
04-12-2021 19:00:00	0.00	20.47				
04-12-2021 20:00:00	0.00	20.30				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK3				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
04-12-2021 21:00:00	0.00	19.82				
04-12-2021 22:00:00	0.00	19.53				
04-12-2021 23:00:00	0.00	19.36				
05-12-2021 00:00:00	0.00	18.86				
05-12-2021 01:00:00	0.00	18.81				
05-12-2021 02:00:00	0.00	18.50				
05-12-2021 03:00:00	0.00	18.06				
05-12-2021 04:00:00	0.00	17.91				
05-12-2021 05:00:00	0.00	17.76				
05-12-2021 06:00:00	0.00	18.28				
05-12-2021 07:00:00	0.00	18.65				
05-12-2021 08:00:00	0.26	18.73				
05-12-2021 09:00:00	29.25	19.49				
05-12-2021 10:00:00	42.72	20.26				
05-12-2021 11:00:00	46.10	21.00				
05-12-2021 12:00:00	48.81	21.81				
05-12-2021 13:00:00	48.71	22.48				
05-12-2021 14:00:00	50.01	22.67				
05-12-2021 15:00:00	50.14	22.74				
05-12-2021 16:00:00	43.40	22.17				
05-12-2021 17:00:00	40.96	21.64				
05-12-2021 18:00:00	40.27	21.07				
05-12-2021 19:00:00	40.62	21.00				
05-12-2021 20:00:00	39.97	20.56				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK3				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
05-12-2021 21:00:00	38.81	19.86				
05-12-2021 22:00:00	41.66	19.69				
05-12-2021 23:00:00	41.28	19.28				
06-12-2021 00:00:00	42.06	18.68				
06-12-2021 01:00:00	41.44	18.44				
06-12-2021 02:00:00	42.18	18.05				
06-12-2021 03:00:00	42.10	18.00				
06-12-2021 04:00:00	41.69	18.00				
06-12-2021 05:00:00	42.86	18.00				
06-12-2021 06:00:00	42.79	17.73				
06-12-2021 07:00:00	42.53	18.00				
06-12-2021 08:00:00	43.86	18.09				
06-12-2021 09:00:00	43.99	19.08				
06-12-2021 10:00:00	43.66	20.03				
06-12-2021 11:00:00	42.13	20.88				
06-12-2021 12:00:00	42.67	21.26				
06-12-2021 13:00:00	42.99	21.96				
06-12-2021 14:00:00	43.67	21.62				
06-12-2021 15:00:00	43.23	21.48				
06-12-2021 16:00:00	42.65	21.44				
06-12-2021 17:00:00	41.07	21.00				
06-12-2021 18:00:00	40.35	20.90				
06-12-2021 19:00:00	39.77	21.09				
06-12-2021 20:00:00	40.06	21.22				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
06-12-2021 21:00:00	37.84	21.04				
06-12-2021 22:00:00	39.96	20.58				
06-12-2021 23:00:00	46.24	20.68				
7-12-2021 00:00:00	47.85	20.75				
07-12-2021 01:00:00	47.51	19.86				
07-12-2021 02:00:00	48.71	19.87				
07-12-2021 03:00:00	47.51	19.62				
07-12-2021 04:00:00	47.46	19.55				
07-12-2021 05:00:00	46.32	20.47				
07-12-2021 06:00:00	45.49	20.09				
07-12-2021 07:00:00	39.94	19.92				
07-12-2021 08:00:00	22.40	20.67				
07-12-2021 09:00:00	14.52	21.32				
07-12-2021 10:00:00	9.21	22.54				
07-12-2021 11:00:00	5.84	23.50				
07-12-2021 12:00:00	13.96	24.29				
7-12-2021 13:00:00	29.04	25.00				
07-12-2021 14:00:00	41.22	25.11				
07-12-2021 15:00:00	38.62	24.71				
07-12-2021 16:00:00	38.64	23.78				
07-12-2021 17:00:00	37.39	22.92				
07-12-2021 18:00:00	37.60	21.74				
07-12-2021 19:00:00	37.39	20.81				
07-12-2021 20:00:00	37.36	20.39				

Calendar	PM Avg	PM Avg			
Plant	IGLGKP	IGLGKP			
Station	STACK1	STACK2			
Units	mgNm3	mgNm3			
Range	0 - 150	0 - 150			
07-12-2021 21:00:00	35.30	20.58			
07-12-2021 22:00:00	35.36	20.48			
07-12-2021 23:00:00	36.62	20.56			
8-12-2021 00:00:00	35.62	19.81			
08-12-2021 01:00:00	40.09	19.26			
08-12-2021 02:00:00	40.80	18.51			
08-12-2021 03:00:00	41.07	18.06			
08-12-2021 04:00:00	40.32	18.34			
08-12-2021 05:00:00	41.11	18.08			
08-12-2021 06:00:00	40.37	17.86			
08-12-2021 07:00:00	40.43	18.25			
08-12-2021 08:00:00	44.84	19.01			
08-12-2021 09:00:00	46.64	20.24			
08-12-2021 10:00:00	47.03	21.98			
08-12-2021 11:00:00	48.45	23.02			
08-12-2021 12:00:00	49.50	24.84			
3-12-2021 13:00:00	48.93	25.09			
08-12-2021 14:00:00	49.40	25.25			
08-12-2021 15:00:00	50.90	23.51			
08-12-2021 16:00:00	50.31	22.58			
08-12-2021 17:00:00	50.73	20.38			
08-12-2021 18:00:00	51.48	21.55			
08-12-2021 19:00:00	48.94	20.93			
08-12-2021 20:00:00	47.04	20.46			

Calendar	PM Avg	PM Avg				
Plant	IGLGRP	IGLGRP				
Station	STACK1	STACK2				
Units	mgNm3	mgNm3				
Range	0 - 150	0 - 150				
08-12-2021 21:00:00	49.37	20.47				
08-12-2021 22:00:00	47.81	18.61				
08-12-2021 23:00:00	46.00	18.18				
9-12-2021 00:00:00	46.32	18.18				
09-12-2021 01:00:00	45.88	18.03				
09-12-2021 02:00:00	44.40	18.01				
09-12-2021 03:00:00	44.65	18.19				
09-12-2021 04:00:00	45.76	18.86				
09-12-2021 05:00:00	46.02	18.34				
09-12-2021 06:00:00	45.85	17.84				
09-12-2021 07:00:00	45.55	19.34				
09-12-2021 08:00:00	45.09	20.48				
09-12-2021 09:00:00	46.31	22.33				
09-12-2021 10:00:00	45.79	23.25				
09-12-2021 11:00:00	45.84	24.10				
09-12-2021 12:00:00	46.62	24.79				
9-12-2021 13:00:00	46.78	24.97				
06-01-2022 10:00:00	0.00 ~	18.68 ~				
06-01-2022 11:00:00	0.00	19.11				
06-01-2022 12:00:00	0.00	20.05				
06-01-2022 13:00:00	0.00	20.67				
06-01-2022 14:00:00	0.00	20.83				
06-01-2022 15:00:00	0.00	20.81				
06-01-2022 16:00:00	0.00	20.82				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGK STACK1	IGLGK STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
06-01-2022 17:00:00	0.00	20.61				
06-01-2022 18:00:00	0.00	20.66				
06-01-2022 19:00:00	0.00	20.96				
06-01-2022 20:00:00	0.00	21.75				
06-01-2022 21:00:00	0.00	22.66				
06-01-2022 22:00:00	0.00	23.01				
06-01-2022 23:00:00	0.00	23.54				
07-01-2022 00:00:00	0.00	23.29				
07-01-2022 01:00:00	0.00	23.39				
07-01-2022 02:00:00	2.61 < B	24.18				
07-01-2022 03:00:00	100.50 < HB	24.71				
07-01-2022 04:00:00	109.72 < HB	25.51				
07-01-2022 05:00:00	B	26.37				
07-01-2022 06:00:00	B	25.63				
07-01-2022 07:00:00	B	26.53				
07-01-2022 08:00:00	215.33 < HB	25.47				
07-01-2022 09:00:00	574.25 < HB	26.25				
07-01-2022 10:00:00	B	26.91				
07-01-2022 11:00:00	B	27.10				
07-01-2022 12:00:00	B	27.99				
07-01-2022 13:00:00	B	28.75				
07-01-2022 14:00:00	B	28.72				
07-01-2022 15:00:00	B	28.70				
07-01-2022 16:00:00	341.76 < HB	27.68				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
07-01-2022 17:00:00	376.00 < HB	27.62				
07-01-2022 18:00:00	B	27.30				
07-01-2022 19:00:00	B	27.15				
7-01-2022 20:00:00	B	26.95				
07-01-2022 21:00:00	B	25.96				
07-01-2022 22:00:00	B	26.48				
07-01-2022 23:00:00	B	26.55				
08-01-2022 00:00:00	B	26.36				
08-01-2022 01:00:00	B	25.71				
08-01-2022 02:00:00	B	25.32				
08-01-2022 03:00:00	B	25.61				
08-01-2022 04:00:00	B	25.89				
08-01-2022 05:00:00	B	25.65				
08-01-2022 06:00:00	B	26.22				
08-01-2022 07:00:00	B	26.33				
08-01-2022 08:00:00	B	25.89				
8-01-2022 09:00:00	B	26.68				
08-01-2022 10:00:00	B	26.88				
08-01-2022 11:00:00	B	26.94				
08-01-2022 12:00:00	B	27.39				
08-01-2022 13:00:00	B	27.22				
08-01-2022 14:00:00	B	27.59				
08-01-2022 15:00:00	B	27.49				
08-01-2022 16:00:00	B	28.00				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm3	mg/Nm3				
Range	0 - 150	0 - 150				
08-01-2022 17:00:00	B	26.17				
08-01-2022 18:00:00	B	26.18				
08-01-2022 19:00:00	B	25.89				
08-01-2022 20:00:00	B	25.68				
08-01-2022 21:00:00	B	25.38				
08-01-2022 22:00:00	B	24.86				
08-01-2022 23:00:00	B	24.71				
09-01-2022 00:00:00	B	24.70				
09-01-2022 01:00:00	B	24.46				
09-01-2022 02:00:00	B	24.16				
09-01-2022 03:00:00	B	25.12				
09-01-2022 04:00:00	B	25.51				
09-01-2022 05:00:00	B	25.60				
09-01-2022 06:00:00	B	25.28				
09-01-2022 07:00:00	B	25.10				
09-01-2022 08:00:00	B	25.84				
09-01-2022 09:00:00	B	26.18				
09-01-2022 10:00:00	B	26.88				
09-01-2022 11:00:00	B	27.73				
09-01-2022 12:00:00	B	26.61				
09-01-2022 13:00:00	B	29.05				
09-01-2022 14:00:00	B	28.90				
09-01-2022 15:00:00	B	28.55				
09-01-2022 16:00:00	B	28.20				

Calendar	PM Avg	PM Avg			
Plant Station	IGLGKP STACK1	IGLGKP STACK1			
Units Range	mgNm3 0 - 150	mgNm3 0 - 150			
09-01-2022 17:00:00	B	27.53			
09-01-2022 18:00:00	B	27.37			
09-01-2022 19:00:00	B	26.84			
9-01-2022 20:00:00	B	26.27			
09-01-2022 21:00:00	B	26.62			
09-01-2022 22:00:00	B	26.59			
09-01-2022 23:00:00	B	26.58			
10-01-2022 00:00:00	B	25.91			
10-01-2022 01:00:00	B	25.83			
10-01-2022 02:00:00	B	25.54			
10-01-2022 03:00:00	B	24.54			
10-01-2022 04:00:00	B	24.21			
10-01-2022 05:00:00	B	24.24			
10-01-2022 06:00:00	B	23.89			
10-01-2022 07:00:00	B	24.60			
10-01-2022 08:00:00	B	26.16			
3-01-2022 09:00:00	B	27.51			
10-01-2022 10:00:00	B	29.38			
10-01-2022 11:00:00	B	29.61			
10-01-2022 12:00:00	B	29.85			
10-01-2022 13:00:00	B	30.15			
10-01-2022 14:00:00	B	30.42			
10-01-2022 15:00:00	B	29.46			
10-01-2022 16:00:00	B	28.84			

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/Nm ³	mg/Nm ³				
Range	0 - 150	0 - 150				
10-01-2022 17:00:00	B	27.91				
10-01-2022 18:00:00	B	28.11				
10-01-2022 19:00:00	B	28.06				
10-01-2022 20:00:00	B	27.52				
10-01-2022 21:00:00	B	27.13				
10-01-2022 22:00:00	B	26.85				
10-01-2022 23:00:00	B	26.36				
11-01-2022 00:00:00	B	25.96				
11-01-2022 01:00:00	B	25.00				
11-01-2022 02:00:00	B	25.51				
11-01-2022 03:00:00	B	24.74				
11-01-2022 04:00:00	B	24.44				
11-01-2022 05:00:00	B	24.19				
11-01-2022 06:00:00	B	23.76				
11-01-2022 07:00:00	B	23.99				
11-01-2022 08:00:00	B	25.19				
11-01-2022 09:00:00	B	26.49				
11-01-2022 10:00:00	B	27.43				
11-01-2022 11:00:00	B	26.74				
11-01-2022 12:00:00	B	29.71				
11-01-2022 13:00:00	B	29.56				
11-01-2022 14:00:00	B	29.34				
11-01-2022 15:00:00	B	29.15				
11-01-2022 16:00:00	B	28.57				

Calendar	PM Avg	PM Avg				
Plant	IGLGKP	IGLGKP				
Station	STACK1	STACK2				
Units	mg/m ³	mg/m ³				
Range	0 - 150	0 - 150				
11-01-2022 17:00:00	B	27.70				
11-01-2022 18:00:00	B	26.46				
11-01-2022 19:00:00	B	26.31				
11-01-2022 20:00:00	B	26.06				
11-01-2022 21:00:00	B	25.63				
11-01-2022 22:00:00	B	24.99				
11-01-2022 23:00:00	B	25.70				
12-01-2022 00:00:00	B	25.35				
12-01-2022 01:00:00	B	25.26				
12-01-2022 02:00:00	B	24.34				
12-01-2022 03:00:00	B	23.81				
12-01-2022 04:00:00	B	23.87				
12-01-2022 05:00:00	B	23.90				
12-01-2022 06:00:00	B	24.09				
12-01-2022 07:00:00	B	24.46				
12-01-2022 08:00:00	B	24.75				
12-01-2022 09:00:00	B	25.06				
12-01-2022 10:00:00	B	25.39				
12-01-2022 11:00:00	B	25.84				
12-01-2022 17:00:00	B	27.70				
12-01-2022 18:00:00	B	26.20				
12-01-2022 19:00:00	B	25.66				
12-01-2022 20:00:00	B	25.52				
12-01-2022 21:00:00	B	24.62				

Calendar	PM Avg	PM Avg			
Plant Station	IGLGKP STACK1	IGLGKP STACK2			
Units Range	mgN/d 0 - 150	mgN/d 0 - 150			
12-01-2022 22:00:00	B	23.70			
12-01-2022 23:00:00	B	24.04			
13-01-2022 00:00:00	B	25.05			
13-01-2022 01:00:00	B	25.55			
13-01-2022 02:00:00	B	26.90			
13-01-2022 03:00:00	B	27.11			
13-01-2022 04:00:00	B	27.88			
13-01-2022 05:00:00	B	28.10			
13-01-2022 06:00:00	B	27.90			
13-01-2022 07:00:00	B	26.70			
13-01-2022 08:00:00	B	25.49			
13-01-2022 09:00:00	B	24.74			
13-01-2022 10:00:00	B	24.00			
13-01-2022 11:00:00	B	23.16			
13-01-2022 12:00:00	B	22.79			
13-01-2022 13:00:00	B	22.31			
13-01-2022 14:00:00	B	21.49			
14-01-2022 00:00:00	B	20.95			
14-01-2022 01:00:00	B	21.10			
14-01-2022 02:00:00	B	20.85			
14-01-2022 03:00:00	B	20.81			
14-01-2022 04:00:00	D	20.56			
14-01-2022 05:00:00	B	20.99			
14-01-2022 06:00:00	B	20.89			

Calendar	PM Avg	PM Avg			
Plant Station	IGLGKP STACK1	IGLGKP STACK2			
Units Range	mg/m ³ 0 - 150	mg/m ³ 0 - 150			
14-01-2022 07:00:00	B	21.84			
14-01-2022 08:00:00	B	21.34			
14-01-2022 09:00:00	B	22.16			
14-01-2022 10:00:00	B	23.26			
14-01-2022 11:00:00	B	24.98			
14-01-2022 12:00:00	B	26.31			
14-01-2022 13:00:00	B	27.37			
14-01-2022 14:00:00	B	27.76			
14-01-2022 15:00:00	B	27.06			
14-01-2022 16:00:00	B	25.33			
14-01-2022 17:00:00	B	25.13 <			
14-01-2022 18:00:00	48.06 <	20.39 <			
14-01-2022 20:00:00	48.74	19.78			
14-01-2022 21:00:00	46.97	19.89			
14-01-2022 22:00:00	48.73	19.38			
14-01-2022 23:00:00	48.31	17.85			
15-01-2022 00:00:00	49.84	17.05			
15-01-2022 01:00:00	49.02	16.53			
15-01-2022 02:00:00	47.34	16.25			
15-01-2022 03:00:00	46.43	16.45			
15-01-2022 04:00:00	45.94	15.79			
15-01-2022 05:00:00	47.14	15.44			
15-01-2022 06:00:00	45.54	14.86			
15-01-2022 07:00:00	42.50	15.10			

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/m ³ 0 - 150	mg/m ³ 0 - 150				
15-01-2022 08:00:00	40.99	14.93				
15-01-2022 09:00:00	41.05	15.99				
15-01-2022 10:00:00	41.08	17.88				
15-01-2022 11:00:00	44.07	20.49				
15-01-2022 12:00:00	46.06	21.72				
15-01-2022 13:00:00	48.54	22.52				
15-01-2022 14:00:00	48.19	21.87				
15-01-2022 15:00:00	48.18	22.37				
15-01-2022 16:00:00	49.16	21.91				
15-01-2022 17:00:00	48.70	21.56				
15-01-2022 18:00:00	47.46	20.24				
15-01-2022 19:00:00	46.23	19.56				
15-01-2022 20:00:00	46.77	18.89				
15-01-2022 21:00:00	46.34	18.10				
15-01-2022 22:00:00	46.68	17.81				
15-01-2022 23:00:00	45.85	17.30				
16-01-2022 00:00:00	45.81	17.08				
16-01-2022 01:00:00	46.24	16.49				
16-01-2022 02:00:00	46.11	16.58				
16-01-2022 03:00:00	44.84	16.62				
16-01-2022 04:00:00	44.96	16.56				
16-01-2022 05:00:00	46.17	16.47				
16-01-2022 06:00:00	46.43	16.30				
16-01-2022 07:00:00	45.69	16.48				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mgNm3 0 - 150	mgNm3 0 - 150				
16-01-2022 08:00:00	46.94	17.68				
16-01-2022 09:00:00	47.78	18.33				
16-01-2022 10:00:00	46.81	19.27				
16-01-2022 11:00:00	47.12	20.32				
16-01-2022 12:00:00	47.26	21.46				
16-01-2022 13:00:00	48.04	21.33				
16-01-2022 14:00:00	13.57	20.90				
16-01-2022 15:00:00	0.49	20.55				
16-01-2022 16:00:00	0.00	19.44				
16-01-2022 17:00:00	0.00	18.72				
16-01-2022 18:00:00	0.00	19.55				
16-01-2022 19:00:00	0.00	19.94				
16-01-2022 20:00:00	0.00	19.63				
16-01-2022 21:00:00	0.00	18.74				
16-01-2022 22:00:00	0.00	18.49				
16-01-2022 23:00:00	0.00	17.91				
17-01-2022 00:00:00	20.68	17.59				
17-01-2022 01:00:00	38.52	17.20				
17-01-2022 02:00:00	41.16	16.43				
17-01-2022 03:00:00	41.94	16.25				
17-01-2022 04:00:00	41.06	15.85				
17-01-2022 05:00:00	42.00	16.04				
17-01-2022 06:00:00	41.16	16.24				
17-01-2022 07:00:00	40.75	16.43				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/m ³ 0 - 150	mg/m ³ 0 - 150				
17-01-2022 08:00:00	41.39	16.69				
17-01-2022 09:00:00	41.29	17.50				
17-01-2022 10:00:00	42.32	17.96				
17-01-2022 11:00:00	43.26	18.41				
17-01-2022 12:00:00	43.23	18.81				
17-01-2022 13:00:00	42.36	19.55				
17-01-2022 14:00:00	41.31	20.89				
17-01-2022 15:00:00	40.81	21.16				
17-01-2022 16:00:00	40.74	21.02				
17-01-2022 17:00:00	41.56	21.05				
17-01-2022 18:00:00	39.68	20.97				
17-01-2022 19:00:00	39.40	20.05				
17-01-2022 20:00:00	40.81	19.65				
17-01-2022 21:00:00	40.13	19.40				
17-01-2022 22:00:00	40.81	18.70				
17-01-2022 23:00:00	40.23	18.94				
18-01-2022 00:00:00	40.56	18.86				
18-01-2022 01:00:00	40.70	17.08				
18-01-2022 02:00:00	40.54	16.06				
18-01-2022 03:00:00	40.36	15.68				
18-01-2022 04:00:00	39.72	15.70				
18-01-2022 05:00:00	39.90	16.18				
18-01-2022 06:00:00	39.82	15.87				
18-01-2022 07:00:00	39.22	17.12				

Calendar	PM Avg	PM Avg			
Plant Station	IGLGKP STACK1	IGLGKP STACK2			
Units Range	mg/m ³ 0 - 150	mg/m ³ 0 - 150			
18-01-2022 08:00:00	40.47	17.06			
18-01-2022 09:00:00	41.06	18.11			
18-01-2022 10:00:00	41.18	18.77			
18-01-2022 11:00:00	41.65	19.37			
18-01-2022 12:00:00	42.39	19.99			
18-01-2022 13:00:00	41.58	20.33			
18-01-2022 14:00:00	43.06	20.69			
18-01-2022 15:00:00	41.69	20.88			
18-01-2022 16:00:00	41.26	21.08			
18-01-2022 17:00:00	41.41	21.19			
18-01-2022 18:00:00	42.33	20.69			
18-01-2022 19:00:00	43.27	21.03			
18-01-2022 20:00:00	42.86	20.32			
18-01-2022 21:00:00	43.28	20.81			
18-01-2022 22:00:00	44.00	20.88			
18-01-2022 23:00:00	44.28	20.98			
19-01-2022 00:00:00	43.71	20.30			
19-01-2022 01:00:00	44.85	18.51			
19-01-2022 02:00:00	41.36	18.00			
19-01-2022 03:00:00	38.73	18.08			
19-01-2022 04:00:00	38.34	18.68			
19-01-2022 05:00:00	38.74	18.93			
19-01-2022 06:00:00	40.18	19.96			
19-01-2022 07:00:00	42.32	20.20			

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm ³ 0 - 150	mg/Nm ³ 0 - 150				
19-01-2022 06:00:00	42.62	19.33				
19-01-2022 09:00:00	42.38	19.35				
19-01-2022 10:00:00	42.58	20.26				
19-01-2022 11:00:00	41.24	20.51				
19-01-2022 12:00:00	38.84	21.13				
19-01-2022 13:00:00	40.73	21.45				
19-01-2022 14:00:00	42.27	21.76				
19-01-2022 15:00:00	43.09	22.13				
19-01-2022 16:00:00	43.34	22.16				
19-01-2022 17:00:00	42.51	21.60				
19-01-2022 18:00:00	40.13	21.28				
19-01-2022 19:00:00	39.82	20.81				
19-01-2022 20:00:00	41.51	20.48				
19-01-2022 21:00:00	41.86	20.35				
19-01-2022 22:00:00	41.50	19.93				
19-01-2022 23:00:00	42.08	19.40				
20-01-2022 00:00:00	42.43	18.15				
20-01-2022 01:00:00	43.88	17.27				
20-01-2022 02:00:00	41.36	17.33				
20-01-2022 03:00:00	14.51	16.51				
20-01-2022 04:00:00	8.55	16.26				
20-01-2022 05:00:00	6.45	16.49				
20-01-2022 06:00:00	10.46	16.90				
20-01-2022 07:00:00	17.63	17.39				

Calendar	PM Avg	PM Avg				
Plant Station	IGLGKP STACK1	IGLGKP STACK2				
Units Range	mg/Nm3 0 - 150	mg/Nm3 0 - 150				
20-01-2022 08:00:00	15.71	18.52				
20-01-2022 09:00:00	10.96	19.05				
20-01-2022 10:00:00	9.14	20.40				
20-01-2022 11:00:00	11.27	20.73				
20-01-2022 12:00:00	11.34	23.69				
20-01-2022 13:00:00	9.65	36.41				
20-01-2022 14:00:00	6.75 <	36.23 <				
20-01-2022 15:00:00	4.56	37.10				
20-01-2022 16:00:00	5.14	37.06				
20-01-2022 17:00:00	2.82	37.27				
20-01-2022 18:00:00	0.00	36.31				
20-01-2022 19:00:00	22.99	36.12				
20-01-2022 20:00:00	37.82	35.53				
20-01-2022 21:00:00	45.34	34.55				
20-01-2022 22:00:00	43.25	33.10				
20-01-2022 23:00:00	43.40	33.07				
1-01-2022 00:00:00	42.05	32.19				
21-01-2022 01:00:00	42.41	32.70				
21-01-2022 02:00:00	41.97	31.71				
21-01-2022 03:00:00	41.13	32.13				
21-01-2022 04:00:00	40.52	32.54				
21-01-2022 05:00:00	39.19	32.47				
21-01-2022 06:00:00	38.18	32.94				
21-01-2022 07:00:00	41.47	33.55				